

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.166 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in Dinamalar, Chennai edition, Newspaper dt: 06.05.2024, under the caption, "Uprooting of trees in ECR slope in goes violation of Green Tribunal orders".

And

1. The Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai-09
2. The Additional Chief Secretary / Commissioner,
Greater Chennai Corporation,
Ripon Building, Chennai – 03
3. The District Collector Chennai,
Singaravelar Maaligai,
Rajaji Salai, Chennai -01
4. The Secretary to Government of Tamilnadu,
Highways and Minor ports Department,
Chennai -09
5. The Chairperson,
Tamilnadu Pollution Control Board,
Mount Salai, Guindy,
Chennai – 32

..... Respondent(s)

INDEX

Sl.No	DATE	DESCRIPTION	Page No
1.	27.08.2024	Status Report filed on behalf of the 4 th Respondent	1-9
2.	14.11.2025	Annexure-G.O.Ms. No.229/ Highways & Minor Ports (HW1) Department.	10-24
3.	12.05.2023	Annexure-G.O.Ms.No.50/Highways and Minor Ports (HP2) Department.	25-35
4.	16.12.2019	Annexure -G.O.(Ms).No.157/Highways and Minor Ports (HW1)Department.	36-38

5.	15.12.2021	Annexure -G.O.(Ms).No.133/Highways and Minor Ports (HW2) Department.	39-42
6.	14.07.2022	Annexure -G.O.(Ms).No.128/Highways and Minor Ports (HW2) Department.	43-45
7.	01.07.2022	Annexure- Letter From Chennai Metropolitan Development Plan To District Collector , Chennai. (Letter no. 133/2021/Kottivakkam/E.)	46-47
8.	09.06.2022	Annexure- Letter From Chennai Metropolitan Development Plan To District Collector , Chennai. (Letter no. 157/2021/Palavakkam)	48
9.	09.09.2022	Annexure- Letter From Assistant Zonal Engineer CMDP To, Divisional zonal Enginner. (Letter No UGO.PO/2022/U.GO.PO-1/Day 5)	49-50
10.	29.08.2022	Annexure -Proposal submitted to the District Green Committee having details of 123 live trees	51-56
11.	23.11.2022	Annexure -Minutes of the 5 th District Green Committee, Chennai.	57-66
12.	04.09.2023	Annexure -Compensatory Greening plantation demand received from the Forest Department.	67-68
13.	03.04.2023	Annexure – Letter - Letter From Chennai Metropolitan Development Plan To District Collector , Chennai. (Letter no. 128/2022/E.N.V)	69-92
14.	12.07.2023	Annexure -Minutes of the 9 th District Green Committee, Chennai.	93-102
15.	11.09.2023	Annexure -The tree value furnished by the District Forest Officer, Chennai.	103-109
16.	13.09.2023	Annexure -Chennai Metropolitan Development Scheme, Tender Notice. (Tender No.12/2023-2024/E.N.V.T.A)	110-111
17.	08.01.2024	Annexure -Chennai Metropolitan Development Scheme, Tender Notice. (Tender No.20/2023-2024/E.N.V.T.A)	112-114

18.	03.10.2023 & 29.01.2024	Annexure -Work order issued to the successful contractors .	115-118
19.	22.09.2023	Annexure -Compensatory Greening plantation demand received from the Forest Department.	119-133
20.	20.03.2024	Annexure -The proceedings of the Divisional Engineer (H), CMDP, Chennai.	134
21.	18.03.2024	Annexure- Letter-From Forest Officer Velachery To Divisional Engineer,CMDP, Chennai. (Letter No 3758/2023/P)	135
22.	26.12.2023	Annexure -Tender notice for the work of Transplantation of live trees inbetween Neelangarai to Sholinganallur Villages.	136
23.	12.01.2024	Annexure -Work order issued to the successful contractors .	137-138
24.	09.10.2023	Annexure -GCC permission letter obtained for planting compensatory plantation and transplanting 97 live trees .	139
25.		Annexure -Photographs	140-151
26.	26.08.2024	Annexure- Letter-From Forest Officer Velachery To Divisional Engineer,CMDP, Chennai. (Letter No. 29/2024)	152
27.		Annexure- Photographs (Etti Maram)	153

(Note: The page numbers are at the top center of every page)



Through
Dr. D. Shanmuganathan
Standing Counsel of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

DATE:27.08.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.166 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in Dinamalar, Chennai edition, Newspaper dt: 06.05.2024, under the caption, "Uprooting of trees in ECR slope in goes violation of Green Tribunal orders".

And

1. The Chief Secretary,
Government of Tamil Nadu,
Secretariat, Chennai-09
2. The Additional Chief Secretary / Commissioner,
Greater Chennai Corporation,
Ripon Building, Chennai – 03
3. The District Collector Chennai,
Singaravelar Maaligai,
Rajaji Salai, Chennai -01.
4. The Secretary to Government of Tamilnadu,
Highways and Minor ports Department,
Chennai -09.
5. The Chairperson,
Tamilnadu Pollution Control Board,
Mount Salai, Guindy,
Chennai – 32

..... Respondent(s)

STATUS REPORT FILED ON BEHALF OF THE 4TH RESPONDENT

I, P.M.Rajaganapathi, S/o.Masilamani, aged 57, presently discharging my duties as the Divisional Engineer (H), CMDP, Division – I, Chennai -16 on full Charge, file the report as.

1. The Hon'ble National Green Tribunal, Southern Zone Chennai on 15.05.2024 by its own motion has filed this SUO MOTU case based on

the News Item in Dinamalar, Chennai edition, Newspaper dt: 06.05.2024, under the caption, "Uprooting of trees in ECR slope in goes violation of Green Tribunal orders". In this regard, I respectfully submit a detailed report as follows:

2. It is respectfully submitted that the land acquisition work of "Forming Six Lane of ECR from Km 11/8 - 23/2 Thiruvanmiyur to Akkarai (LA)" was administratively sanctioned for Rs.10.00 Crores vide G.O.Ms.No.229/ Highways & Minor Ports (HW1) Department, dated: 14.11.2005 and 3rd Revised Administrative Sanction (RAS) for Rs.940 Crores was accorded vide G.O.Ms.No.50/Highways and Minor Ports (HP2) Department, dated: 12.05.2023. The copy of the G.O. is annexed as Exhibit No: I & II.
3. It is respectfully submitted that the Land Acquisition works for ECR is involved in 6 villages namely Thiruvanmiyur, Kottivakkam, Palavakkam, Neelankarai, Injambakkam and Sholinganallur. As Land Acquisition works advanced, the Highways Department commenced the road widening work from Kottivakkam to Akkarai duly obtaining Administrative Sanctions from the Government vide G.O.(Ms).No.157/Highways and Minor Ports (HW1)Department/dated 16.12.2019, G.O.(Ms).No.133/Highways and Minor Ports (HW2) Department/dated 15.12.2021 and G.O.(Ms).No.128/Highways and Minor Ports (HW2) Department/dated 14.07.2022. The Project road starts at Km 13/615 and ends at Km 22/300 with Kottivakkam, Palavakkam, Neelankarai, Injambakkam and Sholinganallur Villages. The copy of the G.O. is annexed as Exhibit No: III, IV & V.
4. It is respectfully submitted that East Coast Road (ECR) is a State Highways road SH 49 connecting Thiruvanmiyur to Mahabalipuram - Marakkanam - Puducherry. The ECR originates from Chennai city and ends at Kanniyakumari. The East Coast Road is an important

Arterial Road in Chennai city. It is an alternate road to reach Kanniyakumari along the coast of Bay of Bengal.

5. It is respectfully submitted that due to rapid urbanization along this road, the area surrounding ECR is now densely populated and it is upgraded to Chennai Corporation limit and the road has become insufficient to cater the present day traffic, heavy traffic congestion occurs even in normal working hours and also become prone to road accidents. Further, there is no proper drainage facilities in the road. During rainy season due to absence of proper drainage facilities in the built-up areas, overflowing of rainwater on road is happening frequently. This causes difficulty to the road users. Hence, it was proposed to widen and improve the stretch from divided four lane configuration to a divided six lane configuration with improved pedestrian movements, improved operation efficiency, enhanced safety and to ensure free flow of traffic to the road users and easy access to the local public.
6. It is respectfully submitted that in order to widen the existing road of ECR from four lane to six lane, the land acquisition work is inevitable. On completion of land acquisition works, shifting of EB Utilities / other Utilities and removal / transplantation of live trees are being carried out and thereafter on the extreme Highways boundary the storm water drain is constructed and road is widened.
7. It is respectfully submitted that in order to widen the road at Kottivakkam and Palavakkam village limits, 123 live trees were found to be removed from the project stretch. In this regard, a proposal was submitted to the District Green Committee for necessary orders. The District Green Committee having District Collector, Chennai as Chairman of the committee had an elaborate discussion in its meeting dated 23.11.2022 and orders were given to cut down the 123 trees and plant 1230 new saplings in the ratio of 1:10 as compensatory

plantation. The copy of the proposal submitted to the District Green Committee having details of 123 live trees and copy of the Minutes of the 5th District Green Committee, Chennai are annexed as Exhibit No: VI & VII.

8. It is respectfully submitted that based on the orders of the District Green Committee, Chennai dated 23.11.2022, 123 trees were auctioned for removal in Kottivakkam and Palavakkam areas of the East Coast Road and the trees were also cut and removed. Further, it is respectfully submitted that the Forest Department has provided a demand of Rs.53,04,650/- for creating Compensatory Greening plantation of 1230 numbers at the ratio 1:10 for felling down of 123 live trees. Necessary steps are being taken by the Highways Department to obtain Revised Administrative Sanction from the Government for paying the demand early. The copy of the Compensatory Greening plantation demand received from the Forest Department is annexed as Exhibit No: VIII.
9. It is respectfully submitted that in order to widen the existing four lane road to six lane of ECR from Neelangerai to Sholinganallur at Km 15/700 – 22/300, it became unavoidable to remove 856 trees. So, a proposal for removal of 856 live trees was placed before the District Green Committee, Chennai for necessary orders. In this regard, the District Green Committee vide its meeting held on 12.07.2023 issued orders for removal of 758 trees, transplantation of 97 trees and retention of 1 tree as it is standing. The *Strychnos nux vomica* L.(Etti) tree is retained since it has medicinal and religious value. Further, the District Green Committee has issued orders to carry out compensatory plantation of about 7580 numbers of new saplings in the ratio 1:10. The copy of the proposal submitted to the District Green Committee having details of 856 live trees and copy of the

Minutes of the 9th District Green Committee, Chennai are annexed as Exhibit No: IX & X.

10. It is respectfully submitted that based on the recommendation of District Green Committee dated: 12.07.2023, the Forest Department was requested to provide tree value for felling down of 758 trees. The District Forest Officer, Chennai, Forest Department furnished the tree value of Rs.2,92,816/- for felling of 758 live trees on 11.09.2023. Thereafter, auctions were conducted by the Highways Department and Rs 4.24 lakhs was paid by the successful tree cutters towards tree value amount for removal of 758 trees ,which are unavoidable in the road development works. The copy of the tree value furnished by the District Forest Officer, Chennai, and Copy of the Tender notice invited for felling of the trees and copy of the work order issued to the successful contractor are annexed as Exhibit No: XI, XII & XIII.

11. It is respectfully submitted that a demand of Rs.3.26 crore was obtained from the District Forest Officer, Chennai for planting 7580 new saplings in lieu of felling 758 live trees. The Highways Department is taking steps to obtain Revised Administrative Sanction from the Government for paying Rs.3.26 crore amount towards compensatory plantation to the District Forest Officer, Chennai. In the meantime, an interim amount of Rs.50 lakh was paid to the District Forest Officer, Chennai on March 2024 towards rising new saplings for compensatory plantation .Balance amount of Rs 2.76 crores has to be paid to the Forest Department. The copy of the Compensatory Greening plantation demand received from the Forest Department and copy of the Divisional Engineers (H), CMDP proceedings for making payment of Rs.50,00,000/- to the District Forest Officer, Chennai are annexed as Exhibit No: XIV & XV.

12. It is respectfully submitted that as per the orders of District Green Committee Chennai, required steps were taken to transplant the 97 live trees in between Neelangarai to Sholinganallur stretch. In this regard, tender was called by the Highways Department on 26.12.2023 and the work of transplantation of live trees was awarded to M/s. Babuji Civil Construction, Chennai on 12.01.2024. Later, M/s. Babuji Civil Constructions engaged Thiru. Syed and his team from Green care, Coimbatore based NGO for carrying out the transplantation work, as they have right skill sets and expertise in tree transplantation works. The copy of the Tender notice and work order issued for transplantation work of live trees are annexed as Exhibit No: XVI & XVII.
13. It is respectfully submitted though handful number of Government Departments at various districts were approached permission was granted by the Executive Engineer, Zone -XV, Greater Chennai Corporation for transplanting 97 live trees and planting 7580 numbers of new saplings as Compensatory plantation in the bund area of Sri Raman Thangal Lake at Sholinganallur on 09.10.2023. Further, the Forest Department has recently requested for planting the compensatory plantation of 7580 numbers at Heavy Vehicle Factory, Avadi. The copy of the Forest Department Letter requesting compensatory planting at HVF, Avadi and Copy of GCC permission letter obtained for planting compensatory plantation / transplanting 97 live trees are annexed as Exhibit No: XVIII.
14. It is respectfully submitted that while carrying out the transplantation work of live trees, the branches of tree were pruned, the cut parts of the branches were covered with cow dung and tied with gunny bags and then the trees were uprooted with JCB, lifted with crane and placed in the vehicle for transportation. Thereafter, without disturbing the roots the transported trees were placed into the trenches excavated

at Sri Raman Thangal Lake bund with the original mother soil, cocopeat, neem oil cake, vermicompost and necessary fertilizers. The copies of the photos showing tree transplantation works carried out is annexed as Exhibit No: XIX.

15. It is respectfully submitted that as per the orders of the District Green Committee, Chennai dated: 12.07.2023, 97 number of the live trees inbetween Neelangarai to Akkarai stretch of ECR has been transplanted to Sri Raman Thangal Lake bund, Sholinganallur. Now, many number of transplanted trees are found sprouted with new leaves. The transplanted trees are maintained properly and watered daily using water tanker and also with pumpset arrangements. The copy of the photo showing the maintenance and watering of transplanted trees is annexed as Exhibit No: XX.
16. It is respectfully submitted that it is unavoidable to leave the live trees as such without removing / transplanting, since the trees are obstructing the widening project of ECR. The trees are removed / transplanted as per the directives of the District Green Committee, Chennai and the directives of the District Green Committee has never been violated. The Highways Department has taken sincere efforts and implemented the instructions of the District Green Committee properly. The efforts taken by the Highways Department in transplanting live trees at ECR was appreciated in many news articles and media. The photographic evidence of the execution of these works is submitted herewith for kind consideration. However, 100% success rate of transplanted live trees depends on many factors like soil conditions, weather conditions, adaptability of transplanted trees, maintenance factor and many other natural factors. The copy of the News article relating to the tree transplantation work of ECR is annexed as Exhibit No: XXI.

17. It is respectfully submitted that allegations made in the news article published on 06.05.2024 in the Tamil Daily named "Dinamalar, Chennai edition, Newspaper" under the caption, "Uprooting of trees in ECR slope in goes violation of Green Tribunal orders" is false. The Respondents strictly adhering to the requirements prescribed under the law.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this status report and action taken report on file and pass such further orders which it deems fit to the case and thus render justice.

Signature:  27/8/24

Divisional Engineer (H)
C.M.D.P Division-I,
Alandur, Chennai - 16

Date:

VERIFICATION

I, P.M.Rajaganapathi, S/o.Masilamani, aged 57, presently discharging my duties as the Divisional Engineer (H), CMDP, Division – I, Chennai -16 solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Signature: 

Divisional Engineer-(H),
C.M.D.P Division-I,
Alandur, Chennai - 16,

Date:

**கருக்கம்**

நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சி குழும எல்லைக்குட்பட்ட பகுதிகள் - 2005-2006 -ஆம் ஆண்டிற்கான போக்குவாவு மற்றும் போக்குவாத்து திட்டத்தின் கீழ் 97 பணிகளை மேற்கொள்ளுதல் - நிர்வாக ஒப்புதல் - ஆணை வெளியிடப்படுகிறது.

நெடுஞ்சாலைத் (எச்.டபிள்யூ) துறை

அரசாணை (நிலை) எண்.229

நாள் 14-11-2005

படிக்கவம்:-

- 1) துணைத் தலைவர், சென்னை பெருநகர வளர்ச்சிக் குழுமம், சென்னை நேர்முக கடித எண். சி.1/156/2005 நாள் 24-2-2005.
- 2) தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை, கடித எண். 2929/சாலை/2005, நாள் 3-2-2005 (ம) 11-6-2005.
- 3) துணைத் தலைவர், சென்னை பெருநகர வளர்ச்சிக் குழுமம், சென்னை நேர்முக கடித எண். சி.1/14581/2005 நாள் 6-7-2005.
- 4) தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை, கடித எண். 95951/சாலை 1/04 நாள் 27-9-2005 மற்றும் 25-10-2005.

ஆணை

2005-2006-ஆம் ஆண்டிற்கான சென்னை பெருநகர வளர்ச்சித் திட்டத்தின் கீழ் போக்குவாவு மற்றும் போக்குவாத்து திட்டத்தின் கீழ் நெடுஞ்சாலைத்துறைக்கென ரூ.483.50 கோடி நிதி ஒதுக்கீடு செய்யப்பட்டுள்ளதென்றும், அதனை செயல்படுத்தும் வகையில் திட்டக் கருத்துரு உருவாக்க வேண்டும் என்றும், சென்னை பெருநகர வளர்ச்சிக் குழுமத்தின் துணைத் தலைவர் அவர்கள் தெரிவித்தார். தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் ரூ. 437.30 கோடிக்கான கருத்துருவினை சென்னை பெருநகர வளர்ச்சித் திட்டப்பணிகள் 2005-2006-ன் கீழ் எடுத்து செய்ய சென்னை பெருநகர வளர்ச்சிக் குழுமத்திற்கு அனுப்பியிருந்தார். அதன் தொடர்ச்சியாக, 26-5-2005 அன்று நடைபெற்ற கூட்டத்தில், புறநகர் பகுதிகளில் உள்ள சாலைகளையும் கூடுதலாக உள்ளடக்கிய கருத்துருவினை தயாரிக்கும்படி அறிவுறுத்தியதின் பேரில், தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்கள் ரூ.525.05 கோடிக்கு நிர்வாக ஒப்புதல் கோரி திருத்திய கருத்துருவினை சென்னை பெருநகர வளர்ச்சிக் குழுமத்திற்கு அனுப்பினார். தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்களால் அனுப்பப்பட்ட செயற்குறிப்பிற்கு நிர்வாக ஒப்புதல் அளிக்குமாறு சென்னை பெருநகர வளர்ச்சிக் குழுமத்தின் துணைத் தலைவர் அாசைக் கேட்டுக் கொண்டுள்ளார்.

2. மேலும், 10 பாலப்பணிகளில், அண்ணாநகர் 2வது நிழற்சாலை மற்றும் திருமங்கலம் உள்வட்ட சாலை சந்திப்பு மற்றும் வடபழனி உள்வட்ட சாலை - என்.எஸ்.கே சாலை சந்திப்பு ஆகியவற்றில் மேம்பாலம் கட்டுவதற்கான திட்டத்திற்கு சாத்தியக்கூறு அறிக்கையை ஆலோசகனை நியமித்து தயாரிக்க ரூ.18.00 இலட்சம் செலவினம் அரசால் அனுமதிக்கப்பட்டுள்ளதைப் போன்று, மீதமுள்ள 8 பாலப்பணிகளுக்கும் சாத்தியக்கூறு மற்றும் திட்ட அறிக்கையை ஆலோசகர்களை நியமித்து தயாரிக்க நடவடிக்கை எடுக்கப்பட்டுள்ளதாகவும், இதற்கான உத்தேச செலவினம் ரூ.1.47 கோடி ஆகும் என்றும், இதற்கு அரசின் அனுமதி வழங்குமாறும் தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் அாசைக் கேட்டுக் கொண்டுள்ளார்.

- 2 -

3. தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் செயற்குறிப்பை ஏற்று சென்னை பெருநகர வளர்ச்சி குழும எல்லைக்குட்பட்ட பகுதிக்குள் 2005-2006 ஆம் ஆண்டிற்கான போக்குவரவு மற்றும் போக்குவரத்து திட்டத்தின் கீழ் (Traffic and Transportation) ரூ.525.05 கோடி (ரூபாய் ஐந்துநூற்று இருபத்தைந்து கோடியே ஐந்து இலட்சம் மட்டும்) செலவினத்தில் 87 சாலை மற்றும் 10 பாலப்பணிகளை மேற்கொள்ளுவதற்கு நிர்வாக ஒப்புதல் அளித்து அரசு ஆணை வெளியிடுகிறது.

4. மேலே பத்தி 3ல் ஒப்பளிக்கப்பட்டுள்ள பணிகளில் இவ்வாசாணையின் பிற்சேர்க்கை II-இல் குறிப்பிடப்பட்டுள்ள 87 சாலைப்பணிகளை (4 நில எடுப்புப் பணிகள் உட்பட) ரூ.318.05 கோடி (ரூபாய் முன்னூற்று பதினெட்டு கோடியே, ஐந்து இலட்சம் மட்டும்) மதிப்பீட்டில் மேற்கொள்ள தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது. இதற்கான செலவினம் கீழ்க்கண்ட கணக்குத் தலைப்பின் கீழ் பற்று ஒப்பளிக்கப்படும்.

5054 - சாலைகள் பாலங்கள் குறித்த மூலதனச் செலவு - 80 - பொது - 800 - ஏளைய செலவுகள் - பத்தாம் ஐந்தாண்டுத் திட்டப்பணிகள் II மாநிலத் திட்டம் - JW - சென்னை பெருநகர வளர்ச்சித் திட்டம் - சென்னை மாநகரில் பாலப்பணிகள் போக்குவரத்து மற்றும் சாக்குப் போக்குவரத்தை மேம்படுத்துதல் - 16 - பெரும்பணிகள் - த.தொ.கு.எண். 5054 - 80 - 800 - JW - 1608)

5. மேலே பத்தி 2ல் குறிப்பிட்டுள்ள இரண்டு பாலப்பணிகளைத்தவிர, இது 8 பாலப்பணிகளுக்கான சாத்தியக்கூறு மற்றும் திட்ட அறிக்கையை ஆலோசகனை நியமிக்க உத்தேச செலவினமான ரூ.1.47 கோடி (ரூபாய் ஒரு கோடியே நூற்பத்தி எழு இலட்சம் மட்டும்) மதிப்பீட்டில் செயல்படுத்த தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது.

6. தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் பாலப்பணிகள் கட்டுவதில் தலைமைப் பொறியாளர் (திட்டங்கள் அலகு) சிறப்புத்தன்மை பெற்று தேவையான வசதிகளுடன் பாலப்பணிகளை செயல்படுத்தி வருகிறதென்றும், எனவே நிர்வாக நலன் கருதியும் பாலப்பணிகளை விநியோக செயல்படுத்தும் பொருட்டும் 10 பாலப்பணிகளை தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்கள் மேற்கொள்ள ஆணை வெளியிடலாம் என ஆள்கை கேட்டுக் கொண்டுள்ளார். எனவே, இவ்வாசாணையின் பிற்சேர்க்கை II-இல் குறிப்பிடப்பட்டுள்ள 10 பாலப்பணிகளை ரூ.207.00 கோடி (ரூபாய் இருநூற்றியேழு கோடி மட்டும்) மதிப்பீட்டில் மேற்கொள்ள தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது. மேலே பத்தி 5 மற்றும் 6ல் ஒப்பளிக்கப்பட்டுள்ள பணிகளுக்கான செலவினம் கீழ்க்கண்ட கணக்குத் தலைப்பின் கீழ் பற்று ஒப்பளிக்கப்பட வேண்டும். -

5054 - சாலைகள் பாலங்கள் குறித்த மூலதனச் செலவு - 03 - மாநில நெடுஞ்சாலைகள் - 101 - பாலங்கள் - பத்தாம் ஐந்தாண்டுத் திட்டப்பணிகள் II - மாநிலத் திட்டம் - JD - போக்குவரத்து மேலாண்மைக்காக சென்னை பெரு நகரப் பகுதிகளில் சாலை மேம்பாலைகள் கட்டுதல் - 16 - பெரும்பணிகள். த.தொ.கு.எண். 5054 - 03 - 101 - JD - 1601)

3. தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் செயற்குறிய்பை ஏற்று சென்னை பெருநகர வளர்ச்சி குழும எல்லைக்குட்பட்ட பகுதிக்குள் 2005-2006 ஆம் ஆண்டிற்கான போக்குவரவு மற்றும் போக்குவரத்து திட்டத்தின் கீழ் (Traffic and Transportation) ரூ.525.05 கோடி (ரூபாய் ஐநூற்று இருபத்தைந்து கோடியே ஐந்து இலட்சம் மட்டும்) செலவினத்தில் 27 சாலை மற்றும் 10 பாலப்பணிகளை மேற்கொள்ளுவதற்கு நிர்வாக ஒப்பந்தம் அளித்து அரசு ஆணை வெளியிடுகிறது.

4. மேலே பத்தி 3ல் ஒப்பளிக்கப்பட்டுள்ள பணிகளில் இவ்வாசாணையின் பிற்சேர்க்கை II-இல் குறிப்பிடப்பட்டுள்ள 87 சாலைப்பணிகளை (4 நில எடுப்புப் பணிகள் உட்பட) ரூ.318.05 கோடி (ரூபாய் முன்னூற்று பதினெட்டு கோடியே, ஐந்து இலட்சம் மட்டும்) மதிப்பீட்டில் மேற்கொள்ள தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது. இதற்கான செலவினம் கீழ்க்கண்ட கணக்குத் தலைப்பின் கீழ் பற்று ஒப்பளிக்கப்படும்.

5054 - சாலைகள் பாலங்கள் குறித்த மூலதனச் செலவு - 80 - பொது - 800 - ஏனைய செலவுகள் - பத்தாம் ஐந்தாண்டுத் திட்டப்பணிகள் II மாநிலத் திட்டம் - JW - சென்னை பெருநகர வளர்ச்சித் திட்டம் - சென்னை மாநகரில் பணிகள் போக்குவரத்து மற்றும் சாக்குப் போக்குவரத்தை மேம்படுத்ததல் - 16 - பெரும்பணிகள் - த.தொ.கு.எண். 5054 - 80 - 800 - JW - 1608)

5. மேலே பத்தி 2ல் குறிப்பிட்டுள்ள இரண்டு பாலப்பணிகளைத்தவிர, இது 8 பாலப்பணிகளுக்கான சாத்தியக்கூறு மற்றும் திட்ட அறிக்கையை ஆலோசகனை நியமிக்க உத்தேச செலவினமான ரூ.1.47 கோடி (ரூபாய் ஒரு கோடியே நூற்பத்தி எழு இலட்சம் மட்டும்) மதிப்பீட்டில் செயல்படுத்த தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது.

6. தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் பாலப்பணிகள் கட்டுவதில் தலைமைப் பொறியாளர் (திட்டங்கள் அலகு) சிறப்புத்தன்மை பெற்று தேவையான வசதிகளுடன் பாலப்பணிகளை செயல்படுத்தி வருகிறதென்றும், எனவே நிர்வாக நலன் கருதியும் பாலப்பணிகளை விஷயமாக செயல்படுத்தும் பொருட்டும் 10 பாலப்பணிகளை தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்கள் மேற்கொள்ள ஆணை வெளியிடலாம் என அளக்க கேட்டுக் கொண்டுள்ளார். எனவே, இவ்வாசாணையின் பிற்சேர்க்கை II-இல் குறிப்பிடப்பட்டுள்ள 10 பாலப்பணிகளை ரூ.207.00 கோடி (ரூபாய் இருநூற்றியேழு கோடி மட்டும்) மதிப்பீட்டில் மேற்கொள்ள தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத்துறை அவர்களுக்கு அனுமதி அளித்து ஆணை வெளியிடப்படுகிறது. மேலே பத்தி 5 மற்றும் 6ல் ஒப்பளிக்கப்பட்டுள்ள பணிகளுக்கான செலவினம் கீழ்க்கண்ட கணக்குத் தலைப்பின் கீழ் பற்று வைக்கப்பட வேண்டும்.-

5054 - சாலைகள் பாலங்கள் குறித்த மூலதனச் செலவு - 03 - மாநில நெடுஞ்சாலைகள் - 101 - பாலங்கள் - பத்தாம் ஐந்தாண்டுத் திட்டப்பணிகள் II - மாநிலத் திட்டம் - JD - போக்குவரத்து மேலாண்மைக்காக சென்னை பெரு நகரப் பகுதிகளில் சாலை மேம்பாலைகள் கட்டுதல் - 16 - பெரும்பணிகள். த.தொ.கு.எண். 5054 - 03 - 101 - JD - 1601)



கருக்கம்

நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சி குழும எல்லைக்குட்பட்ட பகுதிகள் - 2005-2006 -ஆம் ஆண்டிற்கான போக்குவாவு மற்றும் போக்குவாத்து திட்டத்தின் கீழ் 97 பணிகளை மேற்கொள்ளுதல் - நிர்வாக ஒப்புதல் - ஆணை வெளியிடப்படுகிறது.

நெடுஞ்சாலைத் (எச்.டபிள்யூ) துறை

ஆசாணை (நிலை) எண்.229

நாள் 14-11-2005

படிக்கவும்:-

- 1) துணைத் தலைவர், சென்னை பெருநகர வளர்ச்சிக் குழுமம், சென்னை நேர்முக கடித எண். சி.1/156/2005 நாள் 24-2-2005.
- 2) தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை, கடித எண். 2929/சாலை1/2005, நாள் 3-2-2005 (ம) 11-6-2005.
- 3) துணைத் தலைவர், சென்னை பெருநகர வளர்ச்சிக் குழுமம், சென்னை நேர்முக கடித எண். சி.1/14581/2005 நாள் 6-7-2005.
- 4) தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை, கடித எண். 95951/சாலை 1/04 நாள் 27-9-2005 மற்றும் 25-10-2005.

ஆணை

2005-2006-ஆம் ஆண்டிற்கான சென்னை பெருநகர வளர்ச்சித் திட்டத்தின் கீழ் போக்குவாவு மற்றும் போக்குவாத்து திட்டத்தின் கீழ் நெடுஞ்சாலைத்துறைக்கென ரூ.483.50 கோடி நிதி ஒதுக்கீடு செய்யப்பட்டுள்ளதென்றும், அதனை செயல்படுத்தும் வகையில் திட்டக் கருத்துரு உருவாக்க வேண்டும் என்றும், சென்னை பெருநகர வளர்ச்சிக் குழுமத்தின் துணைத் தலைவர் அவர்கள் தெரிவித்தார். தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் ரூ. 437.30 கோடிக்கான கருத்துருவினை சென்னை பெருநகர வளர்ச்சித் திட்டப்பணிகள் 2005-2006-ன் கீழ் எடுத்து செய்ய சென்னை பெருநகர வளர்ச்சிக் குழுமத்திற்கு அனுப்பியிருந்தார். அதன் தொடர்ச்சியாக, 26-5-2005 அன்று நடைபெற்ற கூட்டத்தில், புறநகர் பகுதிகளில் உள்ள சாலைகளையும் கூடுதலாக உள்ளடக்கிய கருத்துருவினை தயாரிக்கும்படி அறிவுறுத்தியதின் பேரில், தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்கள் ரூ.525.05 கோடிக்கு நிர்வாக ஒப்புதல் கோரி திருத்திய கருத்துருவினை சென்னை பெருநகர வளர்ச்சிக் குழுமத்திற்கு அனுப்பினார். தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலைத்துறை அவர்களால் அனுப்பப்பட்ட செயற்குறிப்பிற்கு நிர்வாக ஒப்புதல் அளிக்குமாறு சென்னை பெருநகர வளர்ச்சிக் குழுமத்தின் துணைத் தலைவர் அளசைக் கேட்டுக் கொண்டுள்ளார்.

2. மேலும், 10 பாலப்பணிகளில், அண்ணாநகர் 2வது நிழற்சாலை மற்றும் திருமங்கலம் உள்வட்ட சாலை சந்திப்பு மற்றும் வடபழனி உள்வட்ட சாலை - என்.எஸ்.கே சாலை சந்திப்பு ஆகியவற்றில் மேம்பாலம் கட்டுவதற்கான திட்டத்திற்கு சாத்தியக்கூறு அறிக்கையை ஆலோசகர்களை நியமித்து தயாரிக்க ரூ.18.00 இலட்சம் செலவினம் ஆசால் அனுமதிக்கப்பட்டுள்ளதைப் போன்று, மீதமுள்ள 8 பாலப்பணிகளுக்கும் சாத்தியக்கூறு மற்றும் திட்ட அறிக்கையை ஆலோசகர்களை நியமித்து தயாரிக்க நடவடிக்கை எடுக்கப்பட்டுள்ளதாகவும், இதற்கான உத்தேச செலவினம் ரூ.1.47 கோடி ஆகும் என்றும், இதற்கு அரசின் அனுமதி வழங்குமாறும் தலைமைப் பொறியாளர் (பொது), நெடுஞ்சாலைத்துறை அவர்கள் அளசைக் கேட்டுக் கொண்டுள்ளார்.

பிற்சேர்க்கை- I

சாலைப் பணிகள்

தலைமைப் பொறியாளர் (பொது) நெடுஞ்சாலை துறை
அவர்களால் செயற்படுத்தப்படவுள்ளவை.

நிமம்
(கி.மீ)
மதப்படு
தொகை
(ரூ.கொடிதான்)

சாலை அகலப்படுத்துதல்

(i) ஒரு வழித்தடத்தில் இருந்து இருவழித்தடத்திற்கு

1.	மணிமங்கனம் -முடிச்சூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 3/6	3.60	3.00
2.	திருவள்ளூர் கரசங்கால் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 19/0 - 35/0	16.00	10.00
3.	பம்மல் பொழிச்சலூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/0	2.00	1.40
4.	பொழிச்சலூர் கவுல்பஜார் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/250	1.25	0.90
5.	பல்லாவரம் கவுல்பஜார் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/550	1.55	1.00
6.	வேல்லானூர் - செங்குன்றம் சாலை, கி.மீ. 0/0 - 9/0, மற்றும் பொத்தூர் சாலை கி.மீ. 0/0 - 2/0-ஐ அகலப்படுத்தி உறுதிப்படுத்துதல்.	11.00	6.00
7.	பெருங்களத்தூர் - கொளப்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 5/2	5.20	4.00
8.	சோழவரம் - ஓரக்காடு - அருமந்தை - பெருமுல்லைவாயல் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 10/0	10.00	7.00
9.	நசரேத் பேட்டை சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/4	1.40	0.70
10.	மேப்பூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/6	1.60	0.80
11.	நசரேத் பேட்டை - மலையம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/4	1.40	0.70
12.	மலையம்பாக்கம் அரிஜன் காலனி சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 3/3	3.30	1.60
13.	சி.கே.எஸ் சாலை முதல் கரிமாநகர் சாலை, (வழி) இரண்டாம் கட்டளை சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 2/3	2.30	1.15

14.	சி.கே.எஸ் சாலை - நல்லூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/5	1.50	0.75
15.	நல்லூர் - சோமங்களம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/5	1.50	0.75
16.	சி.கே.எஸ் சாலை - இரும்பேடு, (வழி) வெண்காடு சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 4/2	4.20	2.10
17.	வெண்காடு சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 2/0	2.00	1.00
18.	சி.கே.எஸ் சாலை - இருங்காட்டுக்கோட்டை (வழி) காட்டரம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 3/2 - 4/885	1.685	0.85
19.	செட்டிப்பேடு - கூத்தம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 4/2	4.20	2.10
20.	நேமம் - கூத்தம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 2/0	2.00	1.00
21.	நேமம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 1/6	1.60	0.80
22.	பரூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 4/2	4.20	2.10
23.	சொக்கநல்லூர் - திருமணம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 2/8	2.80	1.40
24.	திருமழிசை - சத்தியவேடு சாலையில் இருந்து காவலச்சேரி வழியாக பூந்தமல்லி பட்டாபிராம் செல்லும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 0/0 - 3/0	3.00	1.50
25.	ஜி.எஸ்.டி சாலையில் இருந்து காட்டுர், காரணிப் புதுச்சேரி, அருங்கல் வழியாக நல்லம்பாக்கம் செல்லும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 12/4	12.40	6.20

26.	வண்டலூர் கேளம்பாக்கம் சாலையில் ¹⁷ இருந்து ஊனமாஞ்சேரி வழியாக ஊர்ப்பாக்கம், நல்லம்பாக்கத்தினை இணைக்கும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 4/8	4.80	2.40
27.	வண்டலூர் கேளம்பாக்கம் சாலை 30வது மைலிலிருந்து மேடவாக்கம் மாம்பாக்கம் சாலையை இணைக்கும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 11/0 - 13/6	2.60	1.30
28.	ஒட்டியம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/8	2.80	1.30
29.	சந்தோஷபுரம் - மாம்பாக்கம் (வழி) வேங்கை வாசல் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/6	2.60	1.20
30.	தர்கா சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/4	2.40	1.10
31.	மேடவாக்கம் - மாம்பாக்கம் - அகரம்தென் (வழி) கோவிலாஞ்சேரி சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/2	2.20	1.00
32.	ஏ.வி.பி. சாலையில் இருந்து கண்ணியம்பேட்டை வழியாக விச்சூர் செல்லும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/0	2.00	0.80
33.	கே.எஸ் சாலையிலிருந்து அனூராதா பெயிண்ட்ஸ் வழியாக எம்.பி சாலையினை இணைக்கும் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/0, கி.மீ. 1/5 - 2/4	1.80	1.00
34.	இராஜேந்திர பிரசாத் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/5	1.50	0.80
35.	நெற்குன்றம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/2	1.20	0.60
36.	மிட்டணப்பள்ளி - பாலவேடு - ஆலத்தூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 4/0	4.00	2.00

37.	நூம்பல் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 4/0	4.00	2.00
38.	சி.டி. சாலையிலிருந்து ஆயத்தூர் வழியாக ராமாபுரம்- பாக்கம் செல்லும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/6.	2.60	1.30
39.	திருர் - செவ்வாப்பேட்டை - கீழானூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 7/2 மற்றும் கி.மீ. 7/2 - 12/2 (ஒன்றிய சாலை)	12.20	6.00
40.	கே.டி.பி சாலையிலிருந்து நத்தமேடு சாலை, கி.மீ. 0/0 - 2/6, பாக்கம் நத்தமேடு சாலை, கி.மீ. 0/0 - 1/2-ஐ அகலப்படுத்தி உறுதிப்படுத்துதல்	3.80	2.00
41.	ராமாபுரம் - பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 9/2	9.20	4.60
42.	கே.டி.பி. சாலை - பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/6	1.60	0.80
43.	அரண்வாயில்குப்பம் - கொப்பூர் - மண்ணூர் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 9/2	9.20	4.60
44.	விச்சூர் - ஈச்சங்குழி சாலை, கி.மீ. 0/0 - 3/6, மற்றும் 0/0 - 1/0, (ஒன்றிய சாலை), கே.வி.சாலை - விச்சூர் சாலை, கி.மீ 0/0 - 0/4, கொடுங்கையூர் - வழுதிகைமேடு சாலை கி.மீ. 9/4 - 16/4, ஆகியவற்றை அகலப்படுத்தி உறுதிப்படுத்துதல்.	12.00	6.00
45.	ஜி.என்.டி. சாலை - சோத்துப்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/4	2.40	0.90
46.	ஒ. எ. சாலையிலிருந்து கும்மனூர் வழியாக பூதூர் - செங்குன்றம் இணைக்கும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 3/4	3.40	1.60
47.	ஜி.என்.டி. சாலையிலிருந்து சிறுனியம் ஆங்காடு வழியாக பூதூர் - செங்குன்றம் சாலையை இணைக்கும் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 3/2	3.20	1.50

48.	எலவம்பேடு - திருவெல்லைவாயில் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 9/4	9.40	4.60
49.	மவுண்ட் பூந்தமல்லி சாலையில் கிராஷ் பேரியர் தடுப்பு அமைத்தல் கி.மீ. 0/6 - 10/2	9.60	4.60
49 பணிகள்		207.985	112.80
(ii)	இடை வழித்தகடத்தில் இருந்து இருவழித்தகடத்திற்கு		
50.	மடிப்பாக்கம் வேளச்சேரி சாலையில் அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 3/2	3.20	1.50
51.	கே.எஸ் சாலை மற்றும் எம்.பி. சாலையை வள்ளூவர் நகர் வழியாக இணைக்கும் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 3/0	3.00	1.00
2 பணிகள்		6.20	2.50
(iii)	இரு வழித்தகடத்தில் இருந்து மூன்று வழித்தகடத்திற்கு		
52.	பேசின் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/8	1.80	0.80
1 பணி		1.80	0.80
(iv)	இரு வழித்தகடத்தில் இருந்து நான்கு வழித்தகடத்திற்கு		
53.	மாதவரம் செங்குன்றம் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல், கி.மீ. 0/0-9/6 .	9.60	16.00
54.	மவுண்ட் மடிப்பாக்கம் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல், ஆலந்தார் பகுதியில் கி.மீ. 0/0-2/0, கி.மீ. 1/6-8/6	9.00	14.00
55.	செம்பியம் செங்குன்றம் சாலையை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 4/2 - 7/2	3.00	5.00
56.	வண்டலூர் - கேளம்பாக்கம் சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல் கி.மீ. 32/0 - 51/0	19.00	40.00
57.	லேட்டிஸ் பிரிட்ஜ் (தெற்கு கடற்கரை சாலை , கி.மீ. 10/4 - 13/4) சாலையினை அகலப்படுத்தி உறுதிப்படுத்துதல்	3.00	8.85
5 பணிகள்		43.60	83.85

(v) இருவழித்தடத்தில் இருந்து 6 வழித்தடத்திற்கு

58.	ஜி.என்.டி. சாலை கி.மீ. 16/8-18/8ஐ அகலப்படுத்தி உறுதிப்படுத்தாதல் மற்றும் கி.மீ. 17/2 ல் பழுதடைந்த பாலத்தை திரும்பக் கட்டுதல்	2.00	7.00
	1 பணி	2.00	7.00
(vi)	<u>கடினப்புருவம் அமைத்து சாலையினை உறுதிப்படுத்துதல்</u>		
59.	வண்டலூர் வாலாஜாபாத் சாலையில் கடினப்புருவம் அமைத்து உறுதிப்படுத்துதல், கி.மீ. 30/4 - 63/8	33.40	20.00
60.	கோடம்பாக்கம் - ஸ்ரீபெரும்புதூர் சாலையில் கடினப்புருவம் அமைத்து சாலையினை உறுதிப்படுத்துதல், கி.மீ. 12/0 - 37/8	25.80	20.00
	2 பணிகள்	59.20	40.00
	<u>சாலை உறுதிப்படுத்துதல்</u>		
61.	புந்தமல்லி - குன்றத்தூர் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 2/2 - 5/2	3.00	0.90
62.	ஸ்ரீதேவி கருமாரியம்மன் கோவில் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/2	2.20	0.50
63.	நங்கநல்லூர் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/3	2.30	0.60
64.	பல்லாவரம் - திருநீர்மலை சாலையினை உறுதிப்படுத்துதல், கி.மீ. 20/8 - 24/8	4.00	1.20
65.	டி.பி.பி. சாலையிலிருந்து வள்ளூர் வழியாக அத்திப்பட்டு இரயில்நிலையம் செல்லும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/6	2.60	0.40
66.	கே.வி. சாலையிலிருந்து விசுகூர் வழியாக வெள்ளிவாயில் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/850	1.85	0.30
67.	எம்.கே.டி. சாலையிலிருந்து ஊரணம்பேடு செல்லும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 3/0 - 4/230	1.23	0.25
68.	ஏ.பி. சாலையிலிருந்து திருநிலை செல்லும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/0	1.00	0.12

69.	டி.பி.பி சாலையிலிருந்து பழைய நாப்பாளையம் செல்லும் சாலையினை உறுதிப்படுத்துதல் , கி.மீ. 0/0 - 0/8	0.80	0.08
70.	உள்வட்ட சாலையில் கி.மீ. 12/2 - 14/2- ஐ உறுதிப்படுத்துதல்	2.00	1.00
71.	ஜி.என்.டி சாலையிலிருந்து அமிர்தாநல்லூர் சாலை, கி.மீ 0/0 - 3/0, ஐ உறுதிப்படுத்துதல்.	3.00	0.50
72.	ஜி.என்.டி சாலையிலிருந்து அகரம் காலனி செல்லும் சாலை கி.மீ 0/0 - 4/0, அகரம் காலனியிலிருந்து கங்கையாடிக்குப்பம் செல்லும் சாலை கி.மீ 0/0 - 3/2, ஜி.என்.டி சாலையிலிருந்து பாடியநல்லூர் செல்லும் சாலை கி.மீ 0/0 - 1/0, ஆகியவற்றை உறுதிப்படுத்துதல்	8.20	1.50
73.	நெய்தவாயில் - தேவதானம் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/9	2.90	0.40
74.	கே. ஓ. சாலையிலிருந்து ஓரக்காடு செல்லும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 1/6 - 2/6	1.00	0.15
75.	எஸ்.எஸ்.டி. ஆர் சாலையிலிருந்து அலமாதி ஏ,பி,சி, காலனிகளை இணைக்கும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 2/130	2.13	0.35
76.	எம்.கே.டி சாலையிலிருந்து கடப்பாக்கம் செல்லும் சாலையினை உறுதிப்படுத்துதல், கி.மீ. 0/0 - 1/630	1.63	0.25
16 பணிகள்		40.68	8.50
<u>சாலை புதுப்பித்தல்</u>			
77.	பல்லாவரம் தொரப்பாக்கம் சாலையினை புதுப்பித்தல் கி.மீ. 0/0 - 10/6	10.60	6.00
78.	கொரட்டுர் -திண்ணனூர் பெரியபாளையம் சாலையில் கி.மீ. 0/0 - 6/4 ஐ புதுப்பித்தல்	6.40	2.00
79.	பல்லாவரம் - குன்றத்தூர் சாலையில் கி.மீ. 4/0 - 7/8ஐ உறுதிப்படுத்தி புதுப்பித்தல்	3.80	3.00
80.	அகரம்தென் சாலையில் கி.மீ. 0/0 - 4/9ஐ புதுப்பித்தல்	4.90	2.00

81.	சென்னை - எண்ணூர் சாலையில் கி.மீ. 13/0 - 18/4ஐ உறுதிப்படுத்தி புதுப்பித்தல்	5.40	3.00
82.	பூந்தமல்லி - ஆவடி சாலையில் கி.மீ. 8/0 - 8/6ஐ புதுப்பித்தல்	0.60	0.10
83.	தரமணி - பெருங்குடி இணைப்புசாலையை புதுப்பித்தல் கி.மீ. 0/0 - 2/010	2.01	0.50
7 பணிகள்		33.71	16.60
சாலை பணிகள்		395.135	272.05 கோடி
<u>நிலம் கையகப்படுத்துதல்</u>			
84.	சென்னையில் கல்லூரி சாலையினை அகலப்படுத்த நிலம் கையகப்படுத்துதல்	-	6.00
85.	என்.எஸ்.கே. சாலையினை டிரஸ்ட்புரம் பகுதியிலிருந்து மாநகர எல்லை முடியும் வரை அகலப்படுத்த நிலம் கையகப்படுத்துதல்	-	20.00
86.	மேடவாக்கம் குளச்சாலையை கெல்லீஸ் சந்திப்பில் இருந்து அயனாவரம் சாலை சந்திப்பு வரை அகலப்படுத்த நிலம் கையகப்படுத்துதல்	-	10.00
87.	கிழக்குக் கடற்கரை சாலையை திருவான்மியூரிலிருந்து அக்கரை வரை (கி.மீ. 11/8 - 23/2) ஆறு வழித்தட சாலை அமைக்க நிலம் கையகப்படுத்துதல்	-	10.00
4 பணிகள்		-	46.00
மொத்தம் 87 பணிகள்		-	ரூ.318.05 கோடிகள்

பா. இராமமோகன ராவ்,
அரசு செயலாளர்.

உண்மை நகல்


பிரிவு அலுவலர்.
15/11/2022

பிற்சேர்க்கை-II

பாலப் பணிகள்

தலைமைப் பொறியாளர் (திட்டங்கள்) நெடுஞ்சாலைத் துறை
அவர்களால் செயற்படுத்தப்படவுள்ளவை

வ.எண்	வேலையின் பெயர்	நளம் கி.மீ	மதிப்பீடு தொகை (ரூ.கோடிகளில்)
	மேம்பாலங்கள்/பாலங்கள்		
	சாலை சந்திப்பு மேம்பாலங்கள்		
1.	அண்ணாநகர் 2-வது நிழற்சாலை மற்றும் திருமங்கலம் முகப்பேர் சாலை - உள்வட்ட சாலை சந்திப்பில் மேம்பாலம் அமைத்தல்	1.00	30.00
2.	ஜி.என்.டி சாலையில் கி.மீ. 8/6ல் - மூலக்கடை சந்திப்பில் மேம்பாலம் அமைத்தல்	1.00	25.00
3.	போளூரில் கோடம்பாக்கம் ஸ்ரீபெரும்புதூர் சாலை-மவுண்ட் பூந்தமல்லி சாலை சந்திப்பில் மேம்பாலம் அமைத்தல்	0.70	15.00
4.	அண்ணாசாலையில் ஆல்டா பகுதியில் சர்தார் பட்டேல் சாலை சந்திப்பில் மேம்பாலம் அமைத்தல்	0.90	22.00
5.	வடபழநியில் உள்வட்டசாலை - என்.எஸ்.கே. சாலை சந்திப்பில் மேம்பாலம் அமைத்தல்	1.00	30.00
	இரயில்வே சந்திக்கடவு மேம்பாலங்கள்		
6.	ஜி.என்.டி. சாலையில் வியாசர்பாடி கீழ்பாலத்திற்கு பதிலாக சாலை மேம்பாலம் அமைத்தல்	1.00	50.00
	ஆற்றுப் பாலங்கள்		
7.	சென்னை அடையாரில் திரு.வி.க. பாலத்திற்கு இணையாக கூடுதல் இருவழி தட பாலம் அமைத்தல்	0.30	9.00
8.	சென்னை நெற்குன்றம் பகுதியில் கூவம் ஆற்றின் குறுக்கே பெரிய மேற்கத்திய சாலையில் கி.மீ. 11/2 ஐ முகப்பேறு பகுதியுடன் இணைக்கும் சாலையில் உயர்மட்ட பாலம் அமைத்தல்	0.15	5.00
9.	எண்ணூர் விரைவு சாலையில் எண்ணூர் முகத்துவாரத்தின் மீது உயர்மட்டபாலம் அமைத்தல்	0.50	20.00

த.வெள.	
து.த.வெள.	
ஆ.அ.	

25

**ABSTRACT**

Highways and Minor Ports Department – Revised Administrative Sanction for Land Acquisition for 12 proposals – Approved by Revised Administrative Sanction Committee held on 20.02.2023 – Accorded – Orders – issued.

Highways and Minor Ports (HP2) Department**G.O.(Ms) No.50****Dated: 12.05.2023****சோபகிருது சித்திரை 29, திருவள்ளூர் ஆண்டு 2054****Read:**

1. G.O.(Ms).No.457, Revenue and Disaster Management Department, dated 20.09.2022.
2. Minutes of the Revised Administrative Sanction committee meeting held on 20.02.2023.

ORDER:

In the Government order first read above, orders were issued constituting a Committee consisting of Commissioner of Land Administration (Convener), Finance Secretary or his Nominee (Member), Secretary of the concerned Administrative Department (Member), Head of Department/ nominee of the requisitioning Department/ Agency and Representative of Legal Affairs Secretary (Member) for approval and recommendation of Revised Administrative Sanction (RAS) proposals only for Land Acquisition.

2. The Chief Engineers of Construction and Maintenance, Projects, and Metro wing of Highways Department have placed 12 proposals before the 3rd Revised Administrative Sanction Committee Meeting held on 20.2.2023 for approval and recommendation for land acquisition cost only. The Revised Administrative Sanction Committee constituted as per the Government order first read above has approved and recommended 12 proposals to the Government as detailed below:

Sl. No.	Name of Work & AS G.O. No. & date	Extent of lands involved (in Sq.mts.)	Provision for LA in Original AS amount	Amount sanctioned for RAS -I /RAS-II	Actual RAS amount required	Balance fund required	Total Project cost	Reason for RAS and Present Status of Work/Land Acquisition
Projects Wing								
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1.	Construction of ROB at Km 118/8 of Krishnagiri-	5146.50	22.61 17.24 (for work)	53.35 32.38 (for Work)	34.9418	13.9767	67.32	Due to delay in LA.

	<p>Ranipet road in lieu of existing LC No.128 at 151/12-13 between Vellore and Katpadi Railway Stations</p> <p>G.O. (Ms) No.236 HW&MP (HQ2) Dept. dated 03.10.2008</p> <p>G.O. (Ms) No.80 HW&MP (HP2) Dept. dated 25.05.2016</p>		5.37 (for LA)	20.97 (for LA)			(32.38 + 34.94)	<p>Highway stage and Railway stage : Work yet to be started.</p> <p>LA Stage</p> <p>At the time of Administrative sanctioned tentative land value is proposed. Now actual compensation is calculated as per section 26 of the RFCTLARR Act 2013</p>
2.	<p>Construction of Road Over Bridge at km 0/6 of Bretts Road in lieu of existing Level Crossing No.185 at Railway km 190/400-500 in between Salem Market and Salem Town Railway Station (LC 185 Bretts Road ROB)</p> <p>G.O. (2D) No.24 HW&MP (HQ2) Dept. dated 29.10.2013 (AS for LA)</p> <p>G.O. (Ms) No. 138 HW&MP (HP1) Dept. dated 29.7.2022 (RAS for LA)</p> <p>G.O. (Ms) No. 57 HW&MP (HP1) Dept. dated 27.4.2022 (RAS for Work + LA)</p>	3342.5	43.60 41.85 (for LA) 1.75 (for shifting of utilities)	51.70 49.00 (for LA) 2.75 (for shifting of utilities) 9.00 (work AS)* *sanctioned as LS provision in combined RAS for two works LC 184 & LC 185 (124.89 Work +LA)	51.1624	2.1624	60.1624 51.1624 + 9.00	<p>Excess due to additional LA requirement for ROB as per demand received with interest calculated up to 30.04.23.</p> <p>Work Status: Only on completion of ROB at LC 184, the work will be taken over as the road in which LC 185 located acts as diversion road for construction of ROB at LC 184.</p> <p>LA stage: No. of village -1 Total extent of Land – 0.3343 hec. 19 (5) Award meeting conducted on 11.02.2021. Draft final award proposal to be submitted to CLA.</p> <p>Railway Stage: Not yet started</p>

3.	<p>Construction of ROB in lieu of existing LC No.36 in between Vandalur and Guduvanchery Railway Station at Railway km 36/12-14 (near Urapakkam)</p> <p>G.O. (Ms) No. 272 HW&MP dated 13.11.2007 (AS)</p>	5122 & 1751	<p>34.50 (work + LA)</p> <p>17.00 (for LA)</p> <p>17.50 (for work)</p>	Nil	19.6139	2.6139	37.1139 (19.6139 + 17.50)	<p>Due to increase in guideline value, structural compensation and increased due to court case in W.P. No.39505 of 2016.</p> <p>Work Stage</p> <p>Highway stage: Main ROB completed and opened to traffic 07.04.2022. Balance service road and drain works to be executed.</p> <p>Railway stage: Work completed in all aspects</p> <p>LA Stage: Disbursement is in progress</p>
4.	<p>Construction of Road Over Bridge in lieu of existing LC No.15 at Railway Km 35/30-32 in between Thirunindravur and Tiruvallur Railway Stations (near Sevvapet)</p> <p>G.O. (Ms) No. 272 HW&MP (HQ2) Dept. dated 13.11.2007 (24.50Cr including LA)</p>	10477	<p>24.50 (work + LA)</p> <p>6.50 (for LA)</p> <p>18.00 (for work)</p>	Nil	8.5309	1.9332	26.5309 (8.5309 +18.00)	<p>Delay in Land Acquisition due to Court Cases filed by Pattadhars.</p> <p>LA stage: Original LPS: - Award passed. Disbursement under progress.</p> <p>Action is being taken by Spl. DRO (LA&M), Chennai to take possession based on judgement and handover to Highways Department.</p> <p>Additional LPS: Pre valuation approved by Spl.DRO (LA &M), Chennai.</p> <p>TNHB Land: TNHB is requested to clear the Court case of 1 TNHB allottee and hand over litigation free land to Highways</p>

								Department. Special DRO (LA&M), Chennai is requested to prepare 19(2) enquiry, pass award and hand over TNHB land to Highways Dept. .
5.	Construction of RUB at Km 0/2 of Islamiah College Road in lieu of existing LC No.81 at Railway km 198/0-198/100 in between Vaniyambadi and Kethandapatti Railway Station G.O. (Ms) No. 272 HW&MP (HQ2) Dept. dated 13.11.2007	9146	13.00 (Work + LA) 12.50 (for work) 0.50 (for LA)	Nil	31.8647	27.8647	44.3647 (12.50+ 31.8647)	Due to delay in Land Acquisition. Highway stage and Railway stage : Work yet to be started. LA Stage Final award to be passed.
6.	Construction of Road Over Bridge at km 90/2 of Mailyakarai-Rasipuram Tiruchencode Erode road (SH 79) in lieu of existing Railway Bridge at Railway km 384/800-385/0 in between Sankaridurg and Erode railway stations. G.O.(2D) No. 21 HW&MP (HQ2) Department dated 02.09.2013	8952	40.16 34.16 (for work) 6.00 (for LA)	Nil	10.5307	4.5307	44.6907 (34.16 + 10.5307)	As per demand received from DRO Work Stage: Highways portion and Railway portion stage : Work completed. LA Stage: Final award to be passed

f
e
o
i

C&M Wing

7.	<p>Forming Tharamangalam Bypass and Kurukkupatti</p> <p>G.O.(Ms). No.161 HW&MP (HN2) Dept. Dated 01.10.2012 (AS for LA)</p> <p>G.O. (Ms) No. 87 HW&MP (HP2) Dept. dt. 27.10.2017 (RAS-I for LA)</p> <p>G.O. Ms. No. 18, HW&MP (HP2) Dept. dt. 25.2.2019 (RAS-II for LA)</p> <p>G.O. (Ms) No.6 HW&MP (HF2) Dept. dt. 13.1.2017 (Work AS)</p>	45650	<p>1.10 (only LA)</p> <p>20.00 (Work only)</p>	<p>RAS-I 3.85 (only LA)</p> <p>RAS-II 4.08 (only LA)</p>	7.2322	3.8858	28.06 (20.83 +7.2322)	<p>Due to land acquisition was carried out by Regular DRO and Revenue officials had to undertake the acquisition works besides the regular works and also due to change of LA Act. Interim Award was passed for an amount of Rs.2,17,48,469/- For passing Final Award as per RFCTLARR Act, 2013 fund is needed.</p> <p>Work stage Work has been completed in all aspects at the cost of Rs.20.83 Crore.</p>
----	---	-------	--	--	--------	--------	--------------------------	--

Metro Wing

8.	<p>Widening from Two Lane to Four Lane and Strengthening of Chennai-Ennore Road at Km 8/0-13/0</p> <p>G.O.(Ms).No. 264 HW&MP (HW1) Dept. dated 29.03.2004 (AS for work)</p> <p>G.O.(Ms).No. 98 HW&MP (HW1) Dept. dated 09.04.2007 (Work Split up G.O)</p>	225.5	10.00 (only Work)	<p>43.7650 (Work + LA)</p> <p>19.3041 (for LA)</p> <p>24.4609 (for work)</p>	21.1143	1.8101	45.5752 (24.4609 + 21.1143)	<p>Due to WP No. 15645 of 2020 filed before the Madras High Court. The said writ petition was disposed of by the Hon'ble High Court vide order dated 15.12.2021 & pass award for compensation in respect of the land comprised in T.S. No. 93/2, Ward No. J, Block 5 of Thiruvottriyur within a period of eight weeks. Moreover Contempt Court Case Pending.</p>
----	---	-------	-------------------	--	---------	--------	--------------------------------	--

	G.O.(Ms).No. 70 HW&MP (HW1) Dept. dated 18.04.2012 (RAS)							<p>LA stage: Rs. 19.30 Crore has been deposited to SDRO. Final Award to be passed</p> <p>Work Stage: Work completed in all aspects & handed over to C&M wing for maintenance.</p>
9.	<p>Formation of Eastern Bypass Road at km 0/8-8/4</p> <p>G.O.(Ms).No. 264 Highways (HW1) Dept. dated 23.09.2004 (LA AS)</p> <p>G.O.(Ms).No. 104 HW&MP (HP2) Dept. dated 26.08.2015 (LA RAS I)</p> <p>WORK AS (four stretches)</p> <p>Work-1 Km 0/850 – 3/900 G.O (Ms) No.64 HW&MP (HW1) Dept dt. 16.04.2012</p> <p>Work:2 Km 5/450 – 8/080 G.O (D) No: 61 / HW & MP (HW2) Dept dt. 21.03.2018</p> <p>Work 3: km 3/900 – 5/450 G.O. (Ms) No: 11 HW & MP (HW2) Dept, dt 06.01.2020</p>	116443	1.00 (only LA)	75.5049 (only LA)	141.961	66.4564	252.5273 (141.961 + 24.60 + 33.3563 + 52.61)	<p>Due to increase in solatium & additional market value as per new Act Due to increase in extent of land acquisition</p> <p>LA stage Nedungunram I and II, Puthur I and II - Award passed Nedungundram III- 15(1) Stage Rajakizhpakkam - Award Stage Expenditure as on Feb 2023: Rs.75.44 Crore</p> <p>Work stage</p> <p><u>Work 1: Km 0/850 – 3/900</u></p> <p>Work completed. Expenditure: Rs.27.50 Crore</p> <p><u>Work 2: Km 5/450 – 8/080</u></p> <p>Expenditure as on Feb 2023: Rs.26.11 Crore</p> <p><u>Work 3: km 3/900 – 5/450</u></p> <p>Tender stage 4th call</p>

	Balance stretch: Km 0/0-0/850 & 8/080 – 8/4 (To be proposed)							
10.	<p>Construction of Grade Separator connecting Medavakkam-Sholinganallur road junction, Medavakkam-Mambakkam road junction, Mount-Medavakkam Road Junction in Marmalong Bridge-Irumbuliyur Road at Medavakkam</p> <p>G.O.(Ms). No. 34 Highways & Minor Ports (HW1) Dept, dated: 15.02.2021 (AS for LA)</p> <p>G.O.(Ms).No. 100, Highways & Minor Ports (HW2) Dept, dated: 14.08.2015 (Work AS)</p> <p>G.O.(Ms).No. 64, Highways & Minors Ports (HW1) Dept, dated: 11.05.2022 (Work RAS)</p>	14568	162.43 (only LA) 133.1 (Work)	169.85 (work only)	173.6396	11.2096	343.49 (173.64+ 169.85)	<p>Due to additional market value at 12 % for part-I Due to Additional 39 sqm LA involved</p> <p>Work Stage Grade Separator work completed.</p> <p>Service Road and Storm Water Drain Work 95% completed.</p> <p>Expenditure upto Feb 2023 is Rs.135.58 Crore</p> <p>LA Stage Medavakkam I – Award passed; Work completed Medavakkam II (39 sqm) – Award Stage.</p>
11.	<p>Forming Six Lane of East Coast Road (ECR) from Km11/8-23/2 Thiruvanmiyur to Akkarai</p> <p>G.O.(Ms).No. 229 HW&MP (HW1) Dept. dated 14.11.2015 (AS for LA)</p>	93903.04	10.00 (only LA) Work AS <u>Work 1:</u> 15.85 <u>Work 2:</u> 17.16	354.66 RAS-I (only LA) RAS- II 778.00 (only LA)	940.00	162.00	1099.96 (940.00+ 15.85+ 17.16+ 126.95)	<p>Extent of Land increased due to Grama Natham lands. As per Hon'ble High Court of Madras judgment Grama Natham lands has to be taken as per due Highways Act, which results in increase cost.</p> <p>Due to Private negotiation</p>

	<p>G.O.(Ms).No. 104 HW&MP (HW1) Dept. dated 12.06.2012 (RAS I for LA)</p> <p>G.O.(Ms).No. 48 HW&MP (HP2) Dept. dated 30.05.2019 (RAS II for LA)</p> <p>Work AS (for 3 stretches)</p> <p>Work 1: Km 14/550-15/700</p> <p>G.O.(Ms) No.157 HW&MP (HW1) Dept dt:16.12.2019</p> <p>Work 2: Km 13/615-14/550</p> <p>G.O. (Ms) No 133 HW & MP (HW2) Dept. dt.15.12.2021</p> <p>Work 3: Km 15/700-22/300</p> <p>G.O. (Ms) No. 128 HW & MP (HW2) Dept. dt:14.07.2022</p>		<p><u>Work 3:</u> 126.95</p>	32			<p>process LA cost increased</p> <p>LA stage Thiruvanmiyur I, Kottivakkam I, Palavakkam I & II, Neelankarai I, Injambakkam I, II, III, IV & Sholinganallur - Award Passed. Kottivakkam II, Neelankarai II, Injambakkam V & Thiruvanmiyur III - Award Stage. Neelankarai III (HR&C Land) 15(2) to be Published</p> <p>Work stage <u>Work 1:</u> <u>Km 14/550-15/700</u> Work in progress. Expenditure (as on Feb 2023): Rs.8.09 Crore</p> <p><u>Work 2:</u> <u>Km 13/615-14/550</u> Work is in progress Expenditure (as on Feb 2023): Rs.11.00 Lakhs</p> <p><u>Work 3:</u> <u>Km 15/700 - 22/300</u> Work order to be issued</p>
12	<p>Widening and Strengthening of Chennai-Chithoor-Bangalore road Km 18/0-22/6.</p> <p>G.O.(Ms).No. 264, Highways (HW1) Dept, dated: 23.09.2004 AS (Work + LA)</p>	4271	<p>12.00 (Work + LA)</p> <p>0.87 (for LA)</p>	<p>18.31 (work + LA)</p> <p>17.54 (for work)</p> <p>0.77 (for LA)</p>	28.5200	23.0535	<p>46.06 (28.52+17.54)</p> <p>Due to increase in Land Acquisition cost for private land. Patta were issued recently to Gramanatham lands in Poonamallee town hence increase in land acquisition extent.</p> <p>Work Stage: Completed excluding LA portion & handed over to C&M wing for maintenance.</p>

G.O.(Ms)No.8, Highways (HW2) Dept, dated: 20.09.2010 RAS (Work+ LA)							LA Stage Award passed for Private Lands (3023 Sq.m) Prevaluation in progress for HR & CE Lands (473 Sq.m) 15 (2) to be published for Gramanatham lands. Expenditure as on February 2023 is Rs. 17.54 Crore
Total	318997.54			1469.1115	321.4972		

3. Based on the recommendation of the Revised Administrative Sanction Committee, the Government, after careful examination, hereby accord Revised Administrative Sanction for an amount of Rs.1469.1115 Crore (Rupees One Thousand Four Hundred and Sixty Nine Crore, Eleven Lakh and Fifteen Thousand only) towards land acquisition cost alone for acquisition of total extent of 318997.54 Sq.mts of lands for above 12 works and also accord financial sanction for a sum of Rs.321,49,72,000/- (Rupees Three Hundred and Twenty One Crore, Forty Nine Lakh and Seventy Two Thousand only) for the current financial year 2023-2024.

4. The expenditure sanctioned in para-3 above shall be debited to the following Head of account:-

Head of Account for the work in Serial No.1 of para 2 above: Rs.13,97,67,000/-
5054 – Capital Outlay on Roads and Bridges – 80 – General – 800
– Other Expenditure – State’s Expenditure – JT – Construction of
Railway Over Bridges / Railway under Bridges – 416 Major works-
01. Major Works.
(IFHRMS DPC:5054- 80- 800 – JT – 41601)

Head of Account for the work in Serial No.2 of para 2 above: Rs.2,16,24,000/-
“5054 - Capital Outlay on Roads and Bridges – 80 – General –
800 – Other Expenditure - State’s Expenditure – JJ.
Construction of Over and Under Bridges in lieu of Existing
Level Crossings 464 – Lands–01. Lands.
(IFHRMS DPC: 5054-80-800-JJ-46401)

Head of Account for the work in Serial No.3,4 & 5 of para 2 above: Rs.32,41,18,000/-
5054 – Capital Outlay on Roads and Bridges – 80 – General – 800
– Other Expenditure – State’s Expenditure – JT – Construction of
Railway Over Bridges / Railway under Bridges – 416 Major works-
01. Major Works.
(IFHRMS DPC: 5054-80-800–JT–41601)

Head of Account for the work in Serial No.6 of para 2 above: Rs.4,53,07,000/-
5054 – Capital Outlay on Roads and Bridges – 80 – General –
800 – Other Expenditure – State's Expenditure – JJ –
Construction of over and under Bridges in lieu of Existing level
crossings – 464 – Lands-01. Lands.
(IFHRMS DPC:5054- 80- 800–JJ–46401)

Head of Account for the work in Serial No.7 of para 2 above: Rs.3,88,58,000/-
and the expenditure should be met from the existing budget provision.
5054 – Capital Outlay on Roads and Bridges – 03 – State
Highways-337 – Road Works – State's Expenditure-JI.
Comprehensive Road Infrastructure Development Programme
(CRIDP) – State Highways-416. Major Works-01. Major Works.
(IFHRMS DPC: 5054-03-337– JI – 41601)

Head of Account for the work in Serial No.8 & 9 of para 2 above: Rs.68,26,65,000/-
"5054 – Capital Outlay on Roads and Bridges – 80 General – 800
– Other Expenditure – States Expenditure – JW – Chennai
Metropolitan Development Plan – Traffic and Transport
Improvement in Chennai City – 416 Major works- 01- Major
works"
(IFHRMS DP code: 5054-80-800-JW-41601)

34 Head of Account for the work in Serial No.10& 11 of para 2 above: Rs.173,20,96,000/-
"5054 – Capital Outlay on Roads and Bridges – 80 General –
800 – Other Expenditure – States Expenditure – JW – Chennai
Metropolitan Development Plan – Traffic and Transport
Improvement in Chennai City – 464 - Lands- 01- Lands"
(IFHRMS DP code: 5054-80-800-JW-46401)

Head of Account for the work in Serial No.12 of para 2 above: Rs.23,05,35,000/-
"5054 – Capital Outlay on Roads and Bridges – 80 General –
800 – Other Expenditure – States Expenditure – JW –
Chennai Metropolitan Development Plan – Traffic and
Transport Improvement in Chennai City – 416 Major works-
01- Major works."
(IFHRMS DP code: 5054-80-800-JW-41601)

5. Necessary additional funds of Rs.317,61,12,000/- will be provided in Revised Estimates/ Final Modified Appropriation 2023-2024 to meet the expenditure sanction in para 3 above. Pending provision of such funds, the Chief Engineer (Highways) Projects, Chief Engineer (Highways) Construction and Maintenance and Chief Engineer (Highways) Metro are authorized to incur the expenditure sanctioned above. This expenditure should be brought to the notice of the Legislative Assembly by Specific Inclusion in the Supplementary Estimates 2023-2024. The Chief Engineer (Highways) Projects, Chief Engineer (Highways) Construction and Maintenance and Chief Engineer (Highways) Metro are directed to include the expenditure while sending the budget proposal for Revised Estimates/Final Modified Appropriation 2023-2024 and also send the draft explanatory notes for inclusion of the expenditure

in the Supplementary Estimates 2023-2024 to Government in Finance (B.G-I/ PW-I) Department, without fail.

6. This order issues with the concurrence of Finance department vide its U.O.No.16278/PW-I/2023, dated: 12.05.2023 with Additional Sanction Ledger No.108 (One Hundred and Eight) (IFHRMS Additional Sanction Ledger No.2023050108).

(By order of the Governor)

Pradeep Yadav
Additional Chief Secretary to Government

To

The Director General, Highways Department, Chennai-600 025
The Chief Engineer (Highways), Construction and Maintenance, Chennai-600 025
The Chief Engineer (Highways), Projects, Chennai-600 025
The Chief Engineer (Highways), Metro, Chennai-600 025.
The Accountant General, Chennai-600 018/ 600 035.
The Pay & Accounts Officer (South), Chennai- 600 035.
The District Treasury Officer concerned

Copy to:

The Finance (PW-I/BG-I/II/W&M-I) Department, Secretariat, Chennai-600 009
Office of the Hon'ble Chief Minister, Secretariat, Chennai-600 009
The Special Personal Assistant to Hon'ble Minister Public Works, Secretariat,
Chennai - 600 009.
The Private Secretary to the Additional Chief Secretary to Government,
Highways & Minor Ports Department, Chennai-600 009

SF/SC

(C.No.606/HP2/2023)

//Forwarded by order//

Pradeep Yadav
12-5-23
Section Officer
12523



ABSTRACT

Announcements – Announcement made by the Hon'ble Chief Minister during the demand of Highways and Minor Ports Department - "Widening the East Coast Road (ECR) to six lane from km 14/550 – 15/700" at Palavakkam Village - Administrative Sanction – Accorded – Orders – Issued.

Highways and Minor Ports (HW1) Department

G.O.(Ms) No. 157

Dated:16.12.2019

விகாரி, கார்த்திகை 30, திருவள்ளூர்வராண்டு 2050

Read:-

1. G.O.(Ms) No.229, Highways (HW1) Department, dated 14.11.2005
2. G.O.(Ms) No.104, Highways and Minor Ports (HW1) Department , dated 12.06.2012
3. G.O.(Ms) No.48, Highways and Minor Ports (HP2) Department , dated 30.05.2019
4. From the Chief Engineer (H), Metro Letter No.1950/2010/AE-V, dated 23.04.2019 and 20.08.2019

ORDER:-

In the Government Order first read above, Government accorded Administrative Sanction for Rs.10.00 Crore for Land acquisition for the work of "Forming six lane of ECR from Km 11/800 – 23/200 of Thiruvanmiyur to Akkarai".

2. In the Government Order second read above, Government accorded Revised Administrative Sanction-I for an amount of Rs. 354.66 crore, due to increase in land cost and structural valuation.

3. In her letter fourth read above, the Chief Engineer (H), Metro has stated that the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, has come into effect from 01.01.2014 and as per this act, the valuation of land for the six villages namely Thiruvanmiyur, Kottivakkam, Palavakkam, Neelangarai, Enjambakkam and Sholinganallur is in progress. Further the Compensation to be paid to the land owners has increased due to increase in solatium from 30 % to 100 % as per the above act & additional market value for the increase in cost of land at the rate of 12 % for every year from the date of 15 (2) Notification.

Hence Revised Administrative Sanction-II for an amount of Rs. 778.00 Crore has been obtained in G.O. (Ms) No.48, Highways and Minor Ports (HP2) Department, dated 30.05.2019. It is informed that, land acquisition process of the above six villages are in various stages. Out of the above, Interim award was passed for the Palavakkam Village and possession taken over by Highways Department.

4. In the meantime, among others the Hon'ble Chief Minister of Tamil Nadu has made the following Announcement on the floor of Assembly during the budget demand of Highways & Minor Ports Department for the year 2019-2020:-

"சென்னை பெருநகர பகுதியில் 2 சாலைப் பணிகள் மற்றும் 2 மேம்பாலங்கள் ரூ.409 கோடி மதிப்பில் கட்டப்படும். கிழக்கு கடற்கரைச் சாலை மற்றும் திருவான்மியூர் லேட்டிஸ் பால சாலை சந்திக்கும் இடத்தில் மேம்பாலம் கட்டும் பணி, கிழக்கு கடற்கரைச் சாலையை நான்கு வழித் தடத்திலிருந்து ஆறு வழித்தடமாக அகலப்படுத்தும் பணி மற்றும் தாம்பரம் கிழக்கு புறவழிச்சாலை பணி ஆகியவை ரூபாய் 299 கோடி மதிப்பில் பணிகள் மேற்கொள்ளப்படும். மேலும், சென்னை, இராஜீவ் காந்தி சாலையில் டைடல் பார்க் சந்திப்பில் இரண்டு "U" வடிவ மேம்பாலங்கள் ரூ.110 கோடி மதிப்பில் கட்டப்படும்".

5. As the above work has been announced by the Hon'ble Chief Minister during Budget Demand 2019-2020 and also considering the Land Acquisition completed portion, importance of widening of ECR, the Chief Engineer (H), Metro has requested the Government to accord Administrative sanction for Rs.18.00 Crore for the work of "Widening the East Coast Road (ECR) to six lane from Km 14/550 – 15/700" at Palavakkam village.

6. The Government after careful examination accept the proposal of the Chief Engineer (Metro), Highways Department and accord Administrative Sanction at a restricted cost of Rs.15,85,00,000/- (Fifteen crore and eighty five lakh only) for the work of "Widening the East Coast Road (ECR) to six lane from km 14/550 – 15/700" at Palavakkam village and accord sanction for Rs.25,00,000/- (Rupees twenty five lakh only) for the financial year 2019-20.

7. The expenditure sanctioned in Para-6 above shall be debited under the following head of account:-

5054- Capital outlay on Roads and Bridges – 80 – General – 800 – Other Expenditure – State's Expenditure - JW – Chennai Metropolitan Development Plan – Traffic and Transport Improvement in Chennai City - 416 - Major Works – 01 Major Works.

(DPC 5054-80-800-JW-1608) old

(DPC 5054-80-800-JW- 41601) IFHRMS

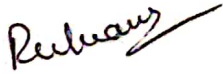
8. The expenditure sanctioned in Para-6 above is an item of "New Instrument of Service". The approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure may be initially met by drawal of an advance from the Contingency Fund. The Chief Engineer (Metro), Highways Department is authorized to draw and disburse the amount sanctioned in para-6 above. The Chief Engineer (Metro), Highways Department is directed to calculate the actual amount required for the period upto next supplementary estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (B.G-I) Department directly in Form "A" appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-I) Department. He is also directed to send a draft explanatory notes for including the above expenditure in the Supplementary Estimates 2019-20 to Finance (BG-I) / Finance (PW-I) Department without fail.

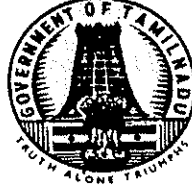
9. This order issues with concurrence of Finance Department vide its U.O.No. 62462/PW-I/2019, dated 11.12.2019 and Additional Sanction Ledger No.2448 (Two thousand four hundred and forty eight).

K.Manivasan,
Principal Secretary to Government (FAC)

To
~~The Chief Engineer (H), Metro, Chennai-25~~
The Accountant General, Chennai-18
The Pay and Accounts Officer (South), Chennai-35
Copy to:
O/o.Hon'ble Chief Minister, Chennai-9
The Special Personal Assistant to Deputy Chief Minister, Chennai-9
The Private Secretary to Principal Secretary to Government (FAC),
Highways and Minor Ports Department, Chennai-9
The Finance (PW-I / BG-I) Department, Chennai-9
The National Informatics Centre, Chennai-9
C.No.5344/HW1/2019
SF/SC

//Forwarded By Order//


(B.Rukmani)
Under Secretary to Government



ABSTRACT

Highways and Minor Ports Department – Metro Wing – “Widening the East Coast Road (ECR) to six lane from Km 13/615 - 14/550 at Kottivakkam Village”- Administrative Sanction – Accorded – Orders – Issued.

Highways and Minor Ports (HW2) Department

G.O.(Ms) No. 133

Dated: 15.12.2021

பிலவ, கார்த்திகை-29, திருவள்ளூர்வராண்டு 2052

Read:

1. G.O.(Ms) No.229, Highways (HW1) Department, dated 14.11.2005
2. G.O.(Ms) No.104, Highways and Minor Ports (HW1) Department, dated 12.06.2012
3. G.O.(Ms) No.48, Highways and Minor Ports (HP2) Department, dated 30.05.2019
4. G.O.(Ms) No.19, Highways and Minor Ports (HW1) Department, dated 21.01.2020
5. G.O.(Ms) No.157, Highways and Minor Ports (HW1) Department, dated 16.12.2019
6. From the Chief Engineer (H) (FAC), Metro Letter No.903/ 2021/ AE-V, dated 06.05.2021

ORDER:

In the Government Order first read above, among other orders, Government have accorded Administrative Sanction for Land acquisition for a sum of Rs.10.00 crore for “Forming six lane of ECR from Km 11/800 – 23/200 of Thiruvanmiyur to Akkarai”.

2. In the Government Order second read above, Government have accorded Revised Administrative Sanction for a sum of Rs.354.66 crore for the work of “Forming six lane of ECR from Km 11/800 – 23/200 of Thiruvanmiyur to Akkarai”.

3. In the Government Order third read above, Government have accorded Revised Administrative Sanction-II for a sum of Rs.778.00 crore for the work of “Forming six lane of ECR from Km 11/800 – 23/200 of Thiruvanmiyur to Akkarai”.

4. In the Government Order fourth read above, Government have accorded a sum of Rs.219.92 crore for the work of "Construction of Grade Separator at the intersection of Lattice Bridge Road and East Coast Road at Thiruvanmiyur junction".

5. In the letter sixth read above, the Chief Engineer (H), Metro has stated that the stretch from km 11/800 to km 23/200 of the ECR starts at Thiruvanmiyur and ends near Akkarai via Kottivakkam, Palavakkam, Neelangarai, Injambakkam and Sholinganallur Villages and the Land Acquisition works on these villages are in various stages.

6. The Chief Engineer (H) (FAC), Metro has stated that the stretch from Km 11/800 - 13/615 is covered in the work of "Construction of Grade Separator at the intersection of Lattice Bridge Road and East Coast Road at Thiruvanmiyur junction", which is sanctioned in Government Order 4th read above.

7. The Chief Engineer (H), Metro has also stated that the Land Acquisition was completed in the stretch from Km 14/550 - 15/700 at Palavakkam Village and Administrative sanction has also been accorded for the sum of Rs. 15.85 crore for the work of "Widening the East Coast Road (ECR) to six lane from Km 14/550-15/700 at Palavakkam Village", vide Government Order fifth read above.

8. The Chief Engineer (H), Metro has also stated that for the in-between stretch from Km 13/615 - 14/550 at Kottivakkam village" Land Acquisition Award has been pronounced on 29.01.2021 and compensation is being paid to land owners.

9. The Chief Engineer (H), Metro has therefore requested the Government to sanction a sum of Rs.18,57,00,000/- as Administrative Sanction for the work of "Widening the East Coast Road (ECR) to six lane from Km 13/615 - 14/550 at Kottivakkam village".

10. The Government after careful examination, accept the proposal of Chief Engineer (H) (FAC), Metro and accord Administrative Sanction at a cost of Rs.17,16,00,000/- (Rupees Seventeen crore and sixteen lakh only) for the work of "Widening the East Coast Road (ECR) to six lane from Km 13/615 - 14/550 at Kottivakkam Village", as detailed below; and accord financial sanction for a sum of Rs.2,00,00,000/- (Rupees two crore only) in the current financial year 21-22 and the balance amount will be released based on the requirement.

Sl.No	Description	Amount Sanctioned (Rs.)
	Value of Work	13,55,34,165.00
26	Variation in SOR (5%)	60,50,632.00
27	Provision for sign board, name board & centerline painting etc.,	15,00,000.00
28	Provision for Lighting Arrangements	30,00,000.00

29	Provision for Avenue Plantations	15,00,000.00
30	Provision for underground utility ducts	7,00,000.00
31	Provision for shifting the EB utilities etc.,	1,00,00,000.00
32	Provision for advertisement charges	6,00,000.00
33	Provision for Escalation charges 5% per year.	60,50,633.00
34	Quality control charges (1%)	12,10,126.00
35	Road Safety Audit (1%)	12,10,126.00
36	Provision for Labour Welfare Fund (1%)	12,10,126.00
37	Provision for Petty Supervision and contingencies (2.5%)	30,25,316.00
	Total	17,15,91,124.00 (or) 17.16 crore

11. The expenditure sanctioned in para-10, above shall be debited to the following head of account:-

"5054 – Capital Outlay on Roads and Bridges – 80 General – 800 – Other Expenditure – States Expenditure – JW – Chennai Metropolitan Development Plan – Traffic and Transport Improvement in Chennai City – 416. Major works – 01. Major Works"

IFHRMS (DP code: 5054-80-800-JW-41601)

12. The Chief Engineer (H) (FAC), Metro is authorized to incur the expenditure sanctioned in para-10 above.

13. The expenditure sanctioned in Para 10 above shall constitute an item of "New Instrument Service" and approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure will be initially met by an advance from the Contingency Fund. The Chief Engineer (Metro) (FAC), Highways Department is directed to calculate the actual amount required for the period upto next Supplementary Estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (B.G-I) Department directly in Form 'A' appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-I) Department. The Chief Engineer (Metro) (FAC), Highways Department is also directed to send a draft explanatory notes for inclusion the above expenditure in the Supplementary Estimates 2021-2022 to Finance (BG-I/PW-I) Department without fail.

14. This order issues with the concurrence of Finance Department vide its U.O.No.54910/PW-I/2021 dated:13.12.2021 and Additional Sanction Ledger No.1132 (One thousand one hundred and thirty two).

(By Order of the Governor)

Dheeraj Kumar
Principal Secretary to Government

To

The Chief Engineer (H) (FAC), Metro, Chennai-25

The Accountant General, Chennai-18

The Pay & Accounts Officer (South), Chennai-35

Copy to:

The Office of the Hon'ble Chief Minister, Chennai-9

The Special Personal Assistant to Minister for Public Works
(Buildings, Highways and Minor Ports), Chennai-9

The Private Secretary to the Principal Secretary to Government,
Highways & Minor Ports Department, Chennai-9

The Finance (PW-I/BG-II/II/W.M.I) Department, Chennai-9
C.No.6383/HW2/2021

SF/SC

//Forwarded By Order//


(A.Ganesh Kumar)
Under Secretary to Government

SDY
15/12/2021



ABSTRACT

Announcement – Announcements made in Assembly during the Budget Session 2022 – 23 – “Widening the East Coast Road (ECR) to six lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur villages” – Administrative Sanction – Accorded - Orders – Issued.

Highways and Minor Ports (HW2) Department

G.O.(Ms) No.128

Dated:14.07.2022.

சுபகிருது, ஆனி 30, திருவள்ளூர்வராண்டு 2053

Read:-

From the Chief Engineer (H) (FAC), Metro Letter No.1445/ 2021 / NIS - Km 15/700 – 22/300 / AE-V / dt. 09.05.2022

Order:

The Hon'ble Minister Finance and Human Resource Management has made the following announcement on 18.03.2022 on the floor of the assembly budget during the year 2022-2023.

கிழக்குக் கடற்கரை சாலையில் அதிகரித்து வரும் போக்குவரத்து நெரிசலைக் குறைத்திட, அக்கரை வரை நான்குவழிச் சாலையை ஆறுவழிச் சாலையாக அகலப்படுத்துவது அவசியமாகும். திருவான்மியூர், கொட்டிவாக்கம், பாலவாக்கம் பகுதிகளில் இச்சாலையை அகலப்படுத்துவதற்கு ஏற்கெனவே அனுமதி அளிக்கப்பட்டுள்ளது. நீலாங்கரை, ஈஞ்சம்பாக்கம், சோழிங்கநல்லூரில் உள்ள மீதமுள்ள சாலைப் பகுதி 135 கோடி ரூபாய் செலவில் ஆறுவழிச்சாலையாக அகலப்படுத்தப்படும். மாமல்லபுரத்திற்கு அப்பால் உள்ள கிழக்குக் கடற்கரை சாலையை தேசிய நெடுஞ்சாலைகள் ஆணையத்திடம் ஒப்படைப்பது தொடர்பான சிக்கல் தீர்க்கப்பட்டு, நான்குவழிச் சாலையாக அகலப்படுத்தும் பணிகள் விரைவில் தொடங்கப்படும்.

2. Based on the Announcement, the Chief Engineer (H) (FAC), Metro has sent the Administrative Sanction proposal for the remaining stretch from Km 15/700 – 22/300 i.e., the work of “Widening the East Coast Road (ECR) to six lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur villages” at a cost of Rs.139.17 crore.

3. The Chief Engineer (H) (FAC), Metro has further stated that with respect to Land Acquisition, the Award has been pronounced and disbursement of compensation is in progress in Neelangarai-I, Injambakkam-I to IV & Sholinganallur-I villages. For Neelangarai-II & Injambakkam-V, Gramanatham portions, private negotiation proposal is under process.

4. The Chief Engineer (H) (FAC), Metro has therefore requested the Government to accord Administrative Sanction for a sum of Rs.139.17 Crore for the work of "Widening the East Coast Road (ECR) to six lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur villages".

5. The Government after careful examination, accept the proposal of the Chief Engineer (H), (FAC), Metro and hereby accord Administrative Sanction at a restricted cost of Rs.126,94,70,477/- (Rupees One hundred Twenty Six Crore Ninety Four lakh Seventy thousand Four hundred and Seventy Seven only) (as annexed in this G.O.) and financial sanction for a sum of Rs.6,00,00,000/- (Rupees Six Crore only) for the financial year 2022-23 and the balance amount will be provided in the subsequent financial years for the work of "Widening the East Coast Road (ECR) to six lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur villages".

6. The expenditure sanctioned at para-5 above, shall be debited under the following head of account:-

"5054-Capital Outlay on Roads and Bridges – 80 General – 800 Other Expenditure - State's Expenditure – JW – Chennai Metropolitan Development plan – Traffic and Transport Improvement in Chennai City - 416 Major Works – 01 Major Works."

(IFHRMS DPC: 5054-80-800-JW-41601)

7. The expenditure sanctioned in Para-5 above is an item of "New Instrument of Service". The approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure may be initially met by drawl of an advance from the Contingency Fund. The Chief Engineer(H), Metro(FAC), is directed to calculate the actual amount required for the period upto next Supplementary Estimates and apply for sanction of the same as advance from the Contingency Fund to Finance(B.G-1) Department directly in Form 'A' appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-1) Department. He is also directed to send a draft explanatory notes for including the above expenditure in the Supplementary Estimates 2022-23 to Finance (B.G-1/PW-1) Department without fail.

8. The Chief Engineer (H), (FAC), Metro is authorized to incur the expenditure sanctioned in para 5 above.

9. This order issues with the Concurrence of the Finance Department Vide its U.O.No.34514/Pw-1/2022, Dated:13.07.2022 and Additional Sanction ledger No.0667(Six hundred and Sixty Seven). (IFHRMS Additional Sanction ledger No.2022070667)

(By Order of the Governor)

Pradeep Yadav
Principal Secretary to Government

To
The Chief Engineer (H), (FAC), Metro, Chennai - 600 025

Highways and Minor Ports (HW2) Department

ANNEXURE

G.O.(Ms)No.128, Highways and Minor Ports (HW2) Department, dated 14.07.2022.

Sl.No.	Description	Sanctioned amount (Rs).
	Value of work	101,32,44,655/-
31	Provision for Road safety appurtenances such as sign board, Name board & centerline painting etc.,	1,25,00,000/-
32	Provision for lighting arrangements	2,00,00,000/-
33	Provision for Shrubs Plantations	90,00,000/-
34	Provision for under Ground utility ducts	40,00,000/-
35	Provision for shifting the EB utilities etc.,	7,00,00,000/-
36	Provision for Advertisement Charges	5,00,000/-
37	Provision for Escalation Charges 5% per year for 2 years	9,04,68,273/-
38	Quality control charges @1%	90,46,827/-
39	Road Safety Audit (1%)	90,46,827/-
40	Provisions for Labour Welfare fund @1%	90,46,827/-
41	Provisions for petty supervision and Contingencies @ 2.5%	2,26,17,068/-
	Total	126,94,70,477/-

S.Anandhan
Joint Secretary to Government

//True Copy//

V. Anandhan
Section Officer

அனுப்புநர்

திரு.சூ. தெட்சிணாமூர்த்தி, பி.இ., எம்.டெக்.,
கோட்டப்பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சித்திட்டம்,
கோட்டம் -1, கிண்டி, சென்னை -32.

பெறுநர்

மாவட்ட பசுமை குழு தலைவர்/
மாவட்ட ஆட்சியர்,
சென்னை மாவட்டம்,
சென்னை.

கடித எண். 133/2021/கொட்டிவாக்கம்/இ.நி.வ/நாள்: 01.07.2022

அய்யா,

பொருள்:

நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சித்திட்டம்- கோட்டம் - 1 -
மரம் - கிழக்கு கடற்கரைச்சாலை கி.மீ 13/615 முதல் 14/550 வரை
கொட்டிவாக்கம் கிராமத்தில் அறுவழிச்சாலையாக அகலப்படுத்தும் பணிக்கு
வலது மற்றும் இடதுபுறம் சாலை பணிகளுக்கு இடையூறாக உள்ள மரங்களை
வெட்டி அகற்ற அனுமதி கோருவது - தொடர்பாக.

பார்வை :

அரசாணை நிலை எண்.133/நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யு. 2) துறை, நாள்:15.12.2021.

பார்வையில் குறிப்பிட்டுள்ள அரசாணையின் படி, கிழக்கு கடற்கரை சாலை
அறுவழித்தடமாக அகலப்படுத்தும் பணி கொட்டிவாக்கம் கிராமத்தில் கி.மீ. 13/615 முதல்
14/550 வரை நிர்வாக ஒப்புதல் பெற்று, ஒப்பந்தப்புள்ளி கோரப்பட்டுள்ளது. ஒப்பந்தம் முடிவான
பிறகு சாலை அகலப்படுத்தப்படும் பணி உடன் துவங்கப்படும். ஆகவே, சாலையின் வலதுபுறம்
மற்றும் இடதுபுறம் அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள கீழ்க்காணும் அட்டவணையில்
குறிப்பிட்டுள்ள மரங்களை வெட்டி அகற்ற அனுமதி வழங்குமாறு கேட்டுக் கொள்ளப்படுகிறது.

வலதுபுறம்	இடதுபுறம்
Km 13/620 - வேப்பமரம்	Km 13/700 - வாகைமரம் -4 Nos - வேப்பமரம்
Km 13/750 - வாகைமரம்	Km 13/800 - வேப்பமரம் - வாகைமரம்
Km 13/765 - அசோகமரம்	Km 13/900 - வேப்பமரம்
Km 13/770 - வேப்பமரம்	Km 13/910 - வாகைமரம்
Km 14/000 - வேப்பமரம்-2 Nos	Km 13/950 - வாகைமரம்
Km 14/100 - வேப்பமரம்	Km 13/980 - வாகைமரம்

Km 14/200 - பரங்கைமரம்-2 Nos	Km 14/200 - அரசமரம்
Km 14/500 - வாகைமரம்-2 Nos	Km 14/450 - மாமரம்
Km 14/550 - வேப்பமரம்	Km 14/500 - வாகைமரம்

01/7

கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, சென்னை-32.

01/7/2022

நகல்கள்:

1. கண்காணிப்புப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்ட வட்ட
சைதாப்பேட்டை சென்னை-15 அவர்களுக்கு தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.
2. உதவிக் கோட்டப் பொறியாளர் (நெ), உட்கோட்டம்-1, சென்னை பெருநகர வளர்ச்சி திட்ட
கோட்டம்-1, கிண்டி சென்னை-32 மேல் நடவடிக்கைக்காக அனுப்பப்படுகிறது.

W. S.
01/7/2022

DISPATCHED

பெறுநர்

மாவட்ட பகமை குழு தலைவர்/
மாவட்ட ஆட்சியர்,
சென்னை மாவட்டம்,
சென்னை.

கடித எண். 157/2019/பாலவாக்கம்/இடதுவாழ்வு: 09.06.2022

நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சித்திட்டம்- உட்கோட்டம் - 1- மரம் - கிழக்கு கடற்கரை சாலை கி.மீ. 14/550 முதல் 15/700 வரை பாலவாக்கம் கிராமத்தில் ஆறுவழித்தடமாக அகலப்படுத்தும் பணிக்கு வலது மற்றும் இடதுபுறம் சாலை பணிகளுக்கு இடையூறாக உள்ள மரங்களை வெட்டி அகற்ற அனுமதி கோருவது - தொடர்பாக.

அரசாணை நிலை எண். 157/நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள் (எச்சியின்படி 1) துறை, நாள். 16.12.2019.

பார்வையில் குறிப்பிட்டுள்ள அரசாணையின் படி, கிழக்கு கடற்கரை சாலை ஆறுவழித்தடமாக அகலப்படுத்தும் பணி பாலவாக்கம் கிராமத்தில் கி.மீ. 14/550 முதல் 15/700 வரை நடைபெற்று வருகிறது. வலதுபுறம் இடதுபுறம் அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள கீழ்க்காணும் பணிகளில் குறிப்பிட்டுள்ள உயிருள்ள பச்சை மரங்களை வெட்டி அகற்ற அனுமதி வழங்குமாறு உட்கோட்டம் கொள்ளப்படுகிறது.

வலதுபுறம்	இடதுபுறம்
Km 14/560 - வேப்பமரம்	Km 14/560 - அரசமரம்
Km 14/630 - வாகைமரம்	Km 14/560 - வாகைமரம்
Km 14/655 - வாகைமரம்	Km 14/560 - வாகைமரம்
Km 14/690 - வாகைமரம்	Km 14/570 - வாகைமரம்
Km 14/730 - வாகைமரம்	Km 14/630 - வாகைமரம்
Km 15/225 - வாகைமரம்	Km 14/750 - வாகைமரம்
Km 15/230 - வாகைமரம்	Km 14/980 - வேப்பமரம்
Km 15/320 - வாகைமரம்	Km 15/005 - அரசமரம்
Km 15/330 - வாகைமரம்	Km 15/160 - வாகைமரம்
Km 15/410 - வாகைமரம்	Km 15/230 - வாகைமரம்

Received a Cover Contents not Known

Tapal Clerk
Chennai Collector's Office
Chennai - 600 001

9.6.22
கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, சென்னை-32

கண்காணிப்புப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்ட வட்டம், சைதாப்பேட்டை
சென்னை-15 அவர்களுக்கு தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.
உதவிக்கோட்டம் பொறியாளர் (நெ), உட்கோட்டம்-1, சென்னை பெருநகர வளர்ச்சி திட்டம், கோட்டம்-1,
சென்னை-32 மேல் நடவடிக்கைக்காக அனுப்பப்படுகிறது.

அனுப்புநர்

திரு. வீ.ப. நாராயணன், எம்.இ.,
உதவிக் கோட்டப் பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சித் திட்டம்,
உட்கோட்டம் -1,
கிண்டி, சென்னை -32.

பெறுநர்

கோட்டப்பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சித்திட்டம்,
கோட்டம் -1, கிண்டி, சென்னை -32.

கடித எண். உ.கோ.பொ/2022/உ.கோ.பொ-1/நாள்: 09.09.2022

அப்பா,

பொருள்: நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சித்திட்டம்- உட்கோட்டம் - 1-
மரம் - கிழக்கு கடற்கரை சாலை கி.மீ. 14/550 முதல் 15/700 வரை பாலவாக்கம்
கிராமத்தில் ஆறுவழித்தடமாக அகலப்படுத்தும் பணி-கிழக்கு கடற்கரைச்சாலை
கி.மீ 13/615 முதல் 14/550 வரை கொட்டிவாக்கம் கிராமத்தில் அறுவழிச்சாலையாக
அகலப்படுத்தும் பணிக்கு வலது மற்றும் இடதுபுறம் சாலை பணிகளுக்கு
இடையூறாக உள்ள மரங்களின் மதிப்பீடு கோருதல் - தொடர்பாக.

- பார்வை: 1. அரசாணை நிலை எண்.157/நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யு. 1) துறை, நாள்.16.12.2019.
2. அரசாணை நிலை எண்.133/நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யு. 2) துறை, நாள்.15.12.2021.
3. இவ்வலுவலக கடித எண். 157/2019/பாலவாக்கம்/இ.நி.வ/நாள்: 09.06.2022
(மாவட்ட பசுமைக்குழு தலைவர்/ மாவட்ட ஆட்சியர், சென்னை அவர்களுக்கு
முகவரிக்கப்பட்டது).
4. இவ்வலுவலக கடித எண்.133/2021/கொட்டிவாக்கம்/இ.நி.வ/ நாள் 01.07.2022
(மாவட்ட பசுமைக்குழு தலைவர்/ மாவட்ட ஆட்சியர், சென்னை அவர்களுக்கு
முகவரிக்கப்பட்டது).
5. இவ்வலுவலக கடித எண். 157/2019/பாலவாக்கம்/இ.நி.வ/நாள்: 06.07.2022
(மாவட்ட வன அலுவலர், சென்னை அவர்களுக்கு முகவரிக்கப்பட்டது).


பார்வை 1 மற்றும் 2-ல் குறிப்பிட்டுள்ள அரசாணைகளின் படி கிழக்கு கடற்கரைச் சாலையை
ஆறுவழித்தடமாக அகலப்படுத்தும் பணி பாலவாக்கம் மற்றும் கொட்டிவாக்கம் கிராமத்தில் கி.மீ.14/550
முதல் 15/7 வரை மற்றும் கி.மீ.13/615 முதல் 14/550 வரை நடைபெற்று வருகிறது. எனவே பார்வை 3 மற்றும்
4-ல் கண்ட கடிதத்தின் படி மாவட்ட பசுமைக்குழு தலைவர்/மாவட்ட ஆட்சியர், சென்னை அவர்களை
சாலையின் வலதுபுறம் மற்றும் இடதுபுறம் அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வெட்டி
அகற்ற அனுமதி வழங்குமாறு கேட்டுக்கொள்ளப்பட்டது. மேலும் பார்வை 5-ல் உள்ள கடிதத்தில் மாவட்ட
வன அலுவலர், சென்னை அவர்களிடமும் மரங்களை வெட்டி அகற்ற மதிப்பீடும் அனுமதியும் கோரப்பட்டது.

அதன் படி வனக்காப்பாளர் மற்றும் பசுமை குழுவில் உறுப்பினராக உள்ள தன்னார்வலர் க...
முறையே 20.07.2022 மற்றும் 29.08.2022 நாட்களில் ஆய்வு செய்து அகற்ற வேண்டிய மரங்க...
வகைப்படுத்தியுள்ளனர். எனவே வகைப்படுத்தப்பட்ட மரங்களுக்கான மதிப்பீட்டை தயார் செ...
அனுப்புமாறு மாவட்ட பசுமைக்குழு தலைவர் அவர்களுக்கு தெரிவிக்கும் படி கேட்டுக் கொள்ளப்படுகிற

இணைப்பு:

பாலவாக்கம் மற்றும் கொட்டிவாக்கம்

கிராமங்களில் அகற்ற வேண்டிய மரங்களின் பட்டியல்.


உதவிக் கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்
உட்கோட்டம்-1, சென்னை-32.

Kottivakkam 29.08.2022

Sl.NO	Tree No	Tree Name	
LHS Eastern Side			
1	1	Neem	Anayathamman kovil (Kottivakkam)
2	1a	Teekoma	Anayathamman kovil (Kottivakkam)
3	2	Gulmohar	Anayathamman kovil (Kottivakkam)
4	3	Polyalthia	Bata show room
5	3a	Pomogranate	Union Bank
6	4	Neem	
7	4a	Neerium	Saradha School
8	4b	Teekoma	Saradha School
9	4c	Ixora	Saradha School
10	5	Neem	
11	6	Neem	Bank
12	7	Neem	TM Bank
13	7a	Ornamental shrub-2nos	
14	7b	Pungam	
15	7c	Guva	
16	8	Pungam	sharffudhis store
17	9	Pungam	sharffudhis store
18	9a	Neem	
19	9b	Odhiyam	Thalapakkatti/KFC
20	9c	Tamarind	Thalapakkatti/KFC
21	9d	Weeping fig	IOC pump

22	9e	Ornamental palm	IOC pump
23	9f	Ornamental palm	IOC pump
24	10	Copper Palm	
25	11	Copper Palm	
26	11a	Subabul	Private land next to bharat petrol pump
27	11b	Subabul	Private land next to bharat petrol pump
28	11c	Prosopis	Private land next to bharat petrol pump
RHS Western side			
1	11 d	Subabul	
2	11 e	Wild badam	
3	11 f	Subabul	
4	11 g	Subabul	
5	11 h	Wild badam	
6	11 i	Neem	
7	11 j	Neem	
8	11 k	Wild badam	
9	11 l	Wild badam	
10	11 m	Wild badam	
11	11 n	Wild badam	
12	11 o	Wild badam	
14	11p	Wild badam	
15	11 q	Wild badam	
16	12	Copper pod	
17	12a	Subabul	Private land

18	12b	Subabul	Private land
19	12c	Subabul	Private land
20	13	Guava	
21	13a	Seetha palam	
22	13b	Weeping fig	
23	13c	Royal palm	
24	14	Neem	
25	15	Peepal	
26	15a	Royal palm	
27	15b	Neem	
28	16	Neem	
29	17	Copper pod	
30	17a	Neem	
31	18	Gulmohar	
32	19	Gulmohar	
33	19a	Terminalia Arjuna	
34	19b	Neem	-
35	19c	Odhiyam	-
36	19d	Vilvam	
37	19e	Polyalthia	
38	20	Gulmohar	
39	21	Indian badam	
40	22	Indian badam	
41	22a	Neem	
42	23	Neem	

43	24	Neem	
44	25	Royal palm	
45	26	Royal palm	
46	27	Royal palm	
47	27a	Royal palm	
48	27b	Royal palm	
49	28	Mango	
50	29	Neem	

[Handwritten Signature]
 ASSISTANT DIVISIONAL ENGINEER (H)
 CMDP, SUB DIVISION - I
 CHENNAI-600 032.

[Handwritten Signature]
 8/9/22

Assistant Engineer
 C.M.D.P Division
 Section-II Chennai

Palavakkam 29.08.2022

S.NO	TREE NO	Tree Name	
LHS Eastern side			
1	1	Neem	
2	2	Odhiyam cuttrans	
3	3	Copper palm	
4	4	Neem	
5	4a	Neem	
6	5	Gulmohar	
7	6	Gulmohar	
8	6a	Peepal	
9	6b	Peepal	
10	6c	Ashoka	Corporation office
11	7	Gulmohar	
12	8	Gulmohar	
13	8a	Neem	
14	8b	Neem	
15	8c	Odhiyam	
16	8d	Weeping fig	
17	8e	Neem	
18	8f	Drumstick	
19	9	Gulmohar	
20	10	Copper palm	
21	10a	Peepal	
22	11	Gulmohar	
23	12	Neem	
24	13	Copper palm	
25	14	Neem	

RHS western side			
1	15	Manila tamarind	} opp st. Antony Church
2	15a	Date palm	
3	15b	Indian jamun (Naval)	
4	15c	Subabul	
5	15d	Sababul	
6	16	Copper palm	
7	16a	Peepal	
8	17	Peepal	
9	18	Custard	
10	19	Custard	
11	19a	Ornamental Tree	
12	20	Copper Palm	
13	21	Gulmohar	Palavakkam school
14	22	Gulmohar	
15	23	Portia	
16	23a	Gulmohar	
17	24	Peepal	
18	24a	Palmyra	
19	24b	Palmyra	
20	24c	Bamboo	


 09/09/22
 ASSISTANT DIVISIONAL ENGINEER (H)
 CMDP, SUB DIVISION - I
 CHENNAI-600 032.


 09/09/22
 Assistant Eng
 C.M.D.P Div
 Section-II Che

**Minutes of the 5th District Green Committee meeting held at the Conference
Hall, 4th Floor, District Collectorate, Chennai on 23.11.2022**

The District Green Committee meeting was conducted under the Chairperson, District Collector, Chennai District on 23.11.2022. The following officials have attended the Meeting:

Present:

1	Tmt. S. Amirtha Jothi IAS, District Collector, Chennai District.	Chairperson
2	Thiru. S.Shanmugam, District Forest Officer, Chennai District	Member Secretary
3	Thiru.A.R.A.Jayaraj District Revenue Officer, Chennai	Member
4	Thirumathi.PG.Srividhya, Deputy Director of Agriculture, Agriculture Department, Chennai.	Member
5	Thiru.S.Sundarrajan, Assistant Director,(CPWD) Horticulture Department, Chennai	Member
6	M.Sree Devi, Statistical Officer,(CPWD) Horticulture Department, Chennai	Member
7	Tmt. M.Nivethitha, Superintendent of Park Greater Chennai Corporation	Member
8	Tmt. V.Manju, Superintendent of Park Greater Chennai Corporation	Member
9	Thiru.V.Sugumar, Park Oversees, Head Quarters, Greater Chennai Corporation	Member
10	Tmt. P.Padma, Personal Asst. to CEO, Education Department, Chennai.	Member

11	Thirumathi.N.Dharani, Assistant Director, Industries and Commerce Department	Member
12	Thiru.G.Dhakshinamoorthy, Divisional Engineer(H)(FCA), Highways Department, (CMDP) Chennai.	Member
13	Thiru.D.Eswaran, Assistant Conservator of Forest, Chennai Forest Division, Forest Department	Invitee
14	Thiru.T.Vijayakumar, Environment Specialist, CMRL, Chennai.	Invitee
15	Mr. G.Thangaraj, District Co-Ordinator National Green Corps (NGC), Chennai.	Member
16	Dr.T.D.Babu, Trustee, Nizhal Trust (NGO)	Member

The District Collector, Chennai District/ Chairperson, District Green Committee welcomed all the members of the Committee. The District Forest Officer, Chennai/ Member Secretary, DGC placed the meeting agenda before the committee and the deliberations taken on every agenda were detailed as follows:

- * Introduction of all members to District Green Committee.
- * The proposals requesting permission for tree felling/ transplantation/ pruning were placed before the Committee. In total, twenty nine proposals (submitted by Chennai Metro Rail Corporation Ltd (CMRL) – 10 Nos, Greater Chennai Corporation (GCC) - 5 Nos, Highways Department(CMDP) -respectively 3 Nos, ITI (Guindy & North Chennai - 2Nos, Central Public Works Department(CPWD) - 1 No and General Public 9 - Nos were placed and discussed in detail. The needs for the tree felling were explained by the representatives of Highways, CMRL and GCC. Based on the site inspection reports and justification of the proposals submitted, Committee is recommendation/decision over the proposal were duly recorded (annexure 1)
- * Verified pending details of past District Green Committee Meeting minutes.

- * Highways Department placed proposal for expansion of road at Kottivakkam and Palavakkam village in ECR road the trees need to be cut are 125 Nos and they will plant 1200 Nos of trees as compensation and the Chairperson instructed H/W Department officials coordinate with Corporation for compensation planting activities and have to plant 1:10 as compensation ratio.
- * The Chairperson suggested the H/W Department to coordinate with the Forest Department for transplantation, planting activities and raising of nursery.
- * The Chairperson requested CMRL to avoid exotic species for compensative plantation.
- * An 'Expert Committee' shall be constituted for taking decision on Heritage trees. The decision on retaining/ Felling / translocation of heritage trees shall be made after getting approval from the State green committee
- * The Member Secretary requested the Chairman regarding the appointment of 'Nodal Officers' from every department so as to fix responsibilities for obtaining required details on GTM activities such as planting works carried out by the concerned department; planting activities done on the lands of the concerned, monitoring and further maintenance, etc., on regular basis. The Chairman opined that the HODs of all Department shall be addressed requesting for the nomination of suitable 'Nodal officer' from the department concerned.
- * The Member secretary requested the Chairperson to formation of Sub Committee from every Department for District Green Committee and the Chairperson instructed the details of Officials to be included for Sub Committee.
- * The Member Secretary sought the details of requirement of saplings for current year and next year for planting from GCC.
- * The Member Secretary requested all the members of the committee to place the plantation details done so far by their department concerned; and to communicate about the sapling requirements and the available OSR Lands, vacant lands, river banks, bunds of water bodies, etc., for carrying out tree planting in the subsequent years.

*The Member, Mr. Babu from the Nizhal Trust, NGO has requested to the Chairperson to create toll free helpline number for District Green Committee.

The meeting ended with Vote of Thanks by the Member Secretary.

sd/XXX

District Collector, Chennai/
Chairperson,
District Level Green Committee

/By Order /

M. J. Jeyaraj
S. Jeyaraj
The Additional Personal Assistant (Land)
Chennai District

S. Jeyaraj
9/12/22

District Green Committee, Chennai District

List of Proposals Placed before Green Committee for tree felling/ Transplanting/Pruning on 23.11.2022

Sl. No.	Proposal submitted by/ Name of the Department	Project Name	Location of the Project implementation	No.of Trees Located in the project site	Remarks of the Committee	Committee's Decision on the Proposal (Approved/Rejected)
1	CMRL	Construction of Metro work	Venugopal Nagar	47	Out of the 47 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-47 Nos. 	Approved
2	CMRL	Construction of Metro work	Puraisaivakkam	36	Out of the 36 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Retention of trees - 2Nos • Felling of trees- 26Nos • Transplantation -6Nos • Pruning -2Nos 	Approved
3	CMRL	Construction of Metro work	Anna Nagar to Thirumangalam Bridge	190	Out of the 190 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Retention of trees - 8Nos • Felling of trees-121Nos • Transplantation -43Nos • Pruning -18Nos 	Approved
4	CMRL	Construction of Metro work	Kodambakkam Powerhouse to AlwarthiruNagar	63	Out of the 63 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-63Nos. 	Approved


Sl. No.	Proposal submitted by/ Name of the Department	Project Name	Location of the Project implementation	No. of Trees Located in the project site	Remarks of the Committee	Committee's Decision on the Proposal (Approved/Rejected)
5	CMRL	Construction of Metro work	Madipakkam to ELCOT	11	Out of the 11 trees proposed. Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-10Nos • Transplantation -1Nos 	Approved
6	CMRL	Construction of Metro work	Sterling Road	11	Out of the 11 trees proposed. Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-10Nos • Transplantation -1Nos 	Approved
7	CMRL	Construction of Metro work	Perambur Barracks Road	4	Out of the 4 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees- 2Nos • Transplantation -2 Nos 	Approved
8	CMRL	Construction of Metro work	OtteriSaft	23	Out of the 23 trees proposed, Approval has been accorded for <ul style="list-style-type: none"> • Felling of trees- 6Nos • Transplantation -11Nos • Pruning - 6Nos 	Approved
9	CMRL	Construction of Metro work	Greenways Station	4	Out of the 4 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees - 4Nos 	Approved
10	CMRL	Construction of Metro work	Adyar Junction	3	Out of the 3 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-2Nos • Transplantation -1Nos 	Approved

Sl. No.	Proposal submitted by/ Name of the Department	Project Name	Location of the Project implementation	No.of Trees Located in the project site	Remarks of the Committee	Committee's Decision on the Proposal (Approved/Rejected)
11	CMRL	Construction of Metro work	CTC,Butt Road and Alandur	63	Out of the 63 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees -63Nos 	Approved
12	CMRL	Construction of Metro work	Grain Market, Sai Nagar Bus Stop, Elango Nagar Bus Stop	195	Out of the 195 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> • Felling of trees-120Nos • Transplantation -75 Nos 	Approved
13	GCC		Junction of General and South Avenue Junction	1	Approval has been accorded for: <ul style="list-style-type: none"> • Felling of tree -1No (dead tree) 	Approved
14	GCC	Construction of Apartment Entrance	No.26 Arignar Anna Street, Avvai Nagar, Perambur, Chennai.	1	Tree has been retained (Change of location of entrance of gate)	Rejected
15	GCC	SWD	Old No.9 New No.17, 2nd Street, Postal Colony, West Mambalam, Chennai.	1	Approval has been accorded for: <ul style="list-style-type: none"> • Felling -1No 	Approved
16	ITI, Guindy	Construction of new workshop building	Transformation ITI 4.0 Industry, Guindy, Chennai-32.	6	Out of the 6 trees proposed. Approval has been accorded for: <ul style="list-style-type: none"> • Felling -6Nos 	Approved
17	ITI, RK Nagar	Construction of new workshop building	Khatbada ,Kathivakkam main Road,North Madras,	3	Out of the 3 trees proposed. Approval has been accorded for: <ul style="list-style-type: none"> • Felling -3Nos 	Approved

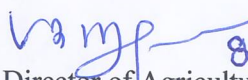
SI. No.	Proposal submitted by/ Name of the Department	Project Name	Location of the Project implementation	No.of Trees Located in the project site	Remarks of the Committee	Committee's Decision on the Proposal (Approved/Rejected)
			Chennai - 21			
18	Highways Department	Construction of Great Separator	Madhya Kailash	225	Out of the 225 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> Felling of trees-151Nos Transplantation -74Nos 	Approved
19	Highways Department	Widening the East Coast Road(ECR)	Kottivakkam	78	Out of the 78 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> Felling of trees-78Nos 	Approved
20	Highways Department	Widening the East Coast Road(ECR)	Palavakkam	45	Out of the 45 trees proposed, Approval has been accorded for: <ul style="list-style-type: none"> Felling of trees-45Nos 	Approved
21	Mr.Jothimuthu		No.13/22, 2 nd Street, EB-colony, Athambakkam, Chennai-88.	1	Approval has been accorded for: <ul style="list-style-type: none"> Felling -1No 	Approved
22	Mrs.VarshaSordia		No.17, Ramanan Road, Sawkarpeta, Chennai – 79.	1	Approval has been accorded for: <ul style="list-style-type: none"> trimming the root Pruning branches 	Approved
23	Mr. Chockalingam		No.45/23, NachiappaChetty Street, MadhavaPerumalpuram, Mylapore, Chennai-04.	1	Out of the 1 trees proposed. Approval has been accorded for: <ul style="list-style-type: none"> Felling -1No 	Approved
24	Lalit Kala Akademi (National Academy of Art)		No.4, GreamsRoad, Chennai - 06	5	Out of the 5 trees proposed. Approval has been accorded for:	Approved

Sl. No.	Proposal submitted by/ Name of the Department	Project Name	Location of the Project implementation	No.of Trees Located in the project site	Remarks of the Committee	Committee's Decision on the Proposal (Approved/Rejected)
					<ul style="list-style-type: none"> Felling -5Nos 	
25	Mr.J. Purushothaman		6th Main Road, S-Block, AnnaNagar, Chennai - 40	1	<p>Approval has been accorded for</p> <ul style="list-style-type: none"> Felling -1No 	Approved
26	Mr. Rammohan		7th Main Road, Raja Annamalaipuram, Mylapore, Chennai -28	1	<p>Approval has been accorded for:</p> <ul style="list-style-type: none"> Felling -1No 	Approved
27	Mr. Manikandan		36st, 7th sector, KK Nagar. Chennai (Sri Krishna swamy College)	1	<p>Approval has been accorded for:</p> <ul style="list-style-type: none"> Pruning -1No 	Approved
28	Maduravoyal TNHB Sector -II Apartment Owner's Welfare Association		No.9A, TNHB Sector - 2, Block B-13, Maduravoyal, Chennai - 600	10	<p>Out of the 10 trees proposed. Approval has been accorded for:</p> <ul style="list-style-type: none"> Retention of tree - 5Nos Felling -5Nos 	Approved
29	Mr.M. Soudarajan, S/o.Maruthanayagam		New No. 10, Old No 9, Cresent Road, 2 Floor Alekhya Apartment, Senoynagar, Chennai - 30	1	<p>Approval has been accorded for:</p> <ul style="list-style-type: none"> Felling -1No 	Approved
30	Central Public Work Department		O/o The Assistant Director, Chennai Horticulture Sub Division, Transit Hostel, Besant Nagar, Chennai - 90	6	<p>Out of the 6 trees proposed. Approval has been accorded for:</p> <ul style="list-style-type: none"> Transplantation - 6 Nos 	Approved

Serial nos.
16, 17, 21, 24
25, 26, 28 & 29
Proposals were not
brought to my
noticed
Except the above
serial nos. all others
are approved.


8/12/2022

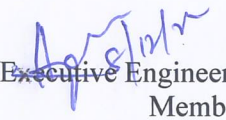
Thiru. Babu/ NGO,
Nizhal Trust/
Member.


8.12.22

Deputy Director of Agriculture,
Agriculture Department
Member.

Executive Engineer, (Zone -7)
Storm Water Drain Department/
Member.

Assistant Commissioner,
Police Department/
Member

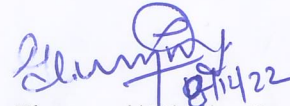

Superintending

Executive Engineer, PWD- WRD/
Member.

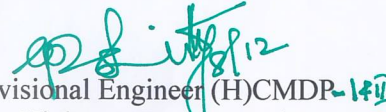


District Forest Officer,
Chennai Forest Division/
Member Secretary, District Green Committee,
Chennai District.


66


8/12/22

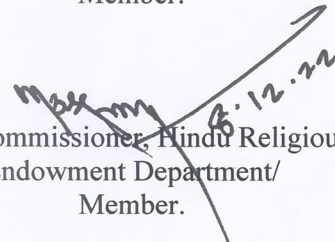
Thiru. Thangaraj/ District Coordinator,
National Green Corps/
Member.


8.12.22

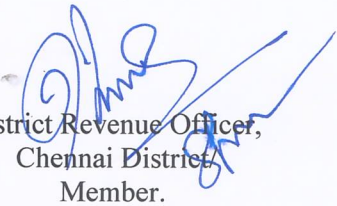
Divisional Engineer (H)CMDR-14U
Highway Department/
Member.


8.12.22

Chief Education Officer,
Education Department/
Member.

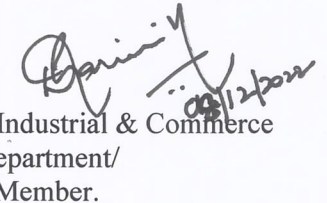

8.12.22

Assistant commissioner, Hindu Religious and
Endowment Department/
Member.


District Revenue Officer,
Chennai District/
Member.

For: 
8/12/22

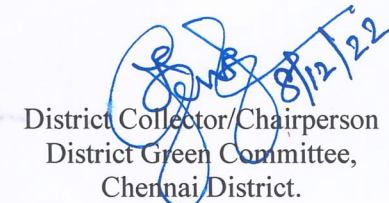
Superintending Engineer (Parks), Greater
Chennai Corporation/
Member.


8/12/2022

For Joint Director, Industrial & Commerce
Department/
Member.

Additional Director of Horticulture
Horticulture Department/
Member.

Executive Engineer, PWD-
Building Construction & Maintenance Department/
Member.


8/12/22

District Collector/Chairperson
District Green Committee,
Chennai District.

67
TAMILNADU FOREST DEPARTMENT

From
S Shanmugam,
District Forest Officer,
Chennai Division
Chennai
Email: dfoufd@yahoo.in

To
Divisional Engineer (H),
CMDP Division - I,
Alandur, Chennai-600016

Ref.No. 3494/2023/P, Dated: 01.09.2023

Sir,

Sub: Forest - Highways Department - CMDP Division V-
Compensatory Greening Plantation - Request Administration
Approval - Regarding.

Ref: 1. Highways department letter No 157/2019/ECR/JDO
Dated 12.07.2023.
2. Green Committee approval as per minutes Sl No19 & 20 of
meeting held on 23.11.2022

I Wish to state that, in responses to your ref 1st cited, I enclosed herewith the financial outlay for creating Compensatory Greening Plantation as detailed below

Cost Table

Sl.No	Description	No of Seedlings	Rate per Seedlings	Amount
1	Estimate for Raising Nursery (30X45)size of 1353 Nos taller seedlings	1353	177.0806	239590
2	Estimate for Planting operations	1230	1839.00	2261970
3	1st year maintenance	1230	703.889	865783
4	2nd year maintenance	1230	749.61	922020
5	3rd yr maintenance	1230	825.437	1015287
	Total			5304650

(Rupees Fifty Three Lakhs Four Thousand Six Hundred and Fifty Only)

The above financial outlay was prepared based on the approved model estimate, and FSR for the year of 2023-24 and it is enclosed for your reference. So Kindly be transfer to the above said amount to the following Bank Account.

Name of the Bank	DISTRICT FOREST OFFICER CHENNAI FOREST DIVISION
Account no.	0416101558389
IFSC code	CNRB0000416
MICR Code	6000015038
Bank Name	CANARA BANK

Yours Faithfully,

S. S. M. K. S. M.
District Forest Officer,
Chennai Forest Division,
Chennai.

Copy to: Chief Conservator of Forest,
Chennai Circle, Chennai

4/9/23 *11/9/23*

C. S.

அனுப்பப்பட்டது,
தேதி: 08-09-23

அனுப்புநர்
தொ. தெட்சிணாமூர்த்தி, பி.இ., எம்.டெக்.,
உட்பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சித்திட்டம்,
கோட்டம் -1, ஆலந்தூர், சென்னை -16.

மாவட்ட பசுமை குழு தலைவர்/
மாவட்ட ஆட்சியர்,
சென்னை மாவட்டம்,
சென்னை.

கடித எண். 128 /2022//இ.நி.வ/நாள்: 03.04.2023

நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சித்திட்டம் - கோட்டம் - 1 -
உட்கோட்டம் - 2 - மரம் - கிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை
நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறுவழித்தடமாக
அகலப்படுத்தும் பணிக்கு வலது மற்றும் இடதுபுறம் சாலை பணிகளுக்கு இடையூறாக
உள்ள மரங்களை வெட்டி அகற்ற அனுமதி கோருவது - தொடர்பாக.

1. அரசாணை நிலை எண்.229 / நெடுஞ்சாலை (எச்.டபிள்யூ. 1) துறை, நாள்.14.11.2005.
2. அரசாணை நிலை எண்.104 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யூ.1) துறை, நாள்.12.06.2012
3. அரசாணை நிலை எண்.48 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள் (எச்.பி.2)
துறை, நாள்.30.05.2019.
4. அரசாணை நிலை எண்.128 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யூ.2) துறை, நாள்.14.07.2022.

பார்வையில் குறிப்பிட்டுள்ள அரசாணையின் படி, கிழக்கு கடற்கரை சாலை
ஆறுவழித்தடமாக அகலப்படுத்தும் பணி 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம்
மற்றும் சோழிங்கநல்லூர் கிராமங்களில் தொடங்கப்பட உள்ளது. சாலையின் வலதுபுறம் மற்றும்
இடதுபுறம் அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள இத்துடன் இணைக்கப்பட்டுள்ள
அட்டவணையில் குறிப்பிட்டுள்ள உயிருள்ள பச்சை மரங்களை வெட்டி அகற்ற அனுமதி வழங்குமாறு
கேட்டுக் கொள்ளப்படுகிறது.

இணைப்பு: அட்டவணை

DESPATCHED
21-06
17/04/23

314
கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, ஆலந்தூர், சென்னை -16.

நகல்கள்:

1. கண்காணிப்புப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்ட வட்டம், சைதாப்பேட்டை
சென்னை-15 அவர்களுக்கு தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.
2. உதவிக் கோட்டப் பொறியாளர் (நெ), உட்கோட்டம்-1, சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, கிண்டி சென்னை-32 மேல் நடவடிக்கைக்காக அனுப்பப்படுகிறது.

அனுப்புநர்

திரு.வீ.ப. நாராயணன், எம்.இ.,
உதவிக் கோட்டப்பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சித்திட்டம்,
உட்கோட்டம் -2 (கூ/பொ),
ஆலந்தூர், சென்னை -16.

பெறுநர்

கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சித்திட்டம்,
கோட்டம்-1,
ஆலந்தூர், சென்னை -16..

கடித எண். 128 /2022//இ.நி.வ/நாள்: 03.04.2023

அய்யா,

பொருள்: நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சித்திட்டம் - கோட்டம் - 1 -
உட்கோட்டம் - 2 - மரம் - கிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை
நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறுவழித்தடமாக
அகலப்படுத்தும் பணிக்கு வலது மற்றும் இடதுபுறம் சாலை பணிகளுக்கு இடையூறாக
உள்ள மரங்களை வெட்டி அகற்ற அனுமதி கோருவது - தொடர்பாக.

பார்வை:

1. அரசாணை நிலை எண்.229 / நெடுஞ்சாலை (எச்.டபிள்யு. 1) துறை, நாள்.14.11.2005.
2. அரசாணை நிலை எண்.104 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யு.1) துறை, நாள்.12.06.2012
3. அரசாணை நிலை எண்.48 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள் (எச்.பி.2)
துறை, நாள்.30.05.2019.
4. அரசாணை நிலை எண்.128 / நெடுஞ்சாலை மற்றும் சிறுதுறைமுகங்கள்
(எச்.டபிள்யு.2) துறை, நாள்.14.07.2022.

பார்வையில் குறிப்பிட்டுள்ள அரசாணையின் படி, கிழக்கு கடற்கரை சாலை
ஆறுவழித்தடமாக அகலப்படுத்தும் பணி 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம்
மற்றும் சோழிங்கநல்லூர் கிராமங்களில் தொடங்கப்பட உள்ளது. சாலையின் வலதுபுறம் மற்றும்
இடதுபுறம் அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள இத்துடன் இணைக்கப்பட்டுள்ள
அட்டவணையில் குறிப்பிட்டுள்ள உயிருள்ள பச்சை மரங்களை வெட்டி அகற்ற மாவட்ட பகமை குழு
தலைவர்/ மாவட்ட ஆட்சியர், சென்னை மற்றும் மாவட்ட வன அலுவலர் அவர்களிடம் அனுமதி
பெறும் பொருட்டு தக்க மேல் நடவடிக்கைக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.

இணைப்பு: அட்டவணை

உதவிக் கோட்டப்பொறியாளர்(நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்,
உட்கோட்டம்-2, சென்னை -16.

கிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறுவழித்தடமாக அகலப்படுத்தும் பணி இடதுபுறம்

வ. எண்.	கி.மீ.	மரத்தின் வகை
1	கி.மீ. 15/8	வேப்ப மரம்
2		புங்கன் மரம்
3	கி.மீ. 15/10	வாகை மரம்
4		புங்கன் செடி
5		எலுமிச்சை மரம்
6		வேப்ப மரம்
7		வாகை மரம்
8		அரச மரம்
9		வேப்ப மரம்
10		செடி
11		உதய மரம்
12		வாகை மரம்
13		வாகை மரம்
14		வேப்ப மரம்
15		வாகை மரம்
16		வாகை மரம்
17	கி.மீ. 16/2	வாகை மரம்
18		அசோக மரம்
19		அசோக மரம்
20		அசோக மரம்
21		அசோக மரம்
22		வாகை மரம்
23		வாகை மரம்
24		வாகை மரம்
25		வாகை மரம்
26		வாகை மரம்
27		தேக்கு மரம்
28		உதய மரம்
29		அசோக மரம்
30		வாகை மரம்
31		வாகை மரம்
32		மலை வேம்பு
33		வாகை மரம்
34		புங்கன் மரம்

35	கி.மீ. 16/4	வாகை மரம்
36		வாகை மரம்
37		வாகை மரம்
38		வாகை மரம்
39		வாகை மரம்
40		வாகை மரம்
41		வாகை மரம்
42		தென்னை மரம்
43		வாகை மரம்
44		வாகை மரம்
45		வாகை மரம்
46		வாகை மரம்
47		வாகை மரம்
48		வாகை மரம்
49		வாகை மரம்
50		வாகை மரம்
51		வாகை மரம்
52		வாகை மரம்
53		வாகை மரம்
54		வாகை மரம்
55		வாகை மரம்
56		வாகை மரம்
57		வாகை மரம்
58		வாகை மரம்
59		வேப்ப மரம்
60		வேப்ப மரம்
61		வேப்ப மரம்
62		வாகை மரம்
63	கி.மீ. 16/6	உதய மரம்
64		முருங்கை மரம்
65		அரச மரம்
66		மரம்
67		வாகை மரம்
68		வாகை மரம்
69	கி.மீ. 16/8	உதய மரம்
70		வேப்ப மரம்
71		தேக்கு மரம்
72		வேப்ப மரம்
73		

74		வாகை மரம்
75		வாகை மரம்
76		வேப்ப மரம்
77		மரம்
78		செடி
79		மரம்
80		புங்கன் மரம்
81		அழகு மரம்
82		ஊசி இலை
83		மரம்
84		வாகை மரம்
85		புளிய மரம்
86		மரம்
87		புங்கன் மரம்
88		மரம்
89	கி.மீ. 16/10	வாகை மரம்
90		வாகை மரம்
91		வாகை மரம்
92		வாகை மரம்
93		வாகை மரம்
94		வாகை மரம்
95		தென்னை மரம்
96		வாகை மரம்
97		வாகை மரம்
98		வாகை மரம்
99		வாகை மரம்
100		வாகை மரம்
101		வாகை மரம்
102		வாகை மரம்
103		வாகை மரம்
104		வேப்ப மரம்
105		மலை வேம்பு
106		வேப்ப மரம்
107		வேப்ப மரம்
108	கி.மீ. 17/8	வாகை மரம்
109	கி.மீ. 18/2	வேப்ப மரம்
110		அரச மரம்
111		மரம்
112		முந்திரி மரம்

113		வாகை மரம்
114		அசோக மரம்
115		அரச மரம்
116		வேப்ப மரம்
117	கி.மீ. 18/4	வாகை மரம்
118		வாகை மரம்
119		வாகை மரம்
120		வாகை மரம்
121		பனை மரம்
122		வாகை மரம்
123		பூவரச மரம்
124		பூவரச மரம்
125		தென்னை மரம்
126		பூவரச மரம்
127		வாகை மரம்
128		வாகை மரம்
129		பூவரச மரம்
130		மரம்
131		அசோக மரம்
132		அசோக மரம்
133		பூவரச மரம்
134		அசோக மரம்
135		அசோக மரம்
136		பூவரச மரம்
137		பூவரச மரம்
138		அசோக மரம்
139		பூவரச மரம்
140		பூவரச மரம்
141		பூகலிட்டஸ மரம்
142		பூகலிட்டஸ மரம்
143		வேப்ப மரம்
144		வாகை மரம்
145		வாகை மரம்
146		வாகை மரம்
147	கி.மீ. 18/6	முருங்கை மரம்
148		மரம்
149		வாகை மரம்
150		வாகை மரம்
151		பூங்கன் மரம்

152		
153		வேப்ப மரம்
154		பூங்கன் மரம்
155		வாகை மரம்
156		வாகை மரம்
157	கி.மீ. 18/8	வேப்ப மரம்
158		வாகை மரம்
159		வாகை மரம்
160		வாகை மரம்
161		வாகை மரம்
162		வாகை மரம்
163		வாகை மரம்
164		வேப்ப மரம்
165		வாகை மரம்
166		வாகை மரம்
167		பனை மரம்
168		வாகை மரம்
169		வாகை மரம்
170		பூங்கன் மரம்
171		வாகை மரம்
172	கி.மீ. 18/10	வாகை மரம்
173		வேப்ப மரம்
174		வாகை மரம்
175		வாகை மரம்
176		வாகை மரம்
177		வேப்ப மரம்
178		வாகை மரம்
179		வேப்ப மரம்
180		வாகை மரம்
181		வாகை மரம்
182		வேப்ப மரம்
183		வேப்ப மரம்
184		வேப்ப மரம்
185		வேப்ப மரம்
186		வேப்ப மரம்
187		உதய மரம்
188		வாகை மரம்
189		வாகை மரம்
190		வாகை மரம்

191		இளவம்பஞ்சு மரம்
192		வாகை மரம்
193		முருங்கை மரம்
194		வாகை மரம்
195		வேப்ப மரம்
196		வேப்ப மரம்
197	கி.மீ. 19/2	அசோக மரம்
198		தென்னை மரம்
199		முந்திரி மரம்
200		தென்னை மரம்
201		அசோக மரம்
202		அசோக மரம்
203		அசோக மரம்
204		கொடுக்காபளி மரம்
205		அசோக மரம்
206		வாகை மரம்
207		வாகை மரம்
208		வாகை மரம்
209		வாகை மரம்
210		தென்னை மரம்
211		அசோக மரம்
212		அசோக மரம்
213		தென்னை மரம்
214		அசோக மரம்
215		அசோக மரம்
216		தென்னை மரம்
217		அசோக மரம்
218		பலா மரம்
219		அசோக மரம்
220		அசோக மரம்
221		தென்னை மரம்
222		தென்னை மரம்
223		தென்னை மரம்
224		அசோக மரம்
225		புளிய மரம்
226		புளிய மரம்
227		தென்னை மரம்
228		தென்னை மரம்
229		அசோக மரம்


230		புளிய மரம்
231		வேப்ப மரம்
232		தென்னை மரம்
233		வாகை மரம்
234		தென்னை மரம்
235		அசோக மரம்
236		வேப்ப மரம்
237		தென்னை மரம்
238		தென்னை மரம்
239		வேப்ப மரம்
240		வேப்ப மரம்
241		வாகை மரம்
242	கி.மீ. 19/4	வாகை மரம்
243		வாகை மரம்
244		வேப்ப மரம்
245		உதய மரம்
246		உதய மரம்
247		பூங்கன் மரம்
248		கருவேல மரம்
249		கருவேல மரம்
250		வாகை மரம்
251		வேப்ப மரம்
252		பாக்கு மரம்
253		பாக்கு மரம்
254		பாக்கு மரம்
255		பாக்கு மரம்
256		பூவரச மரம்
257	கி.மீ. 19/6	தேக்கு மரம்
258		பனை மரம்
259		மரம்
260		மலை வேம்பு
261		தென்னை மரம்
262	கி.மீ. 19/8	வாகை மரம்
263		முருங்கை மரம்
264		வேப்ப மரம்
265		தென்னை மரம்
266		வேப்ப மரம்
267		முருங்கை மரம்
268		வேப்ப மரம்

269		வாகை மரம்
270		வாகை மரம்
271		வேப்ப மரம்
272	கி.மீ. 19/10	பூங்கன் மரம்
273		பூங்கன் மரம்
274		வாகை மரம்
275		வேப்ப மரம்
276		வாகை மரம்
277		வேப்ப மரம்
278		வேப்ப மரம்
279		மரம்
280		வாகை மரம்
281		வாகை மரம்
282		வாகை மரம்
283		வாகை மரம்
284		வாகை மரம்
285		வாகை மரம்
286		வாகை மரம்
287		கருவேல மரம்
288		வாகை மரம்
289		வாகை மரம்
290		வாகை மரம்
291		வாகை மரம்
292		புளிய மரம்
293		வாகை மரம்
294		கொடுக்காபளி மரம்
295		வேப்ப மரம்
296		வாகை மரம்
297		வாகை மரம்
298		வேப்ப மரம்
299	கி.மீ. 20/2	வாகை மரம்
300		வாகை மரம்
301		வாகை மரம்
302		வாகை மரம்
303		வாகை மரம்
304		வாகை மரம்
305		வாகை மரம்
306		வாகை மரம்
307		வாகை மரம்

308		வாகை மரம்
309		புளிய மரம்
310		அரச மரம்
311		வாகை மரம்
312		வேப்ப மரம்
313		வேப்ப மரம்
314		வேப்ப மரம்
315		மரம்
316		வேப்ப மரம்
317		வாகை மரம்
318		வாகை மரம்
319		வாகை மரம்
320		வேப்ப மரம்
321		வேப்ப மரம்
322		கருவேல மரம்
323		வாகை மரம்
324		மரம்
325	கி.மீ. 20/4	வாகை மரம்
326		மரம்
327		மரம்
328		வாகை மரம்
329		வாகை மரம்
330		வாகை மரம்
331		வாகை மரம்
332	கி.மீ. 20/6	மரம்
333		தென்னை மரம்
334		மரம்
335		தென்னை மரம்
336		தென்னை மரம்
337		தென்னை மரம்
338		வேப்ப மரம்
339		வேப்ப மரம்
340		நாவல் மரம்
341		வாகை மரம்
342		வாகை மரம்
343	கி.மீ. 20/8	வாகை மரம்
344		தென்னை மரம்
345		அழகு மரம்
346		அழகு மரம்

347		அழகு மரம்
348		அழகு மரம்
349		வாகை மரம்
350		வாகை மரம்
351		வாகை மரம்
352		வாகை மரம்
353	கி.மீ. 21/2	வாகை மரம்
354		புங்கன் மரம்
355		புங்கன் மரம்
356		வாகை மரம்
357		வாகை மரம்
358		வாகை மரம்
359	கி.மீ. 21/4	பூங்கன் மரம்
360		பூங்கன் மரம்
361	கி.மீ. 21/6	வாகை மரம்
362		வேப்ப மரம்
363		தென்னை மரம்
364		காட்டுவா மரம்
365		வாகை மரம்
366		வாகை மரம்
367		வாகை மரம்
368		வாகை மரம்
369		வேப்ப மரம்
370		பலா மரம்
371		தென்னை மரம்
372	கி.மீ. 21/8	வாகை மரம்
373		வாகை மரம்
374		வாகை மரம்
375		வாகை மரம்
376		காட்டுவா மரம்
377		காட்டுவா மரம்
378		வாகை மரம்
379		வாகை மரம்
380		வாகை மரம்
381		பூங்கன் மரம்
382		வேப்ப மரம்
383		காட்டுவா மரம்
384		காட்டுவா மரம்
385		காட்டுவா மரம்

386		வாகை மரம்
387	கி.மீ. 21/10	வேப்ப மரம்
388		வாகை மரம்
389		வாகை மரம்
390		வாகை மரம்
391	கி.மீ. 22/2	தேக்கு மரம்
392		வேப்ப மரம்
393		பலா மரம்
394		பலா மரம்
395		பாதாம் மரம்
396		பாதாம் மரம்
397		வாகை மரம்
398		வாகை மரம்
399		வாகை மரம்
400		வாகை மரம்
401		வாகை மரம்
402		காட்டுவா மரம்
403		காட்டுவா மரம்
404		தென்னை மரம்
405		தென்னை மரம்
406		தென்னை மரம்
407		தென்னை மரம்
408	கி.மீ. 22/3	தென்னை மரம்
409		தென்னை மரம்
410		தென்னை மரம்
411		வேப்ப மரம்
412		அசோக மரம்
413		அசோக மரம்
414		தென்னை மரம்
415		தென்னை மரம்
416		நாவல் மரம்
417		மா மரம்
418		தென்னை மரம்
இடது புறம் - மொத்தம்		418 மரங்கள்


 03/04/23
 A.P.H.
 Camp 5
 Mr

P. Siva
 3/4/2023
 At the Camp 5-4
 Chennai - 16

கிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறுவழித்தடமாக அகலப்படுத்தும் பணி

வலதுபுறம்

வ. எண்.	கி.மீ.	மரத்தின் வகை
1	கி.மீ. 15/8	வேப்ப மரம்
2		வாகை மரம்
3	கி.மீ. 15/10	வேப்ப மரம்
4		உதய மரம்
5		வாகை மரம்
6	கி.மீ. 16/2	தென்னை மரம்
7		தென்னை மரம்
8		தென்னை மரம்
9		முருங்கை மரம்
10		முருங்கை மரம்
11		முருங்கை மரம்
12		முருங்கை மரம்
13	கி.மீ. 16/4	வேம்பு மரம்
14		வாகை மரம்
15		வாகை மரம்
16		வாகை மரம்
17		வாகை மரம்
18		வாகை மரம்
19		வாகை மரம்
20		வாகை மரம்
21		வாகை மரம்
22		வாகை மரம்
23		வாகை மரம்
24		வாகை மரம்
25		வாகை மரம்
26		வாகை மரம்
27		வாகை மரம்
28		வாகை மரம்
29		அரச மரம்
30		வேப்ப மரம்
31		வேப்ப மரம்
32		அரச மரம்
33		அரச மரம்
34		வாகை மரம்
35		வேப்ப மரம்
36		வாகை மரம்
37		வாகை மரம்

38		வேப்ப மரம்
39	கி.மீ. 16/6	பக்குல் மரம்
40		பாக்கு மரம்
41		பாக்கு மரம்
42		வாகை மரம்
43		வாகை மரம்
44	கி.மீ. 16/8	வேப்ப மரம்
45		வாகை மரம்
46		வேப்ப மரம்
47		வேப்ப மரம்
48		கருவேலம் மரம்
49		கருவேலம் மரம்
50		கருவேலம் மரம்
51		கருவேலம் மரம்
52		புளிய மரம்
53		வேப்ப மரம்
54		வேப்ப மரம்
55		இலந்தை மரம்
56		வேப்ப மரம்
57		வேப்ப மரம்
58		கருவேலம் மரம்
59		வேப்ப மரம்
60		வேப்ப மரம்
61		வேப்ப மரம்
62		வேப்ப மரம்
63		வேப்ப மரம்
64		பனை மரம்
65	கி.மீ. 16/10	மரம்
66		வாகை மரம்
67	கி.மீ. 17/2	பனை மரம்
68		பனை மரம்
69		பனை மரம்
70		உதய மரம்
71		பனை மரம்
72		வாகை மரம்
73		புளிய மரம்
74		பனை மரம்
75		வேப்ப மரம்
76		வேப்ப மரம்
77		பனை மரம்
78		பனை மரம்

79		வேப்ப மரம்
80		வேப்ப மரம்
81		பனை மரம்
82		உதய மரம்
83		மரம்
84		பனை மரம்
85		பனை மரம்
86		வேப்ப மரம்
87		வேப்ப மரம்
88		பனை மரம்
89		வேப்ப மரம்
90		பனை மரம்
91		பனை மரம்
92		பனை மரம்
93		பனை மரம்
94		வேப்ப மரம்
95		வேப்ப மரம்
96		வேப்ப மரம்
97		பனை மரம்
98		வாகை மரம்
99		வாகை மரம்
100		வேப்ப மரம்
101		பனை மரம்
102		பனை மரம்
103		பனை மரம்
104		பனை மரம்
105		பனை மரம்
106		வேப்ப மரம்
107		பனை மரம்
108		வாகை மரம்
109		வாகை மரம்
110		வேப்ப மரம்
111		பனை மரம்
112		பனை மரம்
113		பனை மரம்
114		பனை மரம்
115		வேப்ப மரம்
116		வேப்ப மரம்
117		வேப்ப மரம்
118		வேப்ப மரம்
119		பனை மரம்

120		பனை மரம்
121		பனை மரம்
122		வாகை மரம்
123		வேப்ப மரம்
124	கி.மீ. 17/4	தென்னை மரம்
125		மரம்
126		புளிய மரம்
127		தென்னை மரம்
128		வாகை மரம்
129		தென்னை மரம்
130		உதய மரம்
131		தென்னை மரம்
132		உதய மரம்
133		உதய மரம்
134		உதய மரம்
135		உதய மரம்
136		தென்னை மரம்
137		வாகை மரம்
138		தென்னை மரம்
139		வாகை மரம்
140		வாகை மரம்
141		தென்னை மரம்
142		வாகை மரம்
143		புங்கன் மரம்
144		தென்னை மரம்
145		முருங்கை மரம்
146		மரம்
147		வாகை மரம்
148		வாகை மரம்
149		புங்கன் மரம்
150		வாகை மரம்
151		பாக்கு மரம்
152		பாக்கு மரம்
153		பாக்கு மரம்
154		பாக்கு மரம்
155		பாக்கு மரம்
156		பாக்கு மரம்
157		பாக்கு மரம்
158		பாக்கு மரம்
159		பாக்கு மரம்
160		பாக்கு மரம்

161		பாக்கு மரம்
162		வேப்ப மரம்
163	கி.மீ. 17/6	பாக்கு மரம்
164		பாக்கு மரம்
165		பாக்கு மரம்
166		பாக்கு மரம்
167		பாக்கு மரம்
168		பாக்கு மரம்
169		பாக்கு மரம்
170		பாக்கு மரம்
171		பாக்கு மரம்
172		பாக்கு மரம்
173		பாக்கு மரம்
174		பாக்கு மரம்
175		பாக்கு மரம்
176		பாக்கு மரம்
177		பாக்கு மரம்
178		பாக்கு மரம்
179		பாக்கு மரம்
180		பாக்கு மரம்
181		பாக்கு மரம்
182		பாக்கு மரம்
183		பாக்கு மரம்
184		பாக்கு மரம்
185		பாக்கு மரம்
186		பாக்கு மரம்
187		பாக்கு மரம்
188		வேப்ப மரம்
189		வேப்ப மரம்
190		வாகை மரம்
191		வாகை மரம்
192		உதய மரம்
193	கி.மீ. 17/8	மரம்
194		மரம்
195		வேப்ப மரம்
196		வேப்ப மரம்
197		வாகை மரம்
198		வேப்ப மரம்
199	கி.மீ. 18/2	வேப்ப மரம்
200		வேப்ப மரம்
201		வேப்ப மரம்

202		
203		பனை மரம்
204		பனை மரம்
205		மரம்
206		மரம்
207		வாகை மரம்
208		வாகை மரம்
209		ஈச்ச மரம்
210		ஈச்ச மரம்
211		ஈச்ச மரம்
212		ஈச்ச மரம்
213		ஈச்ச மரம்
214		தென்னை மரம்
215		தென்னை மரம்
216		வாகை மரம்
217		ஈச்ச மரம்
218		ஈச்ச மரம்
219		ஈச்ச மரம்
220		ஈச்ச மரம்
221		ஈச்ச மரம்
222	கி.மீ. 18/4	பாதாம் மரம்
223		சப்போட்டா மரம்
224		வேப்ப மரம்
225	கி.மீ. 18/6	வேப்ப மரம்
226		வேப்ப மரம்
227		வேப்ப மரம்
228		வேப்ப மரம்
229		வேப்ப மரம்
230		வாகை மரம்
231	கி.மீ. 18/8	வாகை மரம்
232		வாகை மரம்
233		வாகை மரம்
234		வேப்ப மரம்
235		வேப்ப மரம்
236		நாவல் மரம்
237		வாகை மரம்
238		தேக்கு மரம்
239		பாதாம் மரம்
240		அரச மரம்
241		புங்கன் மரம்
242	கி.மீ. 19/2	வேப்ப மரம்


243		வேப்ப மரம்
244		புங்கன் மரம்
245		வேப்ப மரம்
246		வேப்ப மரம்
247		வேப்ப மரம்
248		வாகை மரம்
249		தென்னை மரம்
250		தென்னை மரம்
251		தென்னை மரம்
252		தென்னை மரம்
253		தென்னை மரம்
254		வேப்ப மரம்
255		புங்கன் மரம்
256		வேப்ப மரம்
257		அசோக மரம்
258		புளிய மரம்
259		வாகை மரம்
260	கி.மீ. 19/4	வேப்ப மரம்
261		வேப்ப மரம்
262		வேப்ப மரம்
263		மரம்
264		மரம்
265		வாகை மரம்
266		பனை மரம்
267		பனை மரம்
268		பனை மரம்
269		பனை மரம்
270		பனை மரம்
271		வாகை மரம்
272		தென்னை மரம்
273		முருங்கை மரம்
274		தென்னை மரம்
275		தென்னை மரம்
276		முருங்கை மரம்
277		வேப்ப மரம்
278		வேப்ப மரம்
279	கி.மீ. 19/6	அரச மரம்
280		வாகை மரம்
281		வாகை மரம்
282		புங்கன் மரம்
283		வாகை மரம்


284	கி.மீ. 19/8	வாகை மரம்
285		வாகை மரம்
286	கி.மீ. 19/10	அரச மரம்
287		வாகை மரம்
288		தென்னை மரம்
289		அரச மரம்
290		வாகை மரம்
291		வாகை மரம்
292		வாகை மரம்
293	கி.மீ. 20/2	மரம்
294		வாகை மரம்
295		வாகை மரம்
296		வேப்ப மரம்
297	கி.மீ. 20/4	வாகை மரம்
298		வாகை மரம்
299		வாகை மரம்
300		வாகை மரம்
301		வாகை மரம்
302	கி.மீ. 20/6	வாகை மரம்
303		வாகை மரம்
304		வாகை மரம்
305		வாகை மரம்
306		வாகை மரம்
307		வாகை மரம்
308		வாகை மரம்
309		வாகை மரம்
310		வாகை மரம்
311	கி.மீ. 20/8	வாகை மரம்
312		மரம்
313		வேப்ப மரம்
314		வாகை மரம்
315		வாகை மரம்
316		புங்கன் மரம்
317		வாகை மரம்
318		வேப்ப மரம்
319		மரம்
320	கி.மீ. 20/10	மரம்
321		மரம்
322		தென்னை மரம்
323		பாதாம் மரம்
324		மரம்

325		தென்னை மரம்
326		தென்னை மரம்
327		தென்னை மரம்
328		வாகை மரம்
329		வாகை மரம்
330		வாகை மரம்
331		வாகை மரம்
332		வாகை மரம்
333		வாகை மரம்
334		வேப்ப மரம்
335		காட்டுவா மரம்
336		வேப்ப மரம்
337		வேப்ப மரம்
338		வேப்ப மரம்
339		வேப்ப மரம்
340		வாகை மரம்
341		காட்டுவா மரம்
342	கி.மீ. 21/2	வாகை மரம்
343		அசோக மரம்
344		மரம்
345		தென்னை மரம்
346		வாகை மரம்
347		வாகை மரம்
348		வாகை மரம்
349		வாகை மரம்
350		வேப்ப மரம்
351		பாக்கு மரம்
352		அசோக மரம்
353		தென்னை மரம்
354		வாகை மரம்
355		வாகை மரம்
356		தென்னை மரம்
357		தென்னை மரம்
358		தென்னை மரம்
359		பாக்கு மரம்
360		பாக்கு மரம்
361		பாக்கு மரம்
362		தேக்கு மரம்
363		தென்னை மரம்
364		தென்னை மரம்
365		தென்னை மரம்

366		தென்னை மரம்
367		முந்திரி மரம்
368		முந்திரி மரம்
369		மா மரம்
370		வாகை மரம்
371		வாகை மரம்
372	கி.மீ. 21/4	வேப்ப மரம்
373		வேப்ப மரம்
374		தென்னை மரம்
375		தென்னை மரம்
376		புங்கன் மரம்
377		தேக்கு மரம்
378		தென்னை மரம்
379		தென்னை மரம்
380		தென்னை மரம்
381		தென்னை மரம்
382	கி.மீ. 21/6	தென்னை மரம்
383		தென்னை மரம்
384		வேப்ப மரம்
385		வேப்ப மரம்
386		வாகை மரம்
387		வாகை மரம்
388	கி.மீ. 21/8	வாகை மரம்
389		பூவரசு மரம்
390		பூவரசு மரம்
391		மரம்
392		மரம்
393		வேப்ப மரம்
394		வாகை மரம்
395		வேப்ப மரம்
396		காட்டுவா மரம்
397		வாகை மரம்
398		வாகை மரம்
399		மரம்
400	கி.மீ. 21/10	ஈச்ச மரம்
401		வாகை மரம்
402		வாகை மரம்
403		வாகை மரம்
404		மரம்
405		காட்டுவா மரம்
406		நாவல் மரம்

407		நாவல் மரம்
408		பூவரசு மரம்
409		மரம்
410		பக்குல் மரம்
411		பூவரசு மரம்
412		யூகலிட்டஸ் மரம்
413		பலா மரம்
414		இலவம்பஞ்சு மரம்
415		பக்குல் மரம்
416		பூவரசு மரம்
417		இலவம்பஞ்சு மரம்
418		பூவரசு மரம்
419		பக்குல் மரம்
420		இலவம்பஞ்சு மரம்
421		பூவரசு மரம்
422		பக்குல் மரம்
423	கி.மீ. 22/2	வாகை மரம்
424		வாகை மரம்
425		வாகை மரம்
426		வாகை மரம்
427		காட்டுவா மரம்
428		வேப்ப மரம்
429		வேப்ப மரம்
430		வாகை மரம்
431		வாகை மரம்
432		வாகை மரம்
433		வாகை மரம்
434	கி.மீ. 22/3	வாகை மரம்
435		வேப்ப மரம்
436		வாகை மரம்
437		வேப்ப மரம்
438		வாகை மரம்
வலது புறம் - மொத்தம்		438 மரங்கள்


 03/04/23
 ADEEVA SUNDAR
 Ch.

P. 
 3/4/2023
 He (H) CMOP Sec-4
 Chennai - 16.

Minutes of the 9th District Green Committee meeting held at the Conference Hall, 4th Floor, District Collectorate, Chennai on 12.07.2023

The District Green Committee meeting was conducted under the Chairperson, District Collector, Chennai District on 12.07.2023. The following officials have attended the Meeting:

Present:

1	Tmt. M.Aruna, IAS, District Collector, Chennai District.	Chairperson
2	Thiru. S.Shanmugam, District Forest Officer, Chennai Forest Division.	Member- Secretary
3	Thiru.G.Gulam Jeelani Papa, District Revenue Officer, Chennai.	Member
4	Thiru.D.Esvaran, Assistant Conservator of Forests(H/Q) Chennai Forest Division.	Member
5	Thiru. P.Lakshmana Kumar, Forest Range Officer, Head Quarters Range, Chennai.	Member
4	Thiru.N.Niresh Kumar, Superintendent Engineer of Park, Greater Chennai Corporation.	Member
5	Tmt. M.Priyasdharsini, Superintendent of Park(North) Greater Chennai Corporation.	Member
6	Selvi. V.Manju,(Central) Superintendent of Park Greater Chennai Corporation.	Member
7	Thiru.M.VinothKumar, Assistant Executive Engineer, Bridges Department, Greater Chennai Corporation.	Member
8	Thiru.T.M.Elango, Assistant Executive Engineer, Bridges Department Greater Chennai Corporation.	Member

9	Thiru.V.Sukumar, Park Oversees, Park Department Greater Chennai Corporation	Member
10	Thiru. Chandrasekaran, Divisional Engineer(CMDP-I) Highways Department, Chennai.	Member
12	Mr. G.Thangaraj, District Co-Originator National Green Corps (NGC), Chennai.	Member
13	Dr.T.D.Babu, Trustee, Nizhal Trust (NGO), Chennai.	Member
14	Thiru.T.Vijayakumar, Environment Specialist, CMRL, Chennai.	Invitee
15	Thiru. Kumaran, (SSE/GS/MS) Southern Railway, Egmore.	Invitee
16	Thiru. Pallav Jain, Rank-Lieutenant, Indian Navy.	Invitee

The District Collector, Chennai District / Chairperson, District Green Committee welcomed all the members of the Committee. The District Forest Officer, Chennai/ Member Secretary, DGC placed the meeting agenda before the committee and the deliberations taken on every agenda were detailed as follows:

- * The proposals requesting permission for tree felling/ transplantation/ pruning were placed before the Committee. In total, Forty Two proposals (submitted by Social Welfare and Women's Department -1No, Sports Development Authority of Tamil Nadu-1No, District Officer Fire Control And Rescue Department-1No, GCC - 4Nos, The Principal Commission Of Customs-1No, CMRL- 2Nos, Highways Department -1No, Chennai Southern Railways-1No, Indian Navy(Adayar) -1No, and General public-29 Nos were placed and discussed in detail. The need for the tree felling was explained by the representatives of Highways Department, Southern Railways, District Fire Control, CMRL, GCC and General Public. Based on the site inspection reports and justification of the proposals submitted, Committee is recommendation/decision over the proposal was duly recorded.
- * Approval of 1 tree for felling for Social Welfare and Women's Rights Department and 10 trees for felling for Sports Development Authority of Tamil Nadu through circulation considering the urgency of the work. Placed before the Committee for information.

- * The District Green Committee has approved 1no of tree (*Strychnos nux-vomica*) to be retained as the tree is considered as a heritage tree for the requirement of Highways Department, at ECR road expansion project.
- * The Chairperson has instructed the GCC to follow proper tree health management plan.
- * The Chairperson advised to submit the letter regarding the request for permission to cut trees by Public/Government bodies at least ten days prior to the meeting of the District Green Committee.
- * The Chairperson has instructed to the Committee members and the representative on the applicant of the proposals to attend the meeting.
- * Review on all the violation and penalties from the violators for tree abuse and cutting.
- * The Chairperson has instructed the Highway Department to maintain Ecological balance at ECR and maintenance compensation plantation near it.
- * The Chairperson has instructed the member to plant compensatory plantation through the Forest Department.
- * The meeting ended with Vote of Thanks by the Member Secretary.

Y
11/11/23

District Collector, Chennai/
Chairperson,
District Level Green Committee





B. My
9/8/23


9/8/23


09/08/2023


9/8/23

9th DISTRICT GREEN COMMITTEE MEETING PROPOSAL 12.07.2023 (FELLING, TRANSPLANTATION, PRUNING)

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
1	Director Of Social Welfare	Lady Willington Campus, Kamarajar Salai, Chennai.	1	-	-	3	4	Construction of new entrance gate.	Approved
2	Sports Development Authority of Tamil Nadu	Meyor Radhakrishnan Hockey Stadium, Egmore	10	-	-	-	10	Dangerous to player and widening to the road	Approved
3	District Officer, Fire Control And Rescue Department	Sarvey No.209/3, Okkiyam Thuraipakkam, South Chennai.	2	-	-	-	2	New Building Construction of Officers Quarters	Inspection pending
4	GCC	Zone-12, Division 37, Ward 165						SWD project work	Approved
		Blaji Nagar main road	14	2	-	-	16	SWD project work	Approved
		Balaji Nagar 13th Street	3	-	-	-	3	SWD project work	Approved
		Vallalar Street	3	-	-	-	3	SWD project Work	Approved
		Thiruvallur Street	8	-	-	-	8	SWD project Work	Approved
5	GCC	Zone-5, Division-53, Kannan Street (Bojarajan Nagar Subway Work)	-	1	-	-	1	Subway and Flyover works	Approved
		Zone-4, Division-45 Dr. Ambethkar College Road (Ganesapuram Flyover Work)	2	1	-	-	3	Subway and Flyover works	Approved

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
6	GCC	Zone-12, Division 158, N. No-6,O.No-17, Deffence Officers Colony,2nd Cross Street Chennai-32	1	-	-	-	1	Damage to the Residence and risk at residence	Inspection pending
7	The Principal Commission Of Customs	No.60 Custom House, Rajaji Salai,Chennai-01	2	7	-	-	9	Construction of new complex, permission request for tree transplantation	Inspection pending
8	CMRL	Koyambedu Metro Station	2	54	-	-	56	Metro Station Work	Approved
		Sterling Road	10	1	-	-	11	Metro Station Work	Approved
		Kodambakkam	28	23	2	5	58	Metro Station Work	Approved
		Kellys	33	67	14	1	115	Metro Station Work	Approved
		Otteri	24	57	11	7	99	Metro Station Work	Approved
		Pattalam	9	1	-	-	10	Metro Station Work	Approved
		Perambur Barracks Road	26	54	-	3	83	Metro Station Work	Approved
9	Divisional Engineer Highway Department	Division 1,Sub Division 2, ECR Road from 15/700 km to 22/300 km Neelangarai, Injambakkam and Solinganallur Village.	758	97	-	1	856	Widening Highways Road	Approved
10	Southern Railway	Egmore Railway Station, Gandhi Irwin Road, Chennai	43	16	-	3	62	Railway Department Work	Approved

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
11	MrAbishek Patel, Indian Navy, INS Adyar	HQ TNP, Port Complex, Varuna Salai Chennai-09	17	2	-	1	20	Construction of new Quarters building site	Inspection pending
12	CM Cell petition K.Chathirasekaran 9444450279	34th Street,Nanganallur.	-	1	-	-	1	Old tree damaging compound wall and building property	Approved
13	CM Cell petition Sankar thangam 9444257770	O.No.52,N.No.68, 3 rd Street, Officer Colony, Metha Nagar, Chennai -29	-	-	-	1	1	Request for felling tree	Approved
14	CM Cell petition Mani PH-6374761941	Zone 7, Ward-86, No.157, Vallalar Street,Kulakakarai ,Ambatur	-	-	1	-	1	Disturbing the tree branches.	Approved
15	Mr.M Ramasamy 9884934866	No.8/21, Vinyaga Kovil Street, Sasthri Nagar, West Saidapet, Chennai -15	1	-	-	-	1	Obstruction to the building construction	Inspection pending
16	Thiru.A.Chandrasekaran	No.14/5 Dhanalakshmi colony 2nd street.vadapalani ch-26	1	-	-	-	1	Damaging the building floor and gate	Not Approved
17	Mr.T.B.Senthamizhselvan PH.7299903846	N.No.117, Trust 2nd Main Road,Mandhavellipakkam,Chennai.28	-	-	-	1	1	Obstruction for car parking	Approved
18	Mr.Ramasamy PH-9940612288	No.21 Kathirvelan Street, Mathurai Meenatchi Nagar,Valasaravakkam,Chennai.87	-	1	-	-	1	Tree Damaging for the Building	Inspection pending

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
19	Mr.R.Dhanesegar PH-9384689007	No.11/6, Venkatesapuram 3rd Street,Triplicane,Chennai-05	1	-	-	-	1	Damaging the compound wall and threatening to public.	Approved
20	Mr.Lakshmi Ezhilan PH-8056409323	N.No-16,O.No.48 Jai Apartments, B Narasiman Salai,T-Nagar,Chennai-17	1	-	-	-	1	Threatening to public.	Approved
21	Bala Vidya Mandri Senior Secondary School PH-044-2442446	No.58, Ramachandra Adithanar Road, Gandhi Nagar,Adyar, Chennai-20	-	1	-	-	1	Damaging the compound wall and building structure	Approved
22	Down Sterling Club PH-9841039330	No.17/A, Sterling Avenue ,Nungabakkam, Chennai-34	-	-	1	-	1	Tree is in danger of falling at any time and threatening to the public.	Approved
23	Dr.Padmini Raghavan MD.Deo PH-9840220673	No.78, Kumarappa Street Nungabakkam, Chennai-34	-	-	-	1	1	Damaging the compound wall.	Approved
24	Geeta Padmanabhan, Secretary	PMSM(Dr.Radhakrishnan Nagar, Marundeeswarar Nagar,Sivakamipuram,Malaviya Avenue)	1	2	-	-	3	Damaging the compound wall.	Approved
25	Mr.J.Venkadanarayanan PH-7395984492	No.9/55 Kasturi Street,Venkates Nagar, Virugapakkam,Chennai-92	-	-	-	1	1	Damage in the compound wall and building.	Approved

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
26	Mr.A.Balachandran PH-9840262395	No.27/J.44,Bharathidhasan Street,T-nagr,Jaferkampet,Chennai-83	-	-	-	1	1	Tree uprooted and Damaging the compound wall	Approved
27	Susho Subam apartment welfare association	Kodambakkam, Trust Puram 4th Street,Puliyur Junction	-	1	-	-	1	Damaging sewage line, sump, bore well and dangerous to the public	Approved
28	T.Koteeshwaran Ph.9444327711	No 47/22, Sowrarthana nagar 9 th street,choolaimedu Chennai-94	-	-	1	-	1	Tree is in slanting position and damaging the public drain line	Approved
29	Mr.Gurumurthy	Muralis,Market,No.3/2 Venu Colony 1 st Street Alwarpet Chennai-18	-	-	1	-	1	Tree is in slanting position and dangerous to public	Approved
30	Mr.M.Ruban Ph.7094135139	Teeds Garden, 6th Street, Perambur, Chennai.	1	-	-	-	1	Dangerous to the family members	Approved
31	Mr.K.V.Tilagar MC,92 Ward PH.9941764934 9448467092	92 ward No.10/188, 10th block, Patinathar Salai, Muggapair.	1	-	-	-	1	Deed tree Dangerous to the public	Approved
32	Mr.Ramakrishnan PH.9444233969	No.27,2nd Main Road, Srinivasa Nagar,Kolathur.	1	-	-	1	2	Damaging in the building and disturbance to the entrance	Inspection pending

Sl. No	Name of the proposal Institution/ Public	Address	Felling	Trans plantation	Pruning	Retention	Total No of trees	Reason	Committee Decision
33	Vinayak Enterprises	N.No.9,O.No.6 Vengeeswarar Nagar 1st Main Road, Vadapalani,Ch-26	2	-	-	-	2	Dead tree dangerous to the public.	Inspection pending
34	Sundaram Enclave Flat Owners Association	No.185, 6 th Street Secretariat Colony, Kellys, Chennai-10	-	1	-	-	1	Tree in front of entry gate	Inspection pending
35	Whats app	Door.No.3, 1 ST Street,Abiramipuram	1	-	-	-	1	Pest infested dangerous	Approved
36	Mohan,Aishwarya Apartments	Tank bund Road 1 st Street,Nungabakkam, Chennai-34	-	-	1	-	1	Compound wall damage tree slanting	Approved
37	Mr.Vijayaraj	4/30, 2 nd Main Road, Cit Colony, Mylapore-04					1	New building construction	Decision pending
38	Life Style Housing & Infra Structure Ph.9884097000	No.61 Orms Road, Kilpauk, Chennai-10					1	distressing to enter the site	Decision pending
39	GCC	Zone-12, Part -37, Division – 162,164,165,166 and 167 – Kovalam basin					161	Storm Water drain Work	Decision pending
40	CMRL	Madhavaram Depot					70	Metro Station Work	Decision pending

District Green Committee meeting held on 12.07.2023

 District Revenue Officer, Chennai District/ Member.	 Deputy Director of Agriculture, Agriculture Department Member.	 Divisional Engineer (H)CMDP Highway Department/ Member.
Additional Director of Horticulture Horticulture Department/ Member.	 Chief Education Officer, Education Department/ Member.	 Joint Director, Industrial & Commerce Department/ Member.
Assistant Commissioner, Police Department/ Member	Assistant commissioner, Hindu Religious and Endowment Department/ Member.	 Executive Engineer, (Zone -13) Storm Water Drain Department/ Member.
 Executive Engineer, PWD- WRD/ Member.	 Executive Engineer, Building Maintenance / PWD Member.	 Executive Engineer, Building Construction / PWD Member.
  Superintending Engineer (Parks), Greater Chennai Corporation/ Member.	 Thiru. Thangaraj/ District Coordinator, National Green Corps/ Member.	 Thiru. Babu/ NGO, Nizhal Trust/ Member.
 District Forest Officer, Chennai Forest Division/ Member Secretary, District Green Committee, Chennai District.		 District Collector/Chairperson District Green Committee, Chennai District.

753-1

தமிழ்நாடு வனத்துறை



அனுப்புநர்
சு. சண்முகம்,
மாவட்ட வன அலுவலர்,
சென்னை வனக்கோட்டம்,
சென்னை- 600006.

பெறுநர்
திரு.ஞா.தெட்சிணாமூர்த்தி,
கோட்டப்பொறுப்பாளர்,
சென்னை பெருநகர
வளர்ச்சித்திட்டம்,
கோட்டம் - 1, ஆலந்தூர்,
சென்னை - 600 018

ந.க.எண். 1905/ 2023/ L, நாள்: 09.2023

ஐயா,

பொருள்:

மரமதிப்பு- நெடுஞ்சாலைத்துறை- சென்னை பெருநகர வளர்ச்சி
திட்டம்- கோட்டம்-1 உட்கோட்டம்-2 கிழக்கு கடற்கரை சாலை
- கிலோ மீட்டர் 15/700 முதல் 22/300 வரை நீலாங்கரை,
ஈஞ்சம்பாக்கம் மற்றும் சோளிங்கநல்லூர் கிராமங்களில்
சாலையினை ஆறு வழித்தடமாக அகலப்படுத்தும் பணிக்கு
சாலையின் வலது மற்றும் இடது புறங்களில் இடையூறாக உள்ள
856 மரங்களுக்கு மதிப்பீடு கோரியது- அங்கீகரித்து அனுப்புதல்-
தொடர்பாக

கோ. பொ	சு. சண்முகம்
கோ. க	சு. சண்முகம்
க. கா	சு. சண்முகம்

பார்வை:

1. தலைமை வணப்பாதுகாவலர், சென்னை மண்டலம் சென்னை,
ந.க.எண்.7568/2023/எல், நாள் : 08.09.2023.
2. மாவட்ட வன அலுவலர், சென்னை வனக்கோட்டம், சென்னை
ந.க.எண்: 1905/2023/எல் நாள்: 24.08.2023

சென்னை கிழக்கு கடற்கரை சாலை கிலோ மீட்டர் 15/700 முதல் 22/300
வரை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில்
சாலையினை ஆறு வழித்தடமாக அகலப்படுத்தப்படும் பணிக்கு சாலையின் வலது
மற்றும் இடது புறங்களில் இடையூறாக உள்ள மரங்களை அப்புறப்படுத்த
சென்னை பெருநகர வளர்ச்சி திட்ட கோட்டத்தால் மரமதிப்பீடு கோரப்பட்டதில்
கீழ்க்கண்டவாறு தெரிவிக்கப்படுகிறது.

இப்பொருள் தொடர்பாக மேற்படி சாலையில் உள்ள 856
எண்ணிக்கையிலான மரங்களை அப்புறப்படுத்த 12.07.2023-ல் நடைபெற்ற
சென்னை மாவட்ட பசுமை குழு ஒப்புதல் அளித்துள்ளதை தொடர்ந்து மேற்படி
சாலையில் வாகை, வேம்பு, புங்கன், பூவரசு புளியன், சூபாயல், முந்திரி, தேக்கு,
நுணா உள்ளிட்ட பல்வகை மரங்களான இடதுபுறம் 361 மரங்கள் மற்றும் வலது
புறம் 397 மரங்களான மொத்தம் 758 எண்ணிக்கையிலான மரங்களுக்கு மட்டும்
மரமதிப்பீடு சமர்ப்பிக்கப்பட்டுள்ளது.

இதில் தேக்கு மரத்திற்கு (துடிமரம்) 2023-2024 ஆம் ஆண்டிற்கு
திருச்சிராப்பள்ளி மண்டல தலைமை வணப்பாதுகாவலர் அலுவலகத்தில்

நிர்ணயிக்கப்பட்ட விலைமதிப்பின்படியும் தைல மரத்திற்கு அரசாணை நிலை எண்: 206, சுற்றுச்சூழல் காலநிலை மாற்றம் மற்றும் வனத்துறை நாள்: 02.09.2022 ன் படி நிர்ணயிக்கப்பட்ட நியாய விலையான ரூபாய் 4450/-மெடன் என்ற விலையின்படியும் இதர மரங்களுக்கு உள்ளூர் சந்தை விலைகளின்படியும் இத்துடன் வெட்டுக்கூலி, போக்குவரத்து வாடகை, ஏற்ற மற்றும் இறக்க கூலி உள்ளிட்ட செலவினங்கள் FSR 2023-2024 மற்றும் PWD SSR 2023-2024 இன் படியும் கணக்கிட்டு மரத்தினை தடிமரம் மற்றும் விறகு பயன்பாட்டு மரம் என வகைப்படுத்தி மரமதிப்பீட்டுத் தொகை கணக்கிட்டு மரமதிப்பு பட்டியல் அங்கீகரித்து இத்துடன் அங்கீகரித்து அனுப்பிவைக்கப்படுகிறது.

மேலும் இப்பட்டியலில் இடம்பெற்றுள்ள தென்னை, முருங்கை, எலுமிச்சை, மாமரம் உள்ளிட்ட மரங்களுக்கான மதிப்பினை, தோட்டக்கலை துறையிடமிருந்து பெற்றுக்கொள்ள கேட்டுக்கொள்ளப்படுகிறது.


இப்பட்டியலினை பெற்றுக்கொண்டதற்கான ஒப்புக்கையினை இவ்வலுவலகத்திற்கு தெரிவிக்கும்படி கோட்டப்பொறியாளர், சென்னை பெருநகர வளர்ச்சித்திட்டம், கேட்டுக்கொள்ளப்படுகிறார்.

இணைப்பு: மரமதிப்பு பட்டியல் - அசல்

தங்கள் அன்புள்ள,
ஒம்/- சு. சண்முகம்
மாவட்ட வன அலுவலர்,
சென்னை வனக்கோட்டம்.

சென்னை

/உநஉப/


கண்காணிப்பாளர்

**TREE VALUATION FOR THE TREES ARE EXISTING
AT EAST COAST ROAD (NILANKARAI, ENCHAMBAKKAM, SHOLINGANALLUR), CHENNAI.**

Sl. No.	Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	No. of trees including sub trees	Volume (M ³) $V = (g/4)^2 \times l$			Density (d) / Tonne	Weight (Tonne) V*d	Market price per tonne	Felling charges	Loading and unloading	Transport	Contractor profit per tonne	Total cost to be deducted per tonne	Fair Price per tonne	Tree Value (in Rs.)
							per tonne	charges per tonne	charges per tonne				%						
														FSR 2023-24 - 9.15.1 (1514.56)	PWD 2023-24 (129.30 / M ³)				
Wood type	Qty	Total																	
			Left Hand Side																
			Vagai	<i>Albizia lebbek</i>	15	22	Fuelwood	5.745	7.665	0.66	4000.00	1514.56	85.34	75.31	360.00	2035.21	1964.79	7450.00	
				Timber wood	1.920		1.267	6300.00											1514.56
			Cashew	<i>Anacardium occidentale</i>	6	8	Fuelwood	1.545	1.545	0.50	3000.00	1514.56	64.65	57.05	270.00	1906.26	1093.74	845.00	
				Timber wood	0.000		0.000	0.00											0.00
			Neem Tree	<i>Azadirachta indica</i>	62	69	Fuelwood	3.317	13.287	0.69	4500.00	1514.56	89.22	78.73	405.00	2087.51	2412.49	5522.00	
				Timber wood	9.970		6.879	6800.00											1514.56
			Mantharai	<i>Bauhinia spp.</i>	3	3	Fuelwood	0.073	0.153	0.67	3000.00	1514.56	86.63	76.45	270.00	1947.64	1052.36	52.00	
				Timber wood	0.080		0.054	5200.00											1514.56
			Palm	<i>Borassus flabellifer</i>	4	4	Fuelwood	0.750	1.500	0.84	3000.00	1514.56	108.61	95.84	270.00	1989.01	1010.99	637.00	
				Timber wood	0.750		0.630	5200.00											1514.56
			Coconut Tree	<i>Cocos nucifera</i>	42	42	Fuelwood	4.486	8.976	0.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
				Timber wood	4.490		2.245	0.00											0.00
			Gulmohar	<i>Delonix regia</i>	39	43	Fuelwood	12.650	12.650	0.64	3000.00	1514.56	82.75	73.02	270.00	1940.33	1059.67	8579.00	
				Timber wood	0.000		0.000	0.00											0.00
			Eucalyptus	<i>Eucalyptus globulus</i>	2	2	Fuelwood	0.507	3.357	0.65	3000.00	1514.56	84.05	74.17	270.00	1942.78	1057.22	349.00	
				Timber wood	2.850		1.853	4450.00											0.00
			West indian elm	<i>Guazuma ulmifolia</i>	2	2	Fuelwood	0.108	0.108	0.50	3000.00	1514.56	64.65	57.05	270.00	1906.26	1093.74	59.00	
				Timber wood	0.000		0.000	0.00											0.00
			Subabul	<i>Leucaena leucocephala</i>	30	35	Fuelwood	5.258	5.258	0.64	4000.00	1514.56	82.75	73.02	360.00	2030.33	1969.67	6628.00	
				Timber wood	0.000		0.000	0.00											0.00
			Mango	<i>Mangifera indica</i>	5	11	Fuelwood	3.002	3.002	0.59	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
				Timber wood	0.000		0.000	0.00											0.00
			Malai Vembu	<i>Melia dubia</i>	3	3	Fuelwood	0.007	0.057	0.40	2900.00	1514.56	51.72	45.64	261.00	1872.92	1027.08	3.00	
				Timber wood	0.050		0.020	5100.00											1514.56
			Murungai	<i>Moringa oleifera</i>	15	23	Fuelwood	0.881	0.881	0.25	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
				Timber wood	0.000		0.220	0.00											0.00
			Iyal Vaagai	<i>Peltophorum pterocarpum</i>	89	104	Fuelwood	45.080	45.080	0.62	4000.00	1514.56	80.17	70.74	360.00	2025.47	1974.53	55188.00	
				Timber wood	0.000		0.000	0.00											0.00
			Silver date palm	<i>Phoenix sylvestris</i>	2	2	Fuelwood	0.190	0.190	0.60	3000.00	1514.56	77.58	68.46	270.00	1930.60	1069.40	122.00	
				Timber wood	0.000		0.000	0.00											0.00
			Manila Tamarind	<i>Pithecellobium dulce</i>	2	2	Fuelwood	1.570	3.140	0.50	3000.00	1514.56	64.65	57.05	270.00	1906.26	1093.74	859.00	
				Timber wood	1.570		0.785	5200.00											1514.56
			Pungan	<i>Pongamia pinnata</i>	15	19	Fuelwood	0.322	1.292	0.62	3500.00	1514.56	80.17	70.74	315.00	1980.47	1519.53	304.00	
				Timber wood	0.970		0.601	5700.00											1514.56
			Indian Jamun	<i>Syzygium cumini</i>	4	4	Fuelwood	0.172	0.482	0.70	4000.00	1514.56	90.51	79.87	360.00	2044.94	1955.06	235.00	
				Timber wood	0.310		0.217	6300.00											1514.56
			Trumpet tree	<i>Tabebuia pallida</i>	1	1	Fuelwood	0.156	0.156	0.60	3000.00	1514.56	77.58	68.46	270.00	1930.60	1069.40	101.00	
				Timber wood	0.000		0.094	0.00											0.00

East coast road - 15/700 - 22/300

Nilankarai, Enchambakkam, Sholinganallur

Sl. No.	Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	No. of trees including sub trees	Volume (M ³) V = (g/4) ² x l			Density (d) / Tonne	Weight (Tonne) V*d	Market price per tonne	Felling charges per tonne	Loading and unloading charges per tonne	Transport charges per tonne	Contractor profit per tonne	Total cost to be deducted per tonne	Fair Price per tonne	Tree Value				
							Wood type	Qty	Total											FSR 2023-24 - 9.15.1 (1514.56)	PWD 2023-24 (129.30 / M ³)	PWD 2023-24 (114.10 / M ³)	9%
20			Tamarind	<i>Tamarindus indica</i>	5	5	Fuelwood	0.478	0.958	0.75	3000.00	1514.56	96.98	85.58	270.00	1967.12	1032.88	371					
							Timber wood	0.480			5200.00	1514.56	96.98	85.58	468.00	2165.12	3034.88	1081					
21			Teak	<i>Tectona grandis</i>	1	1	Fuelwood	0.046	0.496	0.55	3000.00	1514.56	71.12	62.76	270.00	1918.44	1081.56	2161					
							Timber wood	0.450			4800.00	1514.56	71.12	62.76	4320.00	3968.14	4201.56	1081					
22			Indian Badam	<i>Terminalia catappa</i>	5	5	Fuelwood	0.973	0.973	0.52	3000.00	1514.56	67.24	59.33	270.00	1911.13	1088.87	55					
							Timber wood	0.000			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0					
23			Poovarasu	<i>Thespesia populnea</i>	9	28	Fuelwood	2.695	5.385	0.52	3500.00	1514.56	67.24	59.33	315.00	1956.13	1543.87	2161					
							Timber wood	2.690			5200.00	1514.56	67.24	59.33	468.00	2109.13	3090.87	4321					
							Fuelwood	90.011	116.591									9004					
							Timber wood	26.580										6776					
				TOTAL - A	361	438		116.591	116.591		71.727							157814					

1580

Sl. No.	Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	No. of trees including sub trees	Volume (M ³) $V = (g/4)^2 \times l$			Density (d)	Weight (Tonne) V*d	Market price per tonne	Felling charges	Loading and unloading	Transport	Contractor	Total cost to be deducted per tonne	Fair Price per tonne	Tree Value (in Rs.)
							per tonne	charges per tonne	charges per tonne				profit per tonne						
							FSR 2023-24 - 9.151 (1514.56)	PWD 2023-24 (129.36) (M ³)	PWD 2023-24 (114.10) (M ³)				9%						
			Wood type	Qty	Total														
			Right Hand Side																
			Vagai	<i>Albizia lebbek</i>	5	5	Fuelwood Timber wood	1.437 0.480	1.917	0.66	0.948 6300.00	1514.56 1514.56	85.34 85.34	75.31 567.00	360.00 270.00	2035.21 1906.26	1964.79 1093.74	1863.00 1037.00	
			Cashew	<i>Anacardium occidentale</i>	2	3	Fuelwood Timber wood	1.896 0.000	1.896	0.50	0.948 0.000	3000.00 0.00	1514.56 0.00	64.65 0.00	57.05 0.00	270.00 0.00	1906.26 0.00	1093.74 0.00	
			Betel nut plam	<i>Areca catechu</i>	1	1	Fuelwood Timber wood	0.508 0.000	0.508	0.43	0.218 0.000	2900.00 0.00	1514.56 0.00	55.60 0.00	49.06 0.00	261.00 0.00	1880.22 0.00	1019.78 0.00	
			Neem Tree	<i>Azadirachta indica</i>	103	133	Fuelwood Timber wood	3.837 11.510	15.347	0.69	2.648 7.942	4500.00 6800.00	1514.56 1514.56	89.22 89.22	78.73 612.00	405.00 612.00	2087.51 2294.51	2412.49 4505.49	6388.00 35783.00
			Silkcotton	<i>Bombax ceiba</i>	1	1	Fuelwood Timber wood	0.200 0.000	0.200	0.33	0.066 0.000	3000.00 0.00	1514.56 0.00	42.67 0.00	37.65 0.00	270.00 0.00	1864.88 0.00	1135.12 0.00	
			Palm	<i>Borassus flabellifer</i>	37	37	Fuelwood Timber wood	8.657 8.650	17.307	0.84	7.272 7.266	3000.00 5200.00	1514.56 1514.56	108.61 108.61	95.84 468.00	270.00 468.00	1989.01 2187.01	1010.99 3012.99	7352.00 21892.00
			Oleander	<i>Cascabele thevetia</i>	2	2	Fuelwood Timber wood	0.041 0.000	0.041	0.50	0.021 0.000	3000.00 0.00	1514.56 0.00	64.65 0.00	57.05 0.00	270.00 0.00	1906.26 0.00	1093.74 0.00	
			Golden shower tree	<i>Casia fistula</i>	2	2	Fuelwood Timber wood	0.061 0.000	0.061	0.43	0.007 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Lemon tree	<i>Citrus limon</i>	1	1	Fuelwood Timber wood	0.017 0.000	0.017	0.43	0.007 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Citron	<i>Citrus medica</i>	1	1	Fuelwood Timber wood	0.017 0.000	0.017	0.43	0.007 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Coconut Tree	<i>Cocos nucifera</i>	42	42	Fuelwood Timber wood	5.333 5.340	10.673	0.50	2.667 2.670	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Cannonball tree	<i>Couroupita guianensis</i>	3	3	Fuelwood Timber wood	0.016 0.020	0.036	0.69	0.014 0.014	3000.00 5200.00	1514.56 1514.56	89.22 89.22	78.73 468.00	270.00 468.00	1940.33 2150.51	1059.67 3049.49	10199.00 43.00
			Gulmohar	<i>Delonix regia</i>	43	47	Fuelwood Timber wood	15.039 0.000	15.039	0.64	0.000 0.020	0.00 3000.00	0.00 1514.56	0.00 64.65	0.00 57.05	0.00 270.00	0.00 1906.26	0.00 1093.74	0.00 22.00
			West indian elm	<i>Guazuma ulmifolia</i>	2	2	Fuelwood Timber wood	0.039 0.000	0.039	0.50	0.000 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Subabul	<i>Leucaena leucocephala</i>	21	24	Fuelwood Timber wood	1.462 0.000	1.462	0.64	0.936 0.000	4000.00 0.00	1514.56 0.00	82.75 0.00	73.02 0.00	360.00 0.00	2030.33 0.00	1969.67 0.00	1844.00 0.00
			Mango	<i>Mangifera indica</i>	2	2	Fuelwood Timber wood	0.809 0.000	0.809	0.59	0.477 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			Malai Vembu	<i>Melia dubia</i>	3	3	Fuelwood Timber wood	0.036 0.220	0.256	0.40	0.014 0.088	2900.00 5100.00	1514.56 1514.56	51.72 51.72	45.64 45.64	261.00 459.00	1872.92 2070.92	1027.08 3029.08	14.00 267.00
			Nuna	<i>Morinda tinctoria</i>	1	1	Fuelwood Timber wood	0.011 0.010	0.021	0.25	0.003 0.003	3500.00 5600.00	1514.56 1514.56	32.33 32.33	28.53 28.53	315.00 504.00	1890.42 2079.42	1609.58 3520.58	5.00 11.00
			Murungai	<i>Moringa oleifera</i>	10	14	Fuelwood Timber wood	0.657 0.000	0.657	0.25	0.164 0.000	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	0.00 0.00	
			lyal Vaagai	<i>Peltophorum pterocarpum</i>	58	79	Fuelwood Timber wood	24.700 0.000	24.700	0.62	15.314 0.000	4000.00 0.00	1514.56 0.00	80.17 0.00	70.74 0.00	360.00 0.00	2025.47 0.00	1974.53 0.00	30238.00 0.00

East coast road - 15/700 - 22/000

Neebambakas, Enchambakkam, Shobhitgandhar

Sl. No.	Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	No. of trees including sub trees	Volume (M ³) $V = (g/4)^2 \times l$		108	Density (d) /Tonne	Weight (Tonne) $V \times d$	Market price per tonne	Felling charges per tonne	Loading and unloading charges per tonne	Transport charges per tonne	Contractor profit per tonne	Total cost to be deducted per tonne	Fair Price per tonne	Tree Val ^s (in					
							Wood type	Qty												Total	FRS 2023-24 - 9.15.1 (1514.56)	PWD 2023-24 (129.30/ M ³)	PWD 2023-24 (114.10/ M ³)	9%
21			Silver date palm	<i>Phoenix sylvestris</i>	9	9	Fuelwood	1.282	1.282	0.60	3000.00	1514.56	77.58	68.46	270.00	1930.60	1069.40	822.00						
							Timber wood	0.000			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00						
22			Manila Tamarind	<i>Pithecellobium dulce</i>	4	8	Fuelwood	0.242	0.482	0.50	3000.00	1514.56	64.65	57.05	270.00	1906.26	1093.74	132.00						
							Timber wood	0.240			5200.00	1514.56	64.65	57.05	468.00	2104.26	3095.74	371.00						
23			Plumeria	<i>Plumeria pudica</i>	3	3	Fuelwood	0.175	0.175	0.50	3000.00	1514.56	64.65	57.05	270.00	1906.26	1093.74	96.00						
							Timber wood	0.000			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00						
24			Pungan	<i>Pongamia pinnata</i>	6	7	Fuelwood	0.120	0.490	0.62	3500.00	1514.56	80.17	70.74	315.00	1980.47	1519.53	112.00						
							Timber wood	0.370			5700.00	1514.56	80.17	70.74	513.00	2178.47	3521.53	806.00						
25			African Tulip Tree	<i>Spathodea campanulata</i>	1	1	Fuelwood	0.010	0.020	0.25	3000.00	1514.56	32.33	28.53	270.00	1845.42	1154.58	3.00						
							Timber wood	0.010			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00						
26			Indian Jamun	<i>Syzygium cumini</i>	1	1	Fuelwood	0.049	0.120	0.70	4000.00	1514.56	90.51	79.87	360.00	2044.94	1955.06	55.00						
							Timber wood	0.080			6300.00	1514.56	90.51	79.87	567.00	2251.94	4048.06	227.00						
27			Tamarind	<i>Tamarindus indica</i>	2	2	Fuelwood	0.012	0.032	0.75	3000.00	1514.56	96.98	85.58	270.00	1967.12	1032.88	9.00						
							Timber wood	0.020			5200.00	1514.56	96.98	85.58	468.00	2165.12	3034.88	46.00						
28			Teak	<i>Tectona grandis</i>	3	5	Fuelwood	0.045	0.446	0.55	3000.00	1514.56	71.12	62.76	270.00	1918.44	1081.56	27.00						
							Timber wood	0.400			4800.00	1514.56	71.12	62.76	4320.00	6058.44	4291.56	953.00						
29			Indian Badam	<i>Terminalia catappa</i>	15	15	Fuelwood	2.778	2.778	0.52	3000.00	1514.56	67.24	59.33	270.00	1911.13	1088.87	1573.00						
							Timber wood	0.000			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00						
30			Poovarasu	<i>Thespesia populnea</i>	7	9	Fuelwood	0.212	0.422	0.52	3500.00	1514.56	67.24	59.33	315.00	1956.13	1543.87	170.00						
							Timber wood	0.210			5200.00	1514.56	67.24	59.33	468.00	2109.13	3090.87	337.00						
31			Foxtail palm	<i>Wodyetia bifurcata</i>	5	5	Fuelwood	0.333	0.333	0.45	3000.00	1514.56	58.19	51.35	270.00	1894.10	1105.90	166.00						
							Timber wood	0.000			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00						
32			Veppalai	<i>Wrightia tinctoria</i>	1	5	Fuelwood	0.583	1.173	0.75	4377	3000.00	1514.56	96.98	85.58	270.00	1967.12	1032.88	451.00					
							Timber wood	0.590			5200.00	1514.56	96.98	85.58	468.00	2165.12	3034.88	1344.00						
							Fuelwood	70.598	98.748									62916.00						
							Timber wood	28.150											71660.00					
							Total - B												134576.00					
							TOTAL - B																	

134776

Place
Spec
1 Sl.
2 Sl.
3 Sl.
4 Sl.
5 Sl.
6 T
7 T
8 T
9 T

Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	No. of trees including sub trees	Volume (M ³) V = (g/4) ² x l			Density (d) / Tonne	Weight (Tonne) V*d	Market price per tonne	Felling charges per tonne	Loading and unloading charges per tonne	Transport charges per tonne	Contractor profit per tonne	Total cost to be deducted per tonne	Fair Price per tonne	Tree Value (in Rs.)
						Wood type	Qty	Total										
			ABSTRACT															
			Total	758	911	Fuelwood Timber wood	160.609 54.730	215.339		99.819 36.053								152961.00 139429.00
			GRAND TOTAL				215.339	215.339		135.872								292390.00

- Specification:**
- Sl. No. A 1, 2, 4, 5, 7, 12, 15, 16, 17, 19, 21 & 23, B 1, 2, 3, 6, 7, 8, 12, 17, 18, 21, 22, 23, 24, 30, 31 & 32 : The rates provided in these items are based on the local market price.
 - Sl. No. A 3, 7, 9, 10, 14, 18, 20 & 22, B 4, 5, 13, 14, 15, 20, 25, 26, 27 & 29 : The rates provided in these items are based on Fare price approved by the CCF, Chennai ref. No. 5937 / 2023 / L dated 07.07.2023.
 - Sl. No. A 8 : The Eucalyptus rates provided in these items are based on Fare price approved by the Govt. in G.O.(D) No. 206 ECCF (FR4) dept dated 02.09.2022. (Rs. 4450.00 / Tonne)
 - Sl. No. A 21 & B 28 : The Timber wood rates provided in these items are based on Fare price approved by the CCF, Thichy ref. No. 4497 / 2022 / L dated 18.04.2022.
 - Sl. No. A 6, 11 & 13, B 9, 10, 11, 16 & 19 : These species are relates to Horticulture department. Hence these rates are not available in the local market.
 - The Density (d) / Tonne data provided in these items are based on Estimating Biomass and Biomass Change of Tropical Forests: a Primer. (FAO Forestry Paper - 134).
 - The Felling charges per tonne rates provided in these items are approved as per FSR 2023-24 (9.15.1) (Rs. 1514.56 / Tonne)
 - The Loading and unloading charges per tonne rates provided in these items are approved as per PWD SSR 2023-24. (Rs. 64.65 + Rs. 64.65 = Rs. 129.30 / M3)
 - The Transport charges per tonne rates provided in these items are approved as per PWD SSR 2023-24. (Rs. 7.99 x 10 Kms + Rs. 6.84 x 5 Kms = Rs. 114.10 / M3 for 15 kms)

C.No. 81 / 2023 dated 23.08.2023

Sir,
Submitted to the District Forest Officer, Chennai Forest Division, Chennai.

[Signature]
Forest Range Officer,
Headquarters Range,
Chennai.

MC number 58/11

[Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

ck 29/6

Fair price approved for all trees, Except the trees in sl.No. A6, 11, and B9, 10, 11, 16 & 19.

[Signature]
Chief Conservator of Forests
Chennai Circle, Chennai-6.

68/11/2023

[Signature]

தமிழ்நாடு அரசு

நெடுஞ்சாலைத்துறை

கோட்டப் பொறியாளர் (நெ), அலுவலகம்

சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, ஆலந்தூர், சென்னை-16.

ஒப்பந்தப்புள்ளி அழைப்பு

ஒப்பந்தப்புள்ளி அழைப்பு எண்.12/2023-2024/இ.நி.வ.தொ.அ/நாள் : 13.09.2023

தமிழ்நாடு ஆளுநருக்காகவும் அவர்களுடைய சார்பாகவும் கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, ஆலந்தூர், சென்னை -16 அவர்களால் குறிப்பிடப்பட்ட வேலைகளுக்கு மூடி முத்திரையிடப்பட்ட விலை விகித ஒப்பந்தப்புள்ளிகள் 29.09.2023 அன்று பிற்பகல் 2.00 மணி வரை (அலுவலக கடிதாரப்படி) வரவேற்கப்படுகிறது. 29.09.2023 அன்று 3.00 மணிக்கு உதவிக் கோட்டப் பொறியாளர் (நெ), அலுவலகம், நெடுஞ்சாலைத்துறை, சென்னை பெருநகர வளர்ச்சி திட்டம் உட்கோட்டம்- 2, கோட்டம் -1, ஆலந்தூர், சென்னை -16 அவர்களது அலுவலகத்தில் பகிரங்க ஏலமும் நடைபெறும். மூடி முத்திரையிடப்பட்ட ஒப்பந்தப்புள்ளிகள் கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1 அவர்களால் வருகை புரிந்துள்ள ஒப்பந்தக்காரர்களின் முன்னிலையில் 29.09.2023 அன்று பிற்பகல் 5.00 மணிக்கு திறக்கப்படும்.

வ. எண்.	வேலையின் பெயர்	மரங்களின் விவரம்	ஒப்பந்தம்/ ஏலத்தில் செலுத்த வேண்டிய முன்வைப்பு தொகை	ஒப்பந்தப்புள்ளி நமூனா விலை																																				
(1)	(2)	(3)	(4)	(5)																																				
		மரங்கள் வகை	எண்ணிக்கை																																					
	சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, உட்கோட்டம்-2		299	300+ 54 (GST)																																				
	பிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈடுசம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித்தடமாக அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருடிடும் அப்பகுத்தும் பணி - இடப்பறும்	<table border="1"> <tr><td>1.</td><td>Vagai Tree</td><td>15</td></tr> <tr><td>2.</td><td>Cashew Tree</td><td>6</td></tr> <tr><td>3.</td><td>Neem Tree</td><td>62</td></tr> <tr><td>4.</td><td>Mantharai Tree</td><td>3</td></tr> <tr><td>5.</td><td>Palm Tree</td><td>4</td></tr> <tr><td>6.</td><td>Gulmohar Tree</td><td>39</td></tr> <tr><td>7.</td><td>Eucalyptus Tree</td><td>2</td></tr> <tr><td>8.</td><td>West Indian Elm</td><td>2</td></tr> <tr><td>9.</td><td>Subabul Tree</td><td>30</td></tr> <tr><td>10.</td><td>MalaiVembu Tree</td><td>3</td></tr> <tr><td>11.</td><td>IyalVagai Tree</td><td>89</td></tr> <tr><td>12.</td><td>Silver Date Palm Tree</td><td>2</td></tr> </table>	1.	Vagai Tree	15	2.	Cashew Tree	6	3.	Neem Tree	62	4.	Mantharai Tree	3	5.	Palm Tree	4	6.	Gulmohar Tree	39	7.	Eucalyptus Tree	2	8.	West Indian Elm	2	9.	Subabul Tree	30	10.	MalaiVembu Tree	3	11.	IyalVagai Tree	89	12.	Silver Date Palm Tree	2	1,600	
1.	Vagai Tree	15																																						
2.	Cashew Tree	6																																						
3.	Neem Tree	62																																						
4.	Mantharai Tree	3																																						
5.	Palm Tree	4																																						
6.	Gulmohar Tree	39																																						
7.	Eucalyptus Tree	2																																						
8.	West Indian Elm	2																																						
9.	Subabul Tree	30																																						
10.	MalaiVembu Tree	3																																						
11.	IyalVagai Tree	89																																						
12.	Silver Date Palm Tree	2																																						

13.	Mandi Tammarind Tree	2
14.	Pungan Tree	15
15.	Indian Jamun Tree	4
16.	Trumpet Tree	1
17.	Tamarind Tree	5
18.	Teak	1
19.	Indian Badam Tree	5
20.	Poovarasu Tree	9

மொத்தம் 299

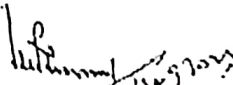
குறிப்பு

ஒப்பந்தப்புள்ளி நமுனாவை மேலே குறிப்பிட்டுள்ள தொகையினை கீழ்க்காணும் பற்றுக் கணக்கில் (Head of Account) கருவூலத்தில் செலுத்தியதற்கான செலுத்துச்சீட்டை (Challan) கோரிக்கை மனுவுடன் இணைத்து கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1 சென்னை-16 அலுவலகத்தில் கொடுத்து 27.09.2023 வரை அலுவலக நாட்களில் அலுவலக நேரத்தில் ஒப்பந்தப்புள்ளி நமுனாக்களை பெற்றுக் கொள்ளலாம் அல்லது கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, சென்னை-16 அவர்களின் முகவரியிட்ட வரையறுக்கப்பட்ட வங்கியில் இருந்து பெறப்பட்ட கேட்பு வரைவோலையினை கோரிக்கை மனுவுடன் இணைத்து கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம் - 1 அவர்களின் அலுவலகத்தில் ஒப்பந்தப்புள்ளி நமுனாக்களை பெற்றுக் கொள்ளலாம்.

பகிரங்க ஏலத்தில் கலந்து கொள்பவர்கள் ஏலம் நடத்தும் அலுவலரிடம் ஏலம் நடைபெறும் இடத்தில் பிணைவைப்புத் தொகை அட்டவணையில் கண்டுள்ளபடி தனித்தனியே வங்கி வரைவோலையாக கோட்டப் பொறியாளர் (நெ) சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1 சென்னை என்ற பெயரில் செலுத்தி ஏலம் கோர வேண்டும். ஒப்பந்தப்புள்ளி / ஒப்பந்த ஏலத்தில் கலந்து கொள்பவர்கள் சரியான வசிப்பிட முகவரி மற்றும் அதற்குரிய சான்றுடன் ஆதார் அடையாள அட்டையின் நகலினையும் விண்ணப்பத்துடன் இணைத்து ஏல ஒப்பந்தப்புள்ளி கோரும் அலுவலரிடம் சமர்ப்பிக்க வேண்டும்.

ஒப்பந்தப்புள்ளி மற்றும் பொது ஏலம் ஆகிய இரண்டையும் ஒப்பிடும் போது அதிகமாக உயர் மதிப்பு கோருபவருக்கு ஒப்பந்தம் இறுதி செய்யப்பட்டு, அதிகபட்சமாக கோரிய தொகையினை 04.10.2023 அன்று மதியம் 12.00 மணிக்குள் இவ்வலுவலகத்தில் கேட்புவரை வோலையாக செலுத்த வேண்டும்.

மேலே குறிப்பிட்டுள்ள வேலைக்கு எதிரே குறிப்பிட்டுள்ள முன் வைப்பு தொகைக்கு தேர்வு செய்யப்பட்ட வங்கியின் கேட்பு வரைவோலையாக செலுத்தப்பட வேண்டும்.


கோட்டப் பொறியாளர் (நெ),
சென்னை பெருநகர வளர்ச்சி திட்டம்
கோட்டம்-1, சென்னை-16.

நகல்

1. மாவட்ட ஆட்சியர், சென்னை மாவட்டம், சென்னை-01 அவர்களுக்கு அனுப்பப்படுகிறது.
2. மாவட்ட வன அலுவலர், சென்னை வனக் கோட்டம், சென்னை-06 அவர்களுக்கு அனுப்பப்படுகிறது.
3. வருவாய் கோட்டாட்சியர் (நெற்கு), சென்னை-32 அவர்களுக்கு அனுப்பப்படுகிறது.
4. வட்டாட்சியர், கோழிங்கநல்லூர், சென்னை- 116 அவர்களுக்கு அனுப்பப்படுகிறது.
5. கோட்டப் பொறியாளர் (நெ) சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-4 அவர்களுக்கு அனுப்பப்படுகிறது.

தமிழ்நாடு அரசு
நெடுஞ்சாலைத்துறை
கோட்டப் பொறியாளர்(நெ), அலுவலகம்

சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, ஆலந்தூர், சென்னை-16.

ஒப்பந்தப்புள்ளி அழைப்பு
ஒப்பந்தப்புள்ளி அழைப்பு எண்.20/2023-2024/இ.நி.வ.தொ.அ/நாள் :08.01.2024.

தமிழ்நாடு ஆளுநருக்காகவும் அவர்களுடைய சார்பாகவும் கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, ஆலந்தூர், சென்னை -16 அவர்களால் கீழ் குறிப்பிடப்பட்டுள்ள வேலைக்கு மூடி முத்திரையிடப்பட்ட விலை விகித ஒப்பந்தப்புள்ளிகள் 23.01.2024 அன்று பிற்பகல் 2.00 மணிவரை (அலுவலக கடிதார்ப்படி) வரவேற்கப்படுகிறது. 24.01.2024 அன்று 3.00 மணிக்கு உதவிக் கோட்டப் பொறியாளர் (நெ), அலுவலகம், நெடுஞ்சாலைத்துறை, சென்னை பெருநகர வளர்ச்சி திட்டம் உட்கோட்டம்- 2, கோட்டம் -1, ஆலந்தூர், சென்னை -16 அவர்களது அலுவலகத்தில் பகிரங்க ஏலமும் நடைபெறும். மூடி முத்திரையிடப்பட்ட ஒப்பந்தப் புள்ளிகள் கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1 அவர்களால் வருகை புரிந்துள்ள ஒப்பந்தக்காரர்களின் முன்னிலையில் 24.01.2024 அன்று பிற்பகல் 5.00 மணிக்கு திறக்கப்படும்.

வ. எண்.	வேலையின் பெயர்	மரங்களின் விவரம்	ஒப்பந்தம்/ ஏலத்தில் செலுத்த வேண்டிய முன்வைப்பு தொகை	ஒப்பந்தப் புள்ளி நமூனா விலை																																					
(1)	(2)	(3)	(4)	(5)																																					
	சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, உட்கோட்டம்-2	மரங்கள்வகை	எண்ணிக்கை																																						
	கீழ்க்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித் தடமாக அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருவுடன் அப்புறப்படுத்தும் பணி - வலப்புறம் மற்றும் இடப்புறம்.	<table border="1"> <thead> <tr> <th colspan="3">வலப்புறம்</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Vagai Tree</td> <td>5</td> </tr> <tr> <td>2.</td> <td>Cashew Tree</td> <td>2</td> </tr> <tr> <td>3.</td> <td>Betal Nut Palm</td> <td>1</td> </tr> <tr> <td>4.</td> <td>Neem Tree</td> <td>103</td> </tr> <tr> <td>5.</td> <td>Silkcotton Tree</td> <td>1</td> </tr> <tr> <td>6.</td> <td>Palm Tree</td> <td>37</td> </tr> <tr> <td>7.</td> <td>Oleander Tree</td> <td>2</td> </tr> <tr> <td>8.</td> <td>Golden Shower Tree</td> <td>2</td> </tr> <tr> <td>9.</td> <td>Lemon Tree</td> <td>1</td> </tr> <tr> <td>10.</td> <td>Citron</td> <td>1</td> </tr> <tr> <td>11.</td> <td>Coconut Tree</td> <td>42</td> </tr> </tbody> </table>	வலப்புறம்			1.	Vagai Tree	5	2.	Cashew Tree	2	3.	Betal Nut Palm	1	4.	Neem Tree	103	5.	Silkcotton Tree	1	6.	Palm Tree	37	7.	Oleander Tree	2	8.	Golden Shower Tree	2	9.	Lemon Tree	1	10.	Citron	1	11.	Coconut Tree	42	459	2,100	300+ 54 (GST)
வலப்புறம்																																									
1.	Vagai Tree	5																																							
2.	Cashew Tree	2																																							
3.	Betal Nut Palm	1																																							
4.	Neem Tree	103																																							
5.	Silkcotton Tree	1																																							
6.	Palm Tree	37																																							
7.	Oleander Tree	2																																							
8.	Golden Shower Tree	2																																							
9.	Lemon Tree	1																																							
10.	Citron	1																																							
11.	Coconut Tree	42																																							

12.	Cannonball Tree	3
13.	Gulmohar Tree	43
14.	West Indian Elm	2
15.	Subabul Tree	21
16.	Mango Tree	2
17.	MalaiVembu Tree	3
18.	Nuna Tree	1
19.	Murungai Tree	10
20.	Iyal Vaagai Tree	58
21.	Silver Date Palm	9
22.	Manila Tamarind	4
23.	Plumeria	3
24.	Pungan Tree	6
25.	African Tulip Tree	1
26.	Indian Jamun Tree	1
27.	Tamarind Tree	2
28.	Teak	3
29.	Indian Badam Tree	15
30.	Poovarasu Tree	7
31.	Foxtail Palm Tree	5
32.	Veppalai Tree	1
இடப்பறம்		
1.	Coconut Tree	42
2.	Mango Tree	5
3.	Murungai Tree	15
மொத்தம்		459

பிப்ப

ஒப்பந்தப்புள்ளி நமுனாவை மேலே குறிப்பிட்டுள்ள தொகையினை கீழ்க்காணும் பற்றுக் கோரிக்கை மனுவுடன் இணைத்து கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, சென்னை-16 அலுவலகத்தில் கொடுத்து 23.01.2024 வரை அலுவலக நாட்களில் அலுவலக ரீதியில் ஒப்பந்தப்புள்ளி நமுனாக்களை பெற்றுக் கொள்ளலாம் அல்லது கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, சென்னை-16 அவர்களின் முகவரியிட்ட வாயறுக்கப்பட்ட வங்கியில் இருந்து பெறப்பட்ட கேப்; வரை வோலையினை கோரிக்கை மனுவுடன்

இணைத்து கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம் - 1 அவர்களின் அலுவலகத்தில் ஒப்பந்தப்புள்ளி நமுனாக்களை பெற்றுக் கொள்ளலாம்.

பகிரங்க ஏலத்தில் கலந்து கொள்பவர்கள் ஏலம் நடத்தும் அலுவலரிடம் ஏலம் நடைபெறும் இடத்தில் பிணைவைப்புத் தொகை அட்டவணையில் கண்டுள்ளபடி தனித்தனியே வங்கி வரை வோலையாக கோட்டப் பொறியாளர் (நெ) சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-1, சென்னை என்ற பெயரில் செலுத்தி ஏலம் கோர வேண்டும். ஒப்பந்தப்புள்ளி / ஒப்பந்த ஏலத்தில்கலந்து கொள்பவர்கள் சரியான வசிப்பிட முகவரி மற்றும் அதற்குரிய சான்றுடன் ஆதார் அடையாள அட்டையின் நகலினையும் விண்ணப்பத்துடன் இணைத்து ஏல ஒப்பந்தப்புள்ளி கோரும் அலுவலரிடம் சமர்ப்பிக்க வேண்டும்.

ஒப்பந்தப்புள்ளி மற்றும் பொது ஏலம் ஆகிய இரண்டையும் ஒப்பிடும் போது அதிகமாக உயர் மதிப்பு கோருபவருக்கு ஒப்பந்தம் இறுதி செய்யப்பட்டு, அதிகபட்சமாக கோரிய தொகையினை 29.01.2024 அன்று மதியம் 12.00 மணிக்குள் இவ்வலுவலகத்தில் கேட்பு வரை வோலையாக செலுத்த வேண்டும்.

மேலே குறிப்பிட்டுள்ள வேலைக்கு எதிரே குறிப்பிட்டுள்ள முன் வைப்பு தொகைக்கு தேசியமயமாக்கப்பட்ட வங்கியின் கேட்புவரை வோலையாக செலுத்தப்பட வேண்டும்.

சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, சென்னை-16.

சென்னை பெருநகர வளர்ச்சி திட்டம்,
கோட்டம்-1, சென்னை-16.

நகல்

1. மாவட்ட ஆட்சியர், சென்னை மாவட்டம், சென்னை-01. அவர்களுக்கு அனுப்பப்படுகிறது.
2. மாவட்ட வன அலுவலர், சென்னை வனக் கோட்டம், சென்னை-06 அவர்களுக்கு அனுப்பப்படுகிறது.
3. வருவாய் கோட்டாட்சியர் (தெற்கு), சென்னை-32. அவர்களுக்கு அனுப்பப்படுகிறது.
4. வட்டாட்சியர், சோழிங்கநல்லூர், சென்னை-119 அவர்களுக்கு அனுப்பப்படுகிறது.
5. கோட்டப் பொறியாளர் (நெ) சென்னை பெருநகர வளர்ச்சி திட்டம் கோட்டம்-4 அவர்களுக்கு அனுப்பப்படுகிறது.

கோட்டப் பொறியாளர் (நெ) அலுவலகம்,
சென்னை பெருநகர வளர்ச்சித் திட்டம், கோட்டம்-1,
ஆலந்தூர், சென்னை-600 016.

கடித எண்.19 அர்ப்பி-12/2023/இ.அ/நாள்.03.10.2023.

அன்புடையர்,

பொருள்: நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சி திட்டம் - கோட்டம்-1 -
சென்னை-16 - கிழக்கு கடற்கரை சாலை பி.நி. 15/700 முதல் 22/300 வரை நிலாங்கரை,
ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித் தடமாக
அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருடன் அப்புறப்படுத்தும்
பணி - இடப்பறம் பணிக்கு வேலை உத்தரவு - வழங்குதல் - தொடர்பாக.

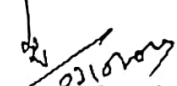
- பார்வை: 1. கூட்ட நடவடிக்கை குறிப்பு, மாவட்ட பசுமைக் குழு, சென்னை, நாள்.12.07.2023.
2. பகிரங்க ஏல நாள்.29.09.2023.
3. ஒப்பந்தம் திறக்கப்பட்ட நாள்.29.09.2023.
4. உதவிக் கோட்டப்பொறியாளர்(நெ), சென்னை பெருநகர வளர்ச்சித் திட்டம்,
உட்கோட்டம்-2, கடித எண். 12/2023/நாள்/அ.அ.எ-2/ நாள்.29.09.2023.

பார்வை - 4ல் கண்டவாறு ஒப்பந்தப் புள்ளி மற்றும் பகிரங்க ஏலம் மூலம் கிழக்கு கடற்கரை எல்லை கி.மீ.
15.700 முதல் 22/300 வரை நிலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித்
தடமாக அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருடன் அப்புறப்படுத்தும் பணி -
இடப்பறம் பணிக்கு இடையூறாக உள்ள 299 மரங்களை வேறுடன் அப்புறப்படுத்தும் பணிக்கு தாங்கள் உதவிக்
கோட்டப்பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சித் திட்டம், உட்கோட்டம்-2 அவர்களின்
அலுவலகத்தில் ஏலம் மூலம் அதிகபட்ச தொகையான ரூ.1,65,000/- (ரூபாய் ஒரு இலட்சத்து அறுபத்தி
ஐந்தாயிரம் மட்டும்) (சரக்கு மற்றும் சேவை வரி இல்லாமல்) பார்வை 4ல் கோரப்பட்டுள்ளது.

தற்போது ஒப்பந்தப்புள்ளியில் ஒருவரும் பங்கு பெறாததினால் ஏலம் மூலம் கோரிய அதிகபட்ச
தொகையான ரூ.1,65,000/- இத்தொகைக்கு 18 சதவிகிதம் சரக்கு மற்றும் சேவைவரி ரூ.29,700/- சேர்த்து
மொத்தம் ரூ.1,94,700/- (1,65,000+29,700) (ரூபாய் ஒரு இலட்சத்து தொண்ணூற்று நான்காயிரத்து எழுநூறு
மட்டும்) வேலை உத்தரவு கிடைத்த பின்பு செலுத்தப்பட வேண்டும்.

ஆகவே, தாங்கள் இச்சட்டம் கிடைத்தபின் 04.10.2023. பிற்பகல் 12.00 மணிக்குள் மேற்கூறும்
வேலைக்கு மேற்படி தொகைகளை தக்க வடிவில் செலுத்தி அரசு சார்பில் சென்னை பெருநகர வளர்ச்சித்
திட்டம், கோட்டம்-1, அவர்களால் ஏற்றுக் கொண்ட பிறகு தான் செல்வத்தம்சதாகும். ஒப்பந்தப்பத்திரம்
செயலாக்கப்பட்ட 45 நாட்களுக்குள், ஏலத்தில் அறிவிக்கப்பட்ட 299 மரங்களையும் வேறுடன் அகற்றுப்பட
வேண்டும்.

தாங்கள் இவ்வலுவலகத்திற்கு உடனடியாக வந்து ஒப்பந்தப்பத்திரத்தில் கையொப்பமிடுவதும் தவறினால் மறு அறிவிப்பின்றி இவ்வேலை உத்திரவு இரத்து செய்யப்பட்டு தாங்கள் செலுத்திய முன் ஒப்பந்த தொகை மற்றும் கூடுதல் தொகைகள் பி.எஸ். முதல் எஸ்.எஸ்.ஆர்.பி பிரிவு 104-05ன் படி பறிமுதல் செய்யப்பட்டு, அரசு கணக்கில் சேர்க்கப்படும். இதை அபராதமாகக் கருதாமல் இத்துறை அடைந்த இழப்பை நாடு செய்யும் விதத்தில் எடுத்துக் கொள்ளப்படும் என்பதை அறியவும்.


 கோட்டப் பொறியாளர்(நெ),
 சென்னை பெருநகர வளர்ச்சித் திட்டம்,
 கோட்டம்-1, சென்னை-16.
 31/01/23

பெறுநர்
 திருவாளர்.பாபு ஜி சிவில் கன்ஸ்ட்ரக்ஷன்
 எண். 50/36, கவரை தெரு,
 சென்னை -15

நகல்.
 உதவிக் கோட்டப் பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சித் திட்டம், உட்கோட்டம்-2,
 சென்னை-16 அவர்களுக்கு தக்க நடவடிக்கைக்காக அனுப்பப்படுகிறது

Remind


கோட்டப் பொறியாளர் (நெ) அலுவலகம்,
சென்னை பெருநகர வளர்ச்சித் திட்டம், கோட்டம்-1,
ஆலந்தூர், சென்னை-600 016.

கடித எண்.19 ஆர்சி-22/2023/இவஅ/நாள்,29.01.2024,

அன்புடையர்,

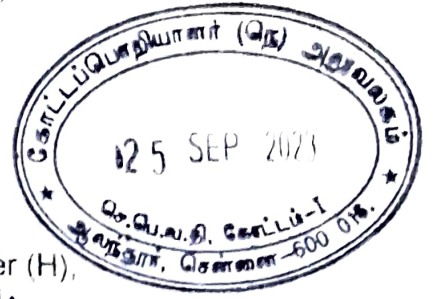
பொருள்: நெடுஞ்சாலைத்துறை - சென்னை பெருநகர வளர்ச்சி திட்டம் - கோட்டம்-1 -
சென்னை-16 - கிழக்கு கடற்கரை சாலை கி.மீ. 15/700 முதல் 22/300 வரை
நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித்
தடமாக அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருஷடன்
அப்புறப்படுத்தும் பணி - வலப்புறம் மற்றும் இடப்புறம் பணிக்கு வேலை
உத்தரவு - வழங்குதல் - தொடர்பாக.

- பார்வை: 1. கூட்ட நடவடிக்கை குறிப்பு, மாவட்ட பசுமைக் குழு, சென்னை, நாள்.12.07.2023.
2. பகிரங்க ஏல நாள்.24.01.2024.
3. ஒப்பந்தம் திறக்கப்பட்ட நாள்.24.01.2024.
4. உதவிக் கோட்டப்பொறியாளர்(நெ), சென்னை பெருநகர வளர்ச்சித் திட்டம்,
உட்கோட்டம்-2, கடித எண். 22/2023/நீசோ/ADE-2/ நாள்.24.01.2024.

பார்வை - 4ல் கண்டவாறு ஒப்பந்தப் புள்ளி மற்றும் பகிரங்க ஏலம் மூலம் கிழக்கு கடற்கரை சாலை கி.மீ.
15/700 முதல் 22/300 வரை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் கிராமங்களில் ஆறு வழித்
தடமாக அகலப்படுத்தும் பணிக்கு இடையூறாக உள்ள மரங்களை வேருஷடன் அப்புறப்படுத்தும் பணி -
வலப்புறம் மற்றும் இடப்புறம் பணிக்கு இடையூறாக உள்ள 459 மரங்களை வேறுடன் அப்புறப்படுத்தும் பணிக்கு
தாங்கள் உதவிக் கோட்டப்பொறியாளர் (நெ), சென்னை பெருநகர வளர்ச்சித் திட்டம், உட்கோட்டம்-2
அவர்களின் அலுவலகத்தில் ஏலம் மூலம் அதிகபட்ச தொகையான ரூ.1,94,000/- (ரூபாய் ஒரு இலட்சத்து
தொண்ணூற்று நான்காயிரம் மட்டும்) (ஏரக்கு மற்றும் சேவைவரி இல்லாமல்) பார்வை 4ல் கோரப்பட்டுள்ளது.

தற்போது ஒப்பந்தப்புள்ளியில் ஒருவரும் பங்கு பெறாததினால் ஏலம் மூலம் கோரிய அதிகபட்ச
தொகையான ரூ.1,94,000/- இத்தொகைக்கு 18 சதவிகிதம் ஏரக்கு மற்றும் சேவைவரி ரூ.34,920/- சேர்த்து
மொத்தம் ரூ.2,28,920/- (1,94,000+34,920) (ரூபாய் இரண்டு இலட்சத்து இருபத்து எட்டாயிரத்து
தொண்ணூற்று இருபது மட்டும்) வேலை உத்தரவு கிடைத்த பின்பு செலுத்தப்பட வேண்டும்.

ஆகவே, தாங்கள் இக்கடிதம் கிடைத்தபின் 05.02.2024. பிற்பகல் 12.00 மணிக்குள் மேற்கூறும்
வேலைக்கு மேற்படி தொகைகளை தக்க வடிவில் செலுத்தி அரசு சார்பில் சென்னை பெருநகர வளர்ச்சித்
திட்டம், கோட்டம்-1, அவர்களால் ஏற்றுக் கொண்ட பிறகு தான் செல்லத்தக்கதாகும். ஒப்பந்தப்பத்திரம்
செயலாக்கப்பட்ட 45 நாட்களுக்குள், ஏலத்தில் அறிவிக்கப்பட்ட 459 மரங்களையும் வேறுடன் அகற்றப்பட
வேண்டும்.

TAMILNADU FOREST DEPARTMENT

S. Shanmugam,
District Forest Officer,
Chennai Division,
Chennai.
Email:dfoufd@yahoo.in

To
Divisional Engineer (H),
CMDP Division - I,
Alandur, Chennai-600016

Ref.No. 3758/2023/P, Dated: 22.09.2023

Sir,

Sub: Forest – Highways Department - CMDP Division V-
Compensatory Greening Plantation – Request Administration
Approval – Regarding.

க.எ.எ.பி	✓
க.க.	Ref: 22/1
க.கா	2/1

1. Highways department letter No. 128/2022/NIS/JDO
Dated 28.08.2023.
2. Green Committee approval as per minutes of 9th meeting
held on 12.07.2023

I Wish to state that, in responses to your ref 1st cited, I enclosed herewith the financial outlay for creating Compensatory Greening Plantation as detailed below

Cost Table

Sl.No	Description	No of Seedlings	Rate per Seedlings	Amount
1	Estimate for Raising Nursery (30X45) size of 8338 Nos taller seedlings	8338	176.961	1475500 00
2	Estimate for Planting operations	7580	1840.40	13950232 00
3	1st year maintenance	7580	704.00	5336320 00
4	2nd year maintenance	7580	749.00	5677420 00
5	3rd yr maintenance	7580	823.00	6238340 00
	Total			32677812.00

(Three Crore Twenty Six Lakhs Seventy Seven Thousand Eight Hundred and Twelve Only))

The above financial outlay was prepared based on the approved model estimate, and FSR for the year of 2023-24 and it is enclosed for your reference. So Kindly be transfer to the above said amount to the following Bank Account.

Name of the Bank	DISTRICT FOREST OFFICER CHENNAI FOREST DIVISION
Account no.	0416101558389
IFSC code	CNRB0000416
MICR Code	6000015038
Bank Name	CANARA BANK

Yours Faithfully,

[Signature]
District forest Officer,
Chennai Forest Division,
Chennai.

Copy to: Chief Conservator of Forest, Chennai Circle, Chennai

[Signature]
22/9/17

[Signature]
22/9/2017

Abstract of the Estimate for Nursery Raising, Planting and Maintenance for Compensatory planting for Highways Department Chennai Division during 2023-24

Abstract estimate

S.N o	Description	No of Seedlings	Rate per Seedlings	Amount
1	Estimate for Raising Nursery (30X45) size of 8338 Nos taller seedlings	8338	176.961	1475500.00
2	Estimate for Planting operations	7580	1840.40	13950232.00
3	1st year maintenance	7580	704.00	5336320.00
4	2nd year maintenance	7580	749.00	5677420.00
5	3rd yr maintenance	7580	823.00	6238340.00
	Total (Three Crore Twenty Six Lakhs Seventy Seven Thousand Eight Hundred and Twelve Only)			32677812.00

Sir,

copy Submitted to The District Forest officer, Chennai Division, Chennai.

[Signature]
FOREST RANGE OFFICER
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

(counter signed)

[Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

[Signature]
22/9/23

Estimate for Raising Nursery under Compensatory Greening plantation For Highways Department in Chennai Division during 2023-24

Size of Bags. 13x25cmx300G
 Size of Bags. 30x45cmx400G
 Wages rate Rs.488.25/2022-23
 Wages rate Rs.628.45/2023-24

No. of seedlings 7580 Nos
 Casualties 10 % 758 Nos
 Total seedlings 8338 Nos

Period of Nursery - Dec '2022 to Sep'2023

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
PART I - Small Size bags 13x25cm (Dec 22 to Mar 23)						
1	1137 M2	Preparation of Nursery site by Clearing and levelling the site for forming standard bed of size 10mx1m	4.1	1181.57	200	6717
2	8338 Nos	Cost of 13x25cmx250G polybags	Tender rate 2022-23	967.60	1000	8068
3	15.31 Kg	Cost of Seeds	PCCF ME	200.00	1	3062
4	22.74 Cu.m	Formation of germination beds of size 10x1x0.3M	PWD SSR item no.62	106.25	1	2416
5	8.00 Beds/15d	Watering the Germination Beds twice daily with rose can (15days)	4.5.1 (2022-23)	400.37	10beds / day	4804
6	8.00 Beds/15d	Watering the germination beds once daily with rose can (15days)	4.5.2 (2022-23)	200.18	10beds / day	2402
7	8.00 No	Providing shade pandal for mother bed	wages rate (2022-23)	488.25	1No	3906
8	8.950 m3	Collection and supply of silt and red soil according the requirement of preparation of soil mixture 4/5th of total volume	LR	1500.00	Cu.m	13425
9	2.198 m3	Cost and Transfort of farm yard manure filling bags 1/5th of total volume	LR	1500.00	Cu.m	3297
10	8338 Nos	Preparation of soil mixture by breaking clods, seiving, mixing fertile earth (including redsoil, silt and sand according to requiements) and farmyard manure in the reation of 3.1. heaping at the filling site and filling in poly bags arranging bags in beds and pricking out the seedlings	4.6.4 (2022-23)	2187.36	1000	18238
11	8338 Nos	Watering the container plants with rose cans- twice daily 13x25cm (15days)	4.10.4 (2022-23)	112.30	1000	14045
12	8338 Nos	Watering the container plants once daily with rose can 13x25cm (30days)	4.11.4 (2022-23)	56.15	1000	14045

No.	Qty	Description of Work	Rate	Amount	Unit
1	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
2	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
3	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
Part 1 - Estimate A - 1000 sq ft April 25 to May 25					
4	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
5	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
6	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
7	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
8	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
9	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
10	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
11	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
12	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
13	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
14	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
15	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
16	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
17	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
18	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
19	1000	Working on concrete floor 1000	1.10	1100.00	sq ft
20	1000	Working on concrete floor 1000	1.10	1100.00	sq ft

Qty	Details of Work	FSR Item No	Rate	Per	Amount
8338 Nos.	Pruning side branches once in 2 months - 2 times	NHAI ME	1.00	No	16870
8338 Nos	Watering the container plants twice daily - 60 days	4.10.7	351.93	1000	176364
8338 Nos	Watering the container plants once daily -(120days)	4.11.7	175.97	1000	176364
8338 Nos	Shifting the container plants weeding grading and replacement of casualities in the bags -shifting to done once in 21days, 1shifting not before 45days after pricking out - 7 shift	FSR 2023-24 4.15.7	1690.53	1000	98859
8338 180	Nursery protection mazdoors 1 no/ 20000nos of 30X45 bags - 180 days	FSR 2023-24	628.45	20000	47160
583.66 M2	Cost of Green shade net	LR	35.00	1 M2	20428
LS	Contingencies for application of pesticides etc., and unforeseen initems if any	LR			23941
Grand Total					1475500

Cost Per Seedling Rs. 176.961

Specification Report :

1 This Estimate has been Prepared based on Model Estimate of NHAI approved by PCCF Ref.No.J1/5218/2018 ,dt-28.3.2018 & FSR Rate of Chennai Circle for the year of 2022 -2023 &2023-2024

2 Sl.No.2 &16 The item required as per Tender rate 2022-23

3 Sl. No.1,5,6,7,10,11,12,13,14,15, 19,29,30,31&32 These Items required as per approved FSR 2022-23 &2023-2024

4 Sl. No.3 The Item is required as per PCCF ME rate

5 Sl. No.4,25 & 27 These Items are required as per PWD SSR 2022-2023 & 2023-2024

6 Sl. No.20,21,22 & 23 These Items are required as per Research Wing Rate 2022-2023

7 Sl. No.8,9,17,18,33 & 34 These Items are required as per Local Rate.

8 Sl. No.26 & 28 The Item is required as per NHAI ME rate

9 Sl. No.24 The Item is approved as per ME of MTP

Sir,

Copy submitted to the District Forest Officer, Chennai Division, Chennai

[Signature]
FOREST RANGE OFFICER
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

[Handwritten Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

[Handwritten Signature]
22/9/23

Estimate for Planting 7580 Nos of taller seedlings Under Compensatory Greening Plantation For Highways
Department in Chennai Division During 2023-2024

Size of Polybags : 30x45 cm

No of Seedlings : 7580Nos

Wages Rate : Rs.628.45

Adopting FSR of 2023-24

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
1	7580.00	Nos Aligning and marking Strip plantation including avenue	5.2.4	867.26	1000	6574.00
2	7580.00	Nos Digging of 60cm ³ pits in all type of soils for avenue plantation for non rainy season	5.8.1	5819.45	100	441114.00
3	545.76	m3 Collection Supply of farmyard manure 1/3 of the pit (0.60x0.60x0.20x7580=545.76m3)	Local Rate	1500	1	818640.00
4	139.00	Application Charges For Farmyard Manure For 60cm ³ Pit @ 1 maz/38 nos	Wages Rate	628.45		125062.00
5	545.76	m3 Collection and supply of sandsilt and red soil, according to the requirement 1/3 of the pit 0.60x0.60x0.20x7580=545.76m3)	Local Rate	1500.00	1 M3	818640.00
6	7580	Kg Cost of Vermicompost 1kg / plant	SFRI rate	12.00	1	90960.00
7	758	Kg Cost of VAM 100g/ Plant	SFRI rate	22.00	1	16676.00
8	94.75	Kg Cost of Azospirillum 12.5g/ Plant	SFRI rate	34.00	1	3222.00
9	94.75	Kg Cost of Phospobacteria 12.5g/ Plant	SFRI rate	34.00	1	3222.00
10	8338	Nos Transporting saplings (Transport to the radius of 40 kms)Excluding loading and Unloading	NHAI & MTP ME	7.00	1 No	58366.00
11	8338	Nos Loading & Unloading the polythene Container seedlings in private /department vehicles upto a lead of 2 km(excluding hire charges)	5.11.7	2067.60	1000 Nos	17240.00

Sl. No	Qty		Details of Work	FSR Item No	Rate	Per	Amount
12	8338	Nos	Distribution of saplings from where seedlings are stocked to the planting spot upto 100mts.	5.15.1	6284.50	1000 Nos	
13	7580	Nos	Planting the Container seedlings by refilling the pits of size 60 cm ³ in avenue	5.22	1074.65	100 Nos	81458.00
14	758	Nos	Replacement of casualties(10% of the total plants) by reopening failed pits and planting the seedlings (1/2 pitting rate full planting rate)(excluding the cost of transport and distribution of seedlings)	5.23	3984.37	100 Nos	30202.00
15	7580	Nos	Mulching the planted seedlings at 100grams coconut coir pith per pit.	Local Rate	2.00	1 no	15160.00
16	7580	Nos	Scrapling for 1m dia and soil working 15cm depth around each plants and removing the grass roots away from the site of upturning the soil	5.24	772.99	100 Nos	58593.00
17	18950	1Mtr	Provision of vertical casurina poles to the planted seedlings 2.50mtr ht.per plant	PWD SSR unique codeM0181/2023-24	15.00	1 RM	284250.00
18	7580	Nos	Watering the plants once in 5 days during non rainy period (from Jan to March 2023) 200 Plants per mazdoor - 15 watering days	FSR wage rate	628.45	200 Nos	357274.00
19	2274000	Ltrs	Cost of water @ 20 liter per seedlings 3 months for 15 watering days (20x7580x15=2274000Ltrs)	As per NHAI- ME	1200.00	12000 Ltr	227400.00
20	2274	Nos	Engaging protection mazdoor @ 1 Mazdoor/500plants (from October2023 to march 2023-25days per month - 150 days)-	FSR wage rate	628.45	1Maz	1429095.00

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
7580	Nos	Cost and labour charge for Providing tree guard fence	NHAI ME	1185.00	1 No	8982300.00
22	LS	Contingencies for application of pesticides etc. and unforeseen items towards diesel for vehicles and other contingent expenditures				32384.00
TOTAL						13950232.00

Cost per seedling 2023-24

1840.40

Specification:

- 1 The Items provided in the above estimate as per NHAI Model Estimate approved by PCCF(Ref.No:J1/5218/2018,dt:28.03.2028)
- 2 The rates provided in item No.1,2,11,12,13,14 and 16 are as per approved FSR 2023-24
- 3 The rates provided in item No.6,7,8 and 9 are as per SFRI rate.(PCCF-Research and Education,Ref.No:P/253/2020,dt:27.02.2023)
- 4 The rates provided in item No.3,5 and 15 are based on the local market price
- 5 The rates provided in item No.17 is as per PWD SSR-2023-24
- 6 The rates provided in item No.10,19 and 21 are as per NHAI ME.
- 7 The rates provided in item No.4,18 and 20 are as per FSR Wage rate 2023-24

Sir,
Copy Submitted to the District Forest Officer,
Chennai Division, Chennai.

[Signature]
FOREST RANGE OFFICER
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

(country signed)
[Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

[Signature]
22/9/23

[Signature]
22/9/2023

Estimate for 1st year maintenance of 7580 N0s of taller seedlings Under Compensatory Greening
Plantation For Highways Department in Chennai Division During 2024-2025

Sl. No	Qty		Details of Work	FSR Item No	Rate	Per	Amount
1	758	Nos	Cost of 30 x 45 cm taller seedlings	ME(Nursery)	179	1 No	135682.00
2	758	Nos	Transporting saplings (Transport to the radius of 40 kms)Excluding loading and Unloading	NHAI & MTP ME	7.00	1 No	5306.00
3	758	Nos	Loading & Unloading the polythene Container seedlings in private /department vehicles upto a lead of 2 km(excluding hire charges)	5.11.7	2067.60	1000 Nos	1567.00
4	758	Nos	Distribution of saplings from where seedlings are stocked to the planting spot upto 100mts.	5.15.1	6284.50	1000 Nos	4764.00
5	758	Nos	Replacement of casualties(10% of the total plants) by reopening failed pits and planting the seedlings (1/2 pitting rate full planting rate)(excluding the cost of transport and distribution of seedlings)	5.23	3500.47	100 Nos	26534.00
6	7580	Nos	Watering the plants once in 5 days during non rainy period (from April 24 to March 25 - Exclude Oct, Nov, Dec - 9months) 200 Plants per mazdoor - 45 watering days	FSR wages rates	628.45	200 Nos	1071821.00
7	6822000	Ltrs	Cost of water @ 20 liter per seedlings for 45 watering days (20x7580x45=6822000Ltrs)	As per NHAI- ME	1200.00	12000 Ltr	682200.00
8	4548	Nos	Engaging protection mazdoor @ 1 Mazdoor/500 plants (from April 24 to March 25 - 12 months) 25days per month - 300days	FSR wages rates	628.45	1Maz	2858191.00
9	7580	Nos	Scrapling for 1m dia and soil working 15cm depth around each plants and removing the grass roots away from the site of upturning the soil	5.24	772.99	100 Nos	58593.00
10	LS		Contingencies for application of pesticides etc. and unforeseen items towards diesel for vehicles and other contingent expenditures	LR			6542.00
TOTAL							4851200.00

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
--------	-----	-----------------	-------------	------	-----	--------

- 1 Estimate cost
 - 2 10% FSR Escalation for 2024-25
 - 3 Estimated cost for 2024-25
- Cost per seedlings**

4857200.00
4851200.00
5336320.00
704.00

Specification:

- 1 The Items provided in the above estimate as per NHA1 Model Estimate approved by PCCF(Ref.No:J1/5218/2018,dt:28.03.2028)
- 2 The rates provided in item No.3,4,5 and 9 are as per approved FSR 2023-24
- 3 The rates provided in item No.2,7 are as per NHA1 ME.
- 4 The rates provided in item No.6,8 are as per FSR Wage rate 2023-24
- 5 The rates provided in item No.10 is based on the LR
- 6 The above Estimate Prepared as per 2023-24 approved rates and the rate escalated for the year 2024-25

Sir, copy Submitted to the District Forest Officer
Chennai Division, Chennai.

[Signature]
FOREST RANGE OFFICER
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

(country signed)
[Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

[Signature]
21/9/23

Estimate for 2nd year maintenance of 7580 Nos of taller seedlings Under Compensatory Greening Plantation For Highways Department in Chennai Division During 2025-2026

Sl. No	Qty		Details of Work	FSR Item No	Rate	Per	Amount
1	7580	Nos	Watering the plants once in 5days during non rainy period (from April 24 to March 25 - Exclude Oct, Nov, Dec - 9months) 200 Plants per mazdoor - 45 watering days	FSR wages rates	628.45	200 Nos	1071821.00
2	6822000	Ltrs	Cost of water @ 20 liter per seedlings for 45 watering days (20x7580x45=6822000Ltrs)	As per NHAI- ME	1200.00	12000 Ltr	682200.00
3	4548	Nos	Engaging protection mazdoor @ 1 Mazdoor/500 plants (from April 24 to March 25 - 12 months) 25days per month - 300days	FSR wages rates	628.45	1Maz	2858191
4	7580	Nos	Scrapling for 1m dia and soil working 15cm depth around each plants and removing the grass roots away from the site of upturning the soil	5.24	772.99	100 Nos	58593.00
5	LS		Contingencies for application of pesticides etc. and unforeseen items towards diesel for vehicles and other contigent expenditures	LR			21278.00
TOTAL							4692083.00

1	Estimate cost	4692083.00
2	10% FSR Escalation for 2024-25	469208.00
3	Estimated cost for 2024-25	5161291.00
4	10% FSR Escalation for 2025-26	516129.00
5	Estimated cost for 2025-26	5677420.00
	Cost per seedlings	749.000

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
--------	-----	-----------------	-------------	------	-----	--------

Specification:

- 1 The Items provided in the above estimate as per NHA Model Estimate approved by PCCF(Ref.No:J1/5218/2018,dt:28.03.2028)
- 2 The rates provided in item No.4 is as per approved FSR 2023-24
- 3 The rates provided in item No.2 is as per NHA ME.
- 4 The rates provided in item No1,3 are as per FSR Wage rate 2023-24
- 5 The rates provided in item No.5 is based on the LR
- 6 The above Estimate Prepared as per 2023-24 approved rates and the rate esclated for the year 2025-26

Sir, Copy Submitted to the District Forest Officer
Chennai Division, Chennai

[Signature]
FOREST RANGE OFFICER
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

1 copy signed
[Signature]
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

[Signature]
2/9/2023
[Signature]

Estimate for 3rd year maintenance of 7580 Nos of taller seedlings Under Compensatory Greening Plantation For Highways Department in Chennai Division During 2026-2027

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per	Amount
1	7580 Nos	Watering the plants once in 5 days during non rainy period (from April 24 to March 25 - Exclude Oct, Nov, Dec - 9months) 200 Plants per mazdoor - 45 watering days	FSR wages rates	628.45	200 Nos	1071821.00
2	6822000 Ltrs	Cost of water @ 20 liter per seedlings for 45 watering days (20x7580x45=6822000Ltrs)	As per NHA- ME	1200.00	12000 Ltr	682200.00
3	4548 Nos	Engaging protection mazdoor @ 1 Mazdoor/500 plants (from April 24 to March 25 - 12 months) 25days per month - 300days	FSR wages rates	628.45	1Maz	2858191
4	7580 Nos	Scrapling for 1m dia and soil working 15cm depth around each plants and removing the grass roots away from the site of upturning the soil	5.24	772.99	100 Nos	58593.00
5	LS	Contingencies for application of pesticides etc. and unforeseen items towards diesel for vehicles and other contingent expenditures	LR			16152.00
TOTAL						4686957.00

1	Estimate cost	4686957.00
2	10% FSR Escalation for 2024-25	468696.00
3	Estimated cost for 2024-25	5155653.00
4	10% FSR Escalation for 2025-26	515565.00
5	Estimated cost for 2025-26	5671218.00
4	10% FSR Escalation for 2025-26	567122.00
5	Estimated cost for 2025-26	6238340.00
	Cost per seedlings	823.00

Sl. No	Qty	Details of Work	FSR Item No	Rate	Per
--------	-----	-----------------	-------------	------	-----

Specification:

- 1 The Items provided in the above estimate as per NHA Model Estimate approved by PCCF(Ref.No:J1/5218/2018,dt:28.03.2028)
- 2 The rates provided in item No.4 is as per approved FSR 2023-24
- 3 The rates provided in item No.2 is as per NHA ME.
- 4 The rates provided in item No1,3 are as per FSR Wage rate 2023-24
- 5 The rates provided in item No.5 is based on the LR
- 6 The above Estimate Prepared as per 2023-24 approved rates and the rate esclated for the year 2026-27

Sir, Copy Submitted to the District Forest Officer
Chennai Division, Chennai

Blasby
FOREST RANGE OFFICER-
VELACHERY SPECIAL RANGE
CHENNAI FOREST DIVISION

1 count signed
BT 21/12/23
DISTRICT FOREST OFFICER
CHENNAI FOREST DIVISION
CHENNAI-600 006.

Per
22/12/23

22/12/23

PRESENT: Thiru.V.Ravi.B.E

Proceeding Order No.7 /AI./2024

Dated:20.03.2024

Sub: HD - CMDP, Division - I- Widening the East Coast Road (ECR) to Six Lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur Villages. Making Payment to the District Forest Officer Chennai Division -reg

Ref: 1. G.O (Ms) No: 128/Highway & Minor Ports (HW2) Department/
Dated :14.07.2022.

Sanction is hereby accorded to make payment of Rs.50,00,000/- (Rupees Fifty Lakhs only) towards payment Bill to District Forest Officer Chennai Division towards payment of Widening the East Coast Road (ECR) to six lane from Km 15/700 -22/300 at Neelangarai, Injambakkam and Sholinganallur Village.

The allotment for the head is follows

The total allotment for the above work	:	Rs.1099647000/-	
Expenditure to the end of Previous Bill	:	Rs.1067707286/-	
Expenditure now made	:	Rs.50,00,000/-	
Total Expenditure	:	Rs.1072707286/-	
Balance amount	:	Rs.26939714/-	
Total Value of work done : 50,00,000/-		IT 2%	: NIL
WHA 5%			
Less: Previous bill		Total	: NIL
Payment now to be made : 50,00,000/-			

The PAO (South) Requested to disburse the amount of Rs.50,00,000/- (Rupees Fifty Lakhs Only) Payment to District Forest Officer Chennai Forest Division.

The Expenditure is incurred under the following Head of Account

Head of Account: 5054-80-800-JW-416-01

5054-Capital outlay on roads and bridges 80 - General - 800 -
Other expenditure State expenditure JW - Chennai Metropolitan
Development Plan - Traffic and transport Improvement in
Chennai City -16 Major Works

[Signature]
Divisional Engineer (H) (A/c),
CMDP Division - I,
Chennai - 16.

[Signature]
20/3/2024

To
The District Forest Officer Chennai Division
Copy to Bill
Copy to PAO South
Copy to file.

தமிழ்நாடு வணிக்துறை

சுலுப்புநர்
வி.ஏ.சரவணன்,
மாவட்ட வண அலுவலர்
சென்னை வணக்கோட்டம்
சென்னை.

பெறுநர்
கோட்டப் பொறியாளர் (நெ).
சென்னை பெருநகர வளர்ச்சித் திட்டம்.
கோட்டம்-1,
ஆலந்தூர், சென்னை-16

ந.க.எண்: 3758/2023/P, நாள்: 18.03.2024

பொருள்:- வணம் - 7580 மரக்கன்றுகள் உற்பத்தி மற்றும் பராமரிப்பு -
இடைக்கால தொகை கோருவது - தொடர்பாக.

பார்வை:- 1.நெடுஞ்சாலைத் துறை, CMDP, ஆலந்தூர், சென்னை.
கடிதஎண்.128/2022/NIS/JDO நாள்.28.08.2023

2.இவ்வலுவலக ந.க.எண் 3758/2023/P நாள் :
22.09.2023

பார்வையில் காணும் இவ்வலுவலக கடிதத்தின்படி 7580 மரங்கள் நட்சி
மூன்று வருடங்கள் பராமரிக்க பராமரிப்புத் தொகையாக ரூ.3,26,77,812/- (ரூபாய்
மூன்று கோடியே இருபத்தி ஆறு இலட்சத்து எழுபத்தி ஏழாயிரத்தி எண்ணூற்று
பன்னிரெண்டு மட்டும்) நிர்ணயிக்கப்பட்டு கோரப்பட்டது.

மேலும் 8338 (7580+ 10% casuality) நாற்றுகள் உற்பத்தி செய்யப்பட்ட
தொகை மற்றும் மரக்கன்றுகளை பாதுகாக்கும் இரும்புக்கூண்டுகள் தயார் செய்ய
இடைக்கால தொகையாக ரூ.50,00,000/- (ரூபாய் ஐம்பது இலட்சம் மட்டும்)யை
மாவட்ட வண அலுவலகம், சென்னை வணக்கோட்டம் சென்னை, PD கணக்கு எண்.
0416101558389 (Canara Bank) IFSC Code: CNRB0000416 செலுத்தி
இவ்வலுவலகத்திற்கு தெரிவிக்குமாறு அண்டன் கேட்டுக் கொள்கிறேன்.

நங்கள் அன்பள்ள,

ஓம்/-வி.ஏ.சரவணன்,
மாவட்ட வண அலுவலர்,
சென்னை வணக்கோட்டம்,
சென்னை.

//உ.ந.உ.ப//

கண்காணிப்பாளர்



136

GOVERNMENT OF TAMILNADU
HIGHWAYS DEPARTMENT

Divisional Engineer (H) Chennai Metropolitan Development Plan
Division - I, Alandur, Chennai -16.

Tender Notice No: 12/2023-2024/CMDP Div-I/JDO/Dated: 26.12.2023.

For and on behalf of the Governor of Tamil Nadu, sealed percentage Tenders on percentage basis will be received by the Divisional Engineer (H) CMDP Division-I, 1st Floor, Corporation Commercial Complex Building, Alandur, Chennai -16 at his office upto 3.00 P.M (as per Office Clock) on 11.01.2024. in respect of the following work as detailed below

Sl. No	Name of Work	Approximate Value (Including GST) Rs.	EMD Amount (Rs)	Cost of Tender Documents including GST (Rs)	Period of Completion	Place of tender schedules can be obtained
1.	Transplantation of Trees from Widening portion the Road to New location in the Work of Widening the Est Coast Road (ECR) to Six Lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Sholinganallur.	14.65 lakhs	14,700/-	6000+1080	3 Months	Divisional Engineer (H) CMDP, Division-I, 1 st Floor, Corporation Commercial Complex Building, Alandur, Chennai -16

1. The Tender can be purchased during office hours up to 10.01.2024 at 5.45 P.M. from the office of the Divisional Engineer (H), CMDP Division-I, Chennai - 16.
2. The tender will be received at the Office of the Divisional Engineer (H), CMDP Division-I, 1st Floor, Corporation Commercial Complex Building, Alandur, Chennai -16 up to 3.00 P.M on 11.01.2024. and the same will be opened at 3.30 P.M on the same day at the above address.
3. Class - IV & above Contractor's at the State level with Registration alive upto date in Highways Department are eligible for the above work.
4. Further clarification if any required, can be ascertained during office hours from the office of the Divisional Engineer (H), CMDP, Division - I, Chennai - 16.

V. P. Srinivas
Divisional Engineer (H),
CMDP Division - I,
Alandur, Chennai - 16.

12
26/12/23

By RPAD

Office of the Divisional Engineer (H)
CMDP, Division - I, Alandur, Chennai - 16.

To,

Babuji Civil Construction,
No. 50/36,
Kavarai Street, saidapet,
Chennai - 15.

TRP No: /2023-24/JDO/Dt.12.01.2024.

Gentlemen,

Sub: Highways Department - CMDP Division-I - Transplantation of Trees from Widening portion the Road to New location in the Work of Widening the Est Coast Road (ECR) to Six Lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Shollinganallur - Work order issued - Reg.

Ref: 1. Tender Dated 11.01.2024.

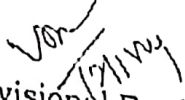
For and on behalf of the Governor of Tamil Nadu, the Lowest tender of Babuji Civil Construction, No. 50/36, Kavarai Street, saidapet, Chennai - 15 for "Transplantation of Trees from Widening portion the Road to New location in the Work of Widening the Est Coast Road (ECR) to Six Lane from Km 15/700 - 22/300 at Neelangarai, Injambakkam and Shollinganallur," amounting to Rs.14,64,355/- (Rupees Fourteen lakhs Sixty Four thousand Three hundred and Fifty Five only) (with Base Cost of Rs. 12,40,979/- and GST 18% Rs. 2,23,376/-) which work out to 0.03% Less Estimate Rate (2023-2024) is accepted.

1. For the due performance of the contract, within 15 days from the date of receipt of the letter accepting his tender, the contractor shall furnish a Security Deposit amount of 2% of awarded contract value minus initial security amount.

In this regard, you have already furnished Earnest Money Deposit and further security Deposit for **Rs.30,000/-** (Rupees Twenty thousand only) in the form of Term Deposit

AKR

2. You are requested to produce Income Tax Clearance certificate valid for the year 2022-2023, GST Registration Certificate. You are requested to furnish Rs.100/- Non Judicial Stamp Paper in your name before execution of the agreement.
3. You should produce the consent letter of Engineers to be engaged by you for this work and copy of their qualification certificates as mentioned in the Bid document.
4. You should attend the office of the Divisional Engineer (H), CMDP, Division - 1, Alandur, Chennai - 16. With all the above - mentioned particulars within 15 days from the date of receipt of this letter and you should be prepared to sign the Lumpsum Agreement in the presence of the witness of known probity and wealth.
5. Execution of contract shall confirm to cl.104.04 of PS to SSRB. The written Lumpsum Agreement to be entered into between you and the Government shall be the foundation of all rights of both the parties and the contract shall not deemed to be complete until the agreement is signed by you first and then by the proper Officer authorized to enter into contract on behalf of the Government of Tamilnadu.
6. Please note that if you fail to attend this office and sign the Lumpsum Agreement in the manner aforesaid, the Earnest Money Deposit furnished by you for the above work is liable for forfeiture not as penalty but in payment of liquidated damages sustained as a result of such failure as per clause 104.05 of the P.S to S.S.R.B.


Divisional Engineer (H),
CMDP Division - 1,
Alandur, Chennai - 16.


12/11/23

பெருநகர சென்னை மாநகராட்சி

139

மண்டலம் - 15

அனுப்பளி
செயற் பொறியாளர்,
மண்டலம் - 15,
சென்னை பெருநகரமாநகராட்சி,
கோழியந்தளம்,
சென்னை - 600 119.

பெற்றறி
கோட்டப்பொறியாளர் (நெ),
சென்னை பெருநகரமாநகராட்சி, திட்டம்,
கோட்டம் - 1, ஆலத்தூர்,
சென்னை - 16

ம.அ.ப.ந.க.எண்/சிறப்பு /2023/

நாள்.03.10.2023

பொருள். பெருநகரசென்னைமாநகராட்சி மண்டலம் 15 - நெடுஞ்சாலைத்துறை - நீலாங்கரை ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் பகுதிகளில் கிழக்கு கடற்கரை சாலையை ஆறுவழி சாலையாக விரிவாக்கம் பணியில் எடுக்கப்படும் மரங்களை மண்டலம்-15 கோட்டத்தில் உள்ள ராமமன்தாங்கல் ஏரிபகுதியில் நடவுசெய்ய அனுமதி வழங்குவது - தொடர்பாக.

பார்வை. கோட்டப்பொறியாளர் (நெ), ஆலத்தூர் அவர்களின் கடித எண்.70/2022/NIS/IDO/ நாள்.16.09.2023.

பார்வையில் காணும் கடிதத்தின்படி நெடுஞ்சாலைத்துறை நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் ஆகிய பகுதிகளில் கிழக்கு கடற்கரை சாலையை ஆறுவழி சாலையாக விரிவுப்படுத்தும் பணியை மேற்கொண்டுள்ளது.

இப்பணிக் குசாலை ஓரங்களில் உள்ள 758 மரங்கள் அகற்றவும், 97 மரங்கள் இடம் மாற்றம் செய்யவும் மாவட்ட பசுமை குழுவிடம் ஒப்புதல் பெறப்பட்டுள்ளது. இதன்படி நெடுஞ்சாலை துறையானது பெருநகர சென்னை மாநகராட்சியிடம் 7580 மரக்கன்றுகள் நடவுசெய்யவும் 100 மரங்கள் இடம் மாற்றம் செய்யவும் மண்டலம்-15 கோட்டத்தில் உள்ள ராமமன்தாங்கல் ஏரிக்கரை பகுதிக்கு அனுமதி கோரியுள்ளது.

எனவே பெருநகர சென்னை மாநகராட்சியானது நெடுஞ்சாலைத்துறைக்கு ராமமன்தாங்கல் ஏரிகளையில் 100 மரங்களை இடம் மாற்றம் செய்யவும் மற்றும் 7580 மரக்கன்றுகள் நடவுசெய்யவும் கீழ்க்கண்ட நிபந்தனைகளுடன் அனுமதி அளிக்கிறது.

1. நாட்டுரசு மரக்கன்றுகளை (குறைந்தது 6 அடி உயரம்) நடவுசெய்து, உரிய முறையில் ஆண்டுகள் வரை நெடுஞ்சாலைத்துறை பராமரிப்பு செய்யவும்.
2. மரக்கன்றுகளின் உயரத்தின் தேவைக்கு ஏற்பகுதிகளளித்து தொழு உரம் இட்டு நடவுசெய்யவும்.
3. மரங்களை இடம் மாற்றம் செய்ய, மரத்தின் வேர்பகுதிக்கு ஏற்பகுதி எடுக்கவும்.
4. மரங்களை தோட்டக்கலை / வனத்துறை நிபுணர்களின் ஆலோசனைப்படி இடம் மாற்றம் மற்றும் 2 ஆண்டுகள் பராமரிப்பு பணிகளை மேற்கொள்ள வேண்டும்.
5. நடவுசெய்யப்பட்ட மற்றும் இடம் மாற்றம் செய்யப்பட்ட மரங்களை பராமரிப்பும் மேற்பார்வை செய்ய நெடுஞ்சாலைத்துறை ஒருபணியாளரை நியமிக்க வேண்டும்.
6. குறைந்தது 2 ஆண்டுகளுக்கு நெடுஞ்சாலைத்துறையின் முகப்பேராளர், உயர் இடுதல், களை எடுத்தல் பூச்சி மற்றும் நோய்கட்டுப்பாடு பணிகளை மேற்கொள்ள வேண்டும்.

T. P. 9.10.2023
செயற்பொறியாளர், மண்டலம் - 15

Tree Transplantation Inaugural Work



Tree Transplantation Works



Tree Transplantation Works



Tree Transplantation Works



Tree Transplantation Works



Photos of Transplanted Trees



Photos showing NGO Explaining Tree Transplantation works at ECR to Forest Officials



Watering Photos of Transplanted Trees



News Article Relating to Tree Transplantation Works at ECR

கிழக்கு கடற்கரை சாலை விரிவாக்க பணிக்காக வேருடன் அகற்றப்பட்ட மரம் ஏரிக்கரையில் நடப்பட்டது

துரைப்பாக்கம், அக்.21: சென்னை கிழக்கு கடற்கரை சாலையை 6 வழிச்சாலையாக மாற்றும் பணிக்காக, சாலையோரம் உள்ள மரங்கள், குடிநீர் மற்றும் கழிவுநீர் குழாய்கள், மின் கம்பங்கள், மின் மாற்றிகள் போன்றவற்றை மாற்றியமைக்கும் பணிகள் நடைபெற்று வருகின்றன. அதன்படி, கிழக்கு கடற்கரை சாலையில் நீலாங்கரை முதல் ஈஞ்சம்பாக்கம் வரை சாலையோரம் உள்ள மரங்களை அகற்றுவதற்காக, மாவட்ட பசுமை குழுவிடம் கடந்த ஜூலை மாதம் 12ம் தேதி சென்னை மாவட்ட கலெக்டர் தலைமையில் ஒப்புதல் பெறப்பட்டது.

இதில், சாலை விரிவாக்க பணிக்கு இடையூறாக உள்ள 97 மரங்களை அகற்றுவதற்கும், அந்த மரங்களை மறுநடவு செய்யவும், விரிவாக்க பணி முடிந்ததும், அதே பகுதியில் மரக்கன்றுகளை வைக்கவும் உத்தரவிடப்பட்டது.

அதன்படி அகற்றப்பட்ட 97 மரங்களை மறுநடவு செய்யும் பணியின் தொடக்கமாக ஒரு அரசு மரத்தினை நேற்று கிழக்கு கடற்கரை சாலையில் இருந்து பொக்கலைன் இயந்திரம் மற்றும் கிரேன் மூலம் வேருடன் அகற்றப்பட்டு, லாரியில் எடுத்துச்சென்று,



சென்னை மாநகராட்சி 15வது மண்டலத்திற்கு உட்பட்ட சோழிங்கநல்லூர் ராமன் தாங்கல் ஏரிக்கரை பகுதியில், அரவிந்த் ரமேஷ் எம்எல்ஏ தலைமையில் மறுநடவு செய்யப்பட்டது. நிகழ்வின்போது 15வது மண்டல குழு தலைவர் மதியழகன், மாமன்ற உறுப்பினர் சங்கர், நெடுஞ்சாலைத்துறை கோட்ட பொறியாளர் செல்வநம்பி, உதவி கோட்ட பொறியாளர்கள் தீபக், செந்தில், மாநகராட்சி செயற்பொறியாளர் பத்மநாபன், உதவி செயற்பொறியாளர் மோகன், 15வது மண்டல் அதிகாரி ராஜசேகர் உள்ளிட்ட பலர் கலந்து கொண்டனர்.

News Article Relating to Tree Transplantation Works at ECR

கிழக்கு கடற்கரை சாலை விரிவாக்கத்திற்கு

வெட்டப்பட்ட மரங்கள் மறுநடவு செய்து மீண்டும் துளிர்க்க வைப்பு



▶ நீலாங்கரை முதல் அக்கரை வரை சாலையோரம் மரங்கள் வேரோடு பிடுங்கப்படுகிறது.



▶ வேரோடு பிடுங்கிய மரங்கள் ராமன் தாங்கல் ஏரிக்கரையில் மறுநடவு செய்யப்பட்டுள்ளன.



▶ மறுநடவு செய்த மரங்கள் துளிர் விட்டு பசுமையாக காட்சியளிக்கிறது.

• நெடுஞ்சாலை துறை அதிகாரிகள் தகவல்

• 1:10 என்ற விகிதத்தில் 7,580 மரங்கள் நடவு

■ சிறப்பு செய்தி

கிழக்கு கடற்கரை சாலை சென்னை யிலிருந்து மாமல்லபுரம், புதுச்சேரி, நாகப்பட்டினம் மற்றும் கன்னியாகுமரியுடன் இணைக்கும் மிக முக்கியமான சாலை. கிழக்கு கடற்கரை சாலையை திருவான்மியூர் முதல் அக்கரை வரை 10.5 கி.மீ. நீளத்திற்கு ஆறு வழிச்சாலையாக அகலப்படுத்த நில எடுப்பு பணிக் காக 2005ம் ஆண்டு ஒப்புதல் வழங்கப்பட்டது. திருவான்மியூர், கொட்டிவாக்கம், பால்வாக்கம், நீலாங்கரை, ஈஞ்சம்பாக்கம் மற்றும் சோழிங்கநல்லூர் ஆகிய 6 இடங்களில் நில எடுப்பு பணி நடந்து வருகிறது. மேலும் இந்த பணிகள் அடுத்தாண்டு ஏப்ரல் மாதத்திற்குள் முடிக்க திட்டமிடப்பட்டுள்ளது. இந் நிலையில் நீலாங்கரை முதல் அக்கரை வரையில் ஆறு வழித்தடமாக சாலையை விரிவாக்கம் செய்யும் பணிகளில் நெடுஞ்சாலைத்துறையின் சென்னை பெருநகர வளர்ச்சி திட்ட அதிகாரிகள் ஈடுபட்டு வருகின்றனர். இப்பணிகளுக்கு இடையூறாக இருந்த வளரும் தன்மையுடைய மரங்களை பாதுகாப்பாக வேறு

■ 97 மரங்கள் வேரோடு அகற்றப்பட்டு தாய் மண்ணுடன் சேர்த்து தேவைப்படும் உரங்களை இட்டு மறுநடவு செய்யப்பட்டுள்ளது.

■ 1:10 என்ற விகிதத்தில் 758 வெட்டப்பட்ட மரங்களுக்கு ஈடாக 7,580 புதிய மரக்கன்றுகள் நடவு.

■ அகற்றப்பட்ட மரங்கள் ராமன் தாங்கலில் மறுநடவு செய்யப்பட்ட மரங்கள் நன்றாக வளரத்தொடங்கியுள்ளது.

■ சிறப்பு நிபுணத்துவம் பெற்ற கோவையை சேர்ந்த 'கிரீன் கேர்' சையத் என்பவர் நெடுஞ்சாலைத்துறையுடன் இணைந்து மறுநடவு பணிகளை மேற்கொண்டு வருகிறார்.

இடத்தில் மறுநடவு செய்வதற்கும், மற்ற மரங்களை வெட்டி அகற்ற சென்னை மாவட்ட பசுமைக் குழு விடம் ஒப்புதல் கோரப்பட்டது. மாவட்ட பசுமைக் குழுவின் ஒப்புதல் கிடைத்த பிறகு மரங்களை மறுநடவு செய்தனர். அவ்வாறு மறுநடவு செய்யப்பட்ட மரங்கள் மீண்டும் துளிர்க்கத் தொடங்கியிருக்கின்றன. இதுகுறித்து நெடுஞ்சாலைத்துறை அதிகாரி கூறினார்: சென்னை மாவட்ட கலெக்டர் தலைமையில் கடந்த ஆண்டு ஜூலை 12ல் நடைபெற்ற மாவட்ட பசுமைக் குழு கூட்டத்தில் 97 மரங்களை மறுநடவு செய்வதற்கும், இடையூறாக உள்ள 758 மரங்களை வெட்டி அகற்றுவதற்கும் உத்தரவு வழங்கப்பட்டது. இதற்கு ஈடாக 1:10 என்ற விகிதத்தில் 7,580 புதிய

மரக்கன்றுகளை நடவு செய்ய அனுமதி வழங்கப்பட்டது. இதனைத் தொடர்ந்து நீலாங்கரை முதல் அக்கரை வரை உள்ள பகுதியில் 758 மரங்களை அகற்றுவதற்கு ஏலம் விடப்பட்டு அவை அகற்றப்பட்டு வருகிறது. இங்கு வெட்டப்பட்ட மரங்களுக்கு ஈடாக 7,580 புதிய மரக்கன்றுகளை நடவு செய்வதற்கு தேவைப்படும் ₹3.26 கோடியை வனத்துறைக்கு செலுத்துமாறு சென்னை மாவட்ட வன அலுவலரிடம் இருந்து கோரிக்கை வந்தது.

இதையடுத்து, மாவட்ட வனத்துறைக்கு இடைக்கால தொகையாக ₹50 லட்சம் வழங்கப்பட்டது. மீதமுள்ள தொகையை விரைவில் செலுத்தவும் நடவடிக்கை எடுக்கப்பட்டு வருகிறது. சென்னை மாவட்ட பசுமைக் குழுவின் உத்தரவுக்கு

ஏற்ப நீலாங்கரை முதல் அக்கரை வரை உள்ள 97 மரங்கள் கிழக்கு கடற்கரை சாலையில் இருந்து அகற்றப்பட்டு சென்னை மாநகராட்சியின் கட்டுப்பாட்டில் உள்ள ராமன்தாங்கல் ஏரிக்கரையில் மறுநடவு செய்யப்பட்டு வருகிறது.

மறுநடவுப் பணிகளை இந்திய அளவில் மறுநடவு செய்யவில்லை சிறப்பு நிபுணத்துவம் பெற்ற கோவையை சேர்ந்த 'கிரீன் கேர்' சையத் என்பவர் நெடுஞ்சாலைத்துறையுடன் இணைந்து மறுநடவு பணிகளை மேற்கொண்டு வருகிறார். தொடர்ந்து, கிழக்கு கடற்கரை சாலையில் இருந்த 97 மரங்கள் வேரோடு அகற்றப்பட்டு, தாய் மண்ணுடன் சேர்த்து தேவைப்படும் உரங்களை இட்டு மறுநடவு செய்யப்பட்டது. அவ்வாறு மறுநடவு செய்யப்பட்ட மரங்களுக்கு தினமும் தேவையான அளவு நீர் ஊற்றி பராமரிக்கப்பட்டு வருகிறது. சாலை விரிவாக்கத்திற்கு இடையூறாக உள்ள தவிர்க்க முடியாத மரங்களை மட்டுமே பசுமைக் குழுவின் உத்தரவின் அடிப்படையில் அகற்றப்படுகிறது. ராமன் தாங்கலில் மறுநடவு செய்யப்பட்ட மரங்கள் நன்றாக வளரத் தொடங்கிவிட்டன. இவ்வாறு அவர் கூறினார்.

பறவைகள், பட்டாம்பூச்சிகள் வரத்து

கிழக்கு கடற்கரை சாலையில் இருந்த 97 மரங்கள் வேரோடு அகற்றப்பட்டு, தாய் மண்ணுடன் சேர்த்து, தேவைப்படும் உரங்களைமீட்டு மறுநடவு செய்யப்பட்டுள்ளன. இப்படி மறுநடவு செய்யப்பட்ட மரங்கள் தினமும் தேவையான அளவு தண்ணீர் ஊற்றி பராமரிக்கப்பட்டு கிறது. சாலை விரிவாக்கத்திற்கு இடையூறான மற்றும் தவிர்க்க முடியாத மரங்கள் மட்டுமே பசுமைக் குழுவின் உத்தரவின் அடிப்படையில் அகற்றப்படுகிறது. ராமன்தாங்கலில் மறுநடவு செய்யப்பட்ட மரங்கள் நல்ல முறையில் வளர தொடங்கி இருக்கின்றன. இதனால் இங்கு பலவிதமான பறவைகள், பட்டாம்பூச்சிகள் உள்ளிட்ட பல்வேறு உயிரினங்கள் வந்து செல்கின்றன. மேலும் இப்பகுதி இயற்கை சூழ்ந்த பகுதியாக உள்ளதாக நெடுஞ்சாலை துறை அதிகாரிகள் தெரிவித்தனர்.

News Article Relating to Tree Transplantation Works at ECR

The Trees Were To Be Axed for Road-Widening of East Coast Road

97 ECR trees now at Sholinganallur lake



Padmaja.J@timesgroup.com

We want them to live. We will save them so that they can save our future generations," said K Syed. "They" are 97 trees on the stretch between Neelankarai and Akkarai that were to be axed for road-widening of ECR. Syed and his team from Green Care, a Coimbatore-based NGO, transplanted the trees to Sri Raman Thangal Lake in Sholinganallur.

The state highways department, which is widening ECR from four lanes to six lanes, is

knocking off everything blocking the path from trees and electric poles to encroaching structures and, in some places, even compound walls. It made a proposal to remove around 856 trees to the district green committee which approves/denies felling of trees. "But the committee asked us to transplant 97 trees and retain a strychnine tree (ettimaram). It gave the nod to fell the rest," said a highways engineer.

District green committee members said not all govt departments try to save trees. "We partnered Green Care to transplant the trees because they have the right skill sets. We know that the oxygen produced by a new sapling is less than that of a grown tree, and it is important to save them," said the engineer.

While the highways department will plant 10 trees for every tree it cuts, new leaves have sprouted on many of the trees transplanted since March. "Almost 70% of trees have sprouted now," said Syed. His team members pruned the branches, covered them with cow dung and gunny bags, used a crane to lift the trees with the roots and the soil attached and shifted them. They dug an 8ft-deep and 8ft-wide trench and planted the trees.

"Roots must not be disturbed during transplant. Tropical tree roots are long and may be damaged. We can observe if the trees revive only after some time," said A Ramachandran, emeritus professor with Anna University's Centre for Climate Change and Disaster Management. Summer is ideal to transplant as rain may affect soil attached to roots when a tree is lifted.

The sprouting of new leaves indicates successful transplant, said Syed. "It will take one-three months to grow."

NEW HOME: Transplanted trees along Sri Raman Thangal Lake, near Sholinganallur. These trees were relocated from ECR without being cut



HIGHWAYS TRANSPLANT TREES INSTEAD OF CUTTING FOR ECR EXPANSION, ALONG WITH GREEN CARE NGO

No. of trees transplanted | **97 trees transplanted from ECR, between Akkarai and Neelankarai**

New location of the trees | **Sri Raman Thangal Lake in Sholinganallur**

Age of trees | **10-20 years**

Tree species transplanted | **peepal tree, Spanish cherry, neem, portia, Indian beech**

HOW TO TRANSPLANT TREES

> Inspect age, height, circumference and health of trees

> Inspect new location of trees, do soil test, dig a trench large enough to fit the trees. Let the temperature in the trench cool for two days

> Prune the trees till it can be fit into the vehicle for transportation | > Cover the cut parts with cow dung and tie it with gunny bags

> Uproot the trees with JCB and crane with the original 'mother' soil for a radius of three feet. Do not move the roots

> Place the trees in the trench, fill them with neem oil cake, cocopeat and vermicompost

> Every other day, bathe the trees. Within 1-3 months, new leaves will sprout if maintained well

News Article Relating to Tree Transplantation Works at ECR

2 சென்னை • ஞாயிறு • மே 26 2024

வேரோடு பெயர்க்கப்பட்ட மரங்கள் மீண்டும் துளிர்ந்தன

இ.சி.ஆர்., சோழிங்கநல்லூரில் பராமரித்து அசத்தல்

சென்னை, மே 26-
சென்னையின் முக்
கிய சாலையாக, இ.சி.
ஆர்., என்ற கிழக்கு கடற்
கரை சாலை உள்ளது.
நான்கு வழியான இந்த
சாலையை, திருவான்மி
யூர் முதல் அக்கரை வரை,
10.5 கி.மீ., தூரம், ஆறு
வழியாக மாற்றப்பட்டு
வருகிறது.

மாநில நெடுஞ்சாலைக்
துறை சார்பில், பாலவாக்கம்,
ஈஞ்சம்பாக்கம், வெட்டுவாங்கேணி,
அக்கரை பகுதியில் விரிவாக்கம்
பணி நடக்கிறது. இதில்,
வடிகால் முடிந்த பகுதியில்
சாலை விரிவாக்கம்
நடக்கிறது.

விரிவாக்கத்திற்கு
இடையூறாக நின்ற உயர்
அழுத்த மின்கம்பங்கள்,
சாலையேரம் மாற்றி
அமைக்கும் பணி, கடந்த
ஆண்டு துவங்கியது. இந்
நிலையில், நீலாங்கரை
முதல் அக்கரை வரை,
5 முதல் 15 ஆண்டுகள்
பழமை வாய்ந்த மரங்கள்



■ இ.சி.ஆர்., விரிவாக்கத்திற்காக அகற்றப்பட்ட மரங்கள், ராமன் தாங்கல் ஏரியின் கரையில் நடப்பட்ட நிலையில் தற்போது துளிர்விட்டுள்ளன. இடம்: சோழிங்கநல்லூர்.

உள்ளன.

சாலை விரிவாக்கத்
திற்காக இந்த மரங்கள்
அகற்ற வேண்டிய நிலை

ஏற்பட்டது. மேலும்,
மரங்களை வெட்டி அகற்
றாமல், மாற்று இடத்
தில் நட வேண்டும் என,

பசுமை தீர்ப்பாயம் உத்தர
விட்டது.

இதையடுத்து, முதற்கட்
டமாக, வாகை, அசோகா,

பாதாம், உதயம் உள்ளிட்ட
97 மரங்களின் கிளைகளை
வெட்டி, வேரோடு தாய்
மண்ணுடன் பெயர்த்தெ
டுத்து, சோழிங்கநல்லூர்,
ராமன்தாங்கல் ஏரிக்கரை
யில், மறுநடவு செய்ய
முடிவு செய்யப்பட்டது.
அவ்வாறு நடப்பட்ட மரங்
கள், தற்போது துளிர்விட்
டுள்ளன.

இது குறித்து, நெடுஞ்
சாலைத்துறை அதிகாரிகள்
கூறியதாவது:

சென்னை மாவட்ட
கலெக்டர் தலைமையில்,
கடந்த ஆண்டு ஜூலை
12ம் தேதி பசுமை குழு
கூட்டம் நடந்தது. இதில்,
97 மரங்களை வேரோடு
பிடுங்கி மறுநடவு செய்ய
வும், இடையூறாக உள்ள
758 மரங்களை வெட்டி
அகற்றவும் உத்தரவிடப்
பட்டது.

இதற்கு ஈடாக, ஒரு
மரத்திற்கு, 10 மரங்கள்

வீதம், 7,580 மரக்கன்று
கள் நட அனுமதி வழங்
கப்பட்டது. மரக்கன்றுகள்
நட, 3.26 கோடி ரூபாய்
ஒதுக்க முடிவு செய்து,
இடைக்கால தொகையாக
வனத்துறைக்கு, 50 லட்சம்
ரூபாய் வழங்கப்பட்டது.
நீலாங்கரை முதல்
அக்கரை வரை 758 மரங்
கள் ஏலம் விட்டு வெட்டி
அகற்றப்படுகின்றன.

மறுநடவு செய்ய உள்ள,
97 மரங்களை சோழிங்கநல்
லூர் ராமன்தாங்கல் ஏரிக்க
ரையில் நடப்படுகிறது.
இந்த பணி, கோவையைச்
சேர்ந்த 'கிரீன் கோர்' என்ற
அமைப்புடன் சேர்ந்து
செய்கிறோம்.

இதில், பல மரங்கள்
துளிர்விட்டு வளர துவங்கி
உள்ளன. மறுநடவு செய்ய
முடிவு செய்யப்பட்ட சில
மரங்கள் பட்டு போகும்
நிலையில் இருந்தது.
அவை வெட்டி அகற்றப்
பட்டன.

இவ்வாறு அவர்கள்
கூறினர்.

தமிழ்நாடு வனத்துறை

அனுப்புநர்

திரு.மோ.செந்தில் குமார்
வனச்சரக அலுவலர்
வேளச்சேரி சிறப்புச்சரகம்
சென்னை வனக்கோட்டம்

பெறுநர்

கோட்ட பொறியாளர்(நெ)
சென்னை பெருநகர வளர்ச்சித்திட்டம்
கோட்டம்-1
ஆலந்தூர்,சென்னை

ந.க.எண்: 29 /2024 நாள்: .08.2024

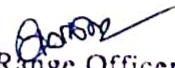
பொருள் : வனம்-நெடுஞ்சாலைத்துறை-7580-மரங்கள் நட்டு மூன்று வருடங்கள்
பராமரிக்க- பராமரிப்பு தொகை கோருதல்- தொடர்பாக

பணிந்து தெரிவித்து கொள்வது யாதெனில் சென்னை பெருநகர
வளர்ச்சி திட்டம் உட்கோட்டம் 01 கீழ் கிழக்கு கடற்கரை சாலை விரிவாக்கம்
பணிக்கு இடையூறாக உள்ள 758 மரங்கள் அகற்றப்பட்டது.மேலும்,உயர்நீதிமன்ற
ஆணைப்படி 7580 மரங்கள் நட்டு 3 வருடங்கள் பராமரிக்க தேவையான தொகை
ரூ.3,26,77,812 -க்கு பதிலாக இடைக்கால தொகையாக ரூ.50,00,000 மட்டுமே
சென்னை வனக்கோட்டம் வங்கி கணக்கில் செலுத்தப்பட்டது.

தற்போது, நடவு செய்ய தெரிவுசெய்யப்பட்ட ராமந்தாங்கல் எரிக்கரையானது
மக்கள் அதிகம் நடமாடும் பகுதியாகவும்,திருடர்கள் அதிகம் இருப்பதால்
மரங்களின் பாதுகாப்பிற்கு வைக்கப்படும் மரக்கூண்டுகள் திருடி செல்ல வாய்ப்பு
இருப்பதால், அவ்விடத்திற்கு பதிலாக,ஆவடியில் அமைந்துள்ள HVF (Heavy Vehicle
Factory)யில் நடுவு செய்ய அனுமதி தருமாறு பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

மேலும் நடவு செய்ய ஏற்ற காலமானதால் மீதமுள்ள தொகையான
ரூ.2,76,77,812 யை ஆவணம் செய்யுமாறு பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

தங்கள் உண்மையுள்ள


Forest Range Officer
Velachery Special Range
Chennai Division

நகல்

மாவட்ட வன அலுவலர் அவர்கள்,சென்னை வனக்கோட்டம்,சென்னை

***Strychnos nux-vomica* (Etti Maram)**

